

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

INDEX

S.N O	PARTICULARS	PAGE NO.
1.	ADDITIONAL AFFIDAVIT ON BEHALF OF THE SECRETARY, ENVIRONMENT, FOREST & CLIMATE CHANGE DEPARTMENT, STATE OF UTTAR PRADESH IN COMPLIANCE TO THE ORDER DATED 02.05.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.	1-6
2.	<u>ANNEXURE-1</u> A copy of the letter dated 08.05.2025 issued by the Department of Environment, Forest and Climate Change, Government of Uttar Pradesh to the Principal Secretary, Namami Gange and Rural Water Supply Department, seeking district-wise information regarding drains discharging into river Ganga	7-8
3.	<u>ANNEXURE-2</u> A copy of the minutes of the meeting dated 14.05.2025 chaired by the Chief Secretary, Government of Uttar Pradesh, regarding finalization of the responsible officers and submission of information in prescribed format.	9-11
4.	<u>ANNEXURE-3</u> A copy of the letter dated 26.05.2025 issued by the Additional Project Director, State Mission for Clean Ganga, Namami Gange	12-231

41621

	and Rural Water Supply Department, Lucknow, along with the compiled data from 20 districts.	
--	---	--

Through



Date: 28.05.2025
Place: New Delhi

PRIYANKA SWAMI
ADVOCATE
Standing Counsel for STATE, Uttar Pradesh
F-13, JANGPURA, NEW DELHI 110014
E-mail: advpriyankaswami@gmail.com

41622



IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200/2014

IN

(IA NO 340/2022, MA NO 872/2018, MA NO 875/2014, MA NO 480/2018)

M. C. MEHTA

...APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENTS

ADDITIONAL AFFIDAVIT ON BEHALF OF THE SECRETARY,
ENVIRONMENT, FOREST & CLIMATE CHANGE DEPARTMENT,
STATE OF UTTAR PRADESH IN COMPLIANCE TO THE ORDER
DATED 02.05.2025 ALONGWITH THE SUPPORTING AFFIDAVIT.

MOST RESPECTFULLY SHOWETH

I, Sushant Sharma, S/o Late Hari Chand, aged about 54 years, presently posted as Secretary, Environment, Forest & Climate Change Department, State of Uttar Pradesh, do hereby solemnly affirm and state an oath as under:

1. That the Hon'ble National Green Tribunal has passed an Order dated 02.05.2025 in the matter of Original Application No. 200/2014 M.C. Mehta Vs Union of India & Ors. The Executive part of the order is as follows-

A.M.C.
AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
dampur, Janubi, Lucknow

.....6. Learned AAG submits that information has been sought from the District level, but the District Level Authorities have not provided the specific information, therefore, the meeting was again held on 30.04.2025. She has prayed for further two weeks to file the affidavit of Secretary, Environment, Forest and

28-5-25

Climate Change, State of U.P. giving complete particulars as required in the table quoted above with full details of drains falling in river Ganga in those Districts and specific timeline with date, month and year by which the drain will be tapped and the flowing of untreated sewage from that drain to river Ganga or its tributaries will be completely stopped.

7. The prayer is accepted and further two weeks' time granted to the Secretary, Environment, Forest and Climate Change to file the affidavit keeping in view the observations made above...."

2. That in compliance with the said directions of this Hon'ble Tribunal, a communication bearing letter no. N.G.T.-344/81-7- 2025-43(Parya)/2014 T.C.-3 dated 08.05.2025 was issued by the deponent to the Principal Secretary, Namami Gange and Rural Water Supply Department, Government of Uttar Pradesh, whereby the requisite information was sought. A copy of the said letter dated 08.05.2025 is annexed herewith and marked as Annexure No.-1.

3. That Further, the Department of Environment, Forest and Climate Change, Govt. of UP has organized meeting with the concerned departments under the Chairmanship of Chief Secretary, Govt. of UP on 14.05.2025 for furnishing information in the prescribed format as defined by Hon'ble Tribunal and fixing responsibility for the districts in question. In the said meeting it was decided that **the Executive Engineer, U.P. Jal Nigam (Urban/Rural) of the concerned district will be 'Responsible Officer'** for execution and timely completion of the works proposed for tapping and treatment of sewage. copy of the minutes of the meeting dated 14.05.2025 is annexed herewith and marked as Annexure No.-2.

Ar.
AMBRISH KUMAR
 ADVOCATE & NOTARY
 Vill. Devi Ganj, Anaiya
 Adampur, Janubi, Lucknow
 28-5-25

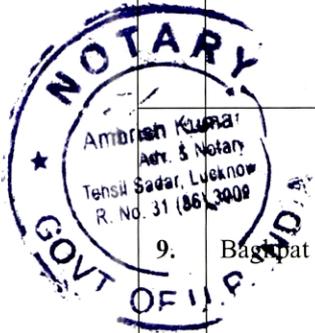
4. That in response to the Department of Environment, Forest and Climate Change Department, Govt. of U.P. letter dated 08.05.2025, the Additional Project Director, State Mission for Clean Ganga, Namami Gange and Rural Water Supply Department, Lucknow, vide letter dated 26.05.2025 has provided detailed information for all 20 districts. The copy of said letter dated 26.05.2025 along with details of districts is collectively annexed herewith and marked as **Annexure No.-3**. The information as per the format circulated by the Hon'ble Tribunal in the order dated 02.05.2025 has been provided in respect of all the 20 districts and is given in the above annexure. The details of the sub-annexures pertaining to concerned districts is tabulated as under:

S. No.	District Name	Annexure no.	Number of Drains Tapped	Number of Drains Untapped	Timeline for Tapping Remaining Drains/ Making the STP functional	NAME AND DESIGNATION OF Responsible Officer
	Kanpur Nagar	3A	1. River Ganga (11 Tapped) 2. River Pandu (4 Tapped & 2 Partially Tapped)	1. River Ganga (6 Untapped & 1 not to be taped) 2. River Pandu (3 Untapped)	Tendering is under progress which will take 04 months after which project will be completed in 18 months	1. Shri Mohit Chak, Project Manager, Ganga Pollution Control Unit, UP Jal Nigam (Rural), Kanpur Nagar. 2. Shri Vishal Singh, Executive Engineer, Ganga Pollution Control Unit, UP Jal Nigam (Urban), Kanpur Nagar.
2.	Fatehpur	3B	0	02	31.12.2027 & 31.12.2028	1. Smt Tulika Prasad, Executive Engineer, UP Jal Nigam (Urban), Fatehpur 2. Shri Anurag Gautam, Executive Engineer, UP Jal Nigam (Rural), Fatehpur
3.	Varanasi	3C	39 Tapped, 03 Partially Tapped	03	06.12.2025 03.05.2026	Shri Ashish Kumar Singh, Project Manager, UP Jal Nigam (Rural), Varanasi
4.	Mirzapur	3D	19	08	Currently Untapped drains are under Bioremediation done by Nagar Palika Parishad Mirzapur.	Shri Md. Ayaz Khan, Executive Engineer, UP Jal Nigam (Urban), Mirzapur
5.	Ghazipur	3E	0	35	23 drains - 31.07.2025 (household connectivity) 09 drains - 30.06.2026 03 drains - timeline can	Shri Piyush Maurya, Executive Engineer, UP Jal Nigam (Urban), Ghazipur

AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
Adampur, Janubi. Lucknow

28.5.25

S. No.	District Name	Annexure no.	Number of Drains Tapped	Number of Drains Untapped	Timeline for Tapping Remaining Drains/ Making the STP functional	NAME AND DESIGNATION OF Responsible Officer
					be given after sanctioning of project	
6.	Ballia	3F	0	01	31.05.2025	Shri Piyush Maurya, Executive Engineer, UP Jal Nigam (Urban), Ballia
7.	Sambhal	3G	0	0	--	Shri Akash Tyagi, Executive Engineer, UP Jal Nigam (Urban), Sambhal
8.	Meerut	3H	0	08	04 drains - do not require STP at present 02 drains - 10.02.2027 02 drains - timeline not given	1. Shri Mohit Verma, Executive Engineer, UP Jal Nigam (Urban), Meerut 2. Shri Sanjeet Katiyar, Project Manager, Namami Gange, Muzaffarnagar Unit, UP Jal Nigam (Rural), Meerut
9.	Baghpat	3I	04	01	DPR submitted to Jal Nigam, Timeline will be given after approval of the project	1. Shri Mohit Verma, Executive Engineer, UP Jal Nigam (Urban), Baghpat 2. Shri Amit Kumar Verma, Executive Engineer, Jal Nigam (Rural), Baghpat
10.	Chandauli	3J	0	02	Process of procuring land under process, Timeline - 24 months after tendering	Shri Ashish Kumar, Executive Engineer, UP Jal Nigam (Rural), / Project Manager, Ganga Pollution Control Unit, UP Jal Nigam (Rural), Chandauli
11.	Sonbhadra	3K	0	19	04 drains - 30.06.2028 15 drains - 31.12.2028	Shri Md. Ayaz Khan, Executive Engineer, UP Jal Nigam (Urban), Sonbhadra
12.	Mau	3L	0	13	31.03.2028	Shri Ziaul Haq, Engineer, UP Jal Nigam (Urban), Mau
13.	Sant Ravidas Nagar	3M	0	04	Up to 24 months after tendering	Shri Ashish Kumar Singh, Project Manager, UP Jal Nigam (Rural), Varanasi
14	Jaunpur	3N	14	0	All drains are tapped	Er. Ashish Kumar Singh, Project Manager, Ganga Pollution Control Unit, UP Jal Nigam (Rural), Varanasi



AMBRISH KUMAR
ADVOCATE & NOTARY
VIII. Devi Ganj, Anaiya
Adampur, Janubi, Lucknow

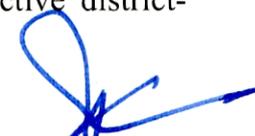
28.5.25

S. No.	District Name	Annexure no.	Number of Drains Tapped	Number of Drains Untapped	Timeline for Tapping Remaining Drains/ Making the STP functional	NAME AND DESIGNATION OF Responsible Officer
15.	Azamgarh	3O	01	32	16 drains not proposed for tapping, timeline for remaining drains - 31.03.2028	Shri Ziaul Haq, Executive Engineer, UP Jal Nigam (Urban), Azamgarh
16.	Gorakhpur	3P	26	20	02 drains – already functional 03 drains - 31.03.2026 07 drains - 2 years & 6 months after DPR approval and 08 drains - timeline to be decided after land allotment	1. Shri Pankaj Kumar, Executive Engineer, Construction Division, UP Jal Nigam (Urban), Gorakhpur 2. Shri Akhil Anand Verma, Executive Engineer, Jal Nigam (Rural), Gorakhpur
17.	Deoria	3Q	0	35	3 years after DPR approval	Shri Anoop Singh, Executive Engineer, UP Jal Nigam (Urban), Deoria
18.	Kushinagar	3R	06 (Tapping under progress)	10	Out of 06 (tapping under progress) 04 drains – 31.12.2025	1. Shri Utkarsh Srivastava, Executive Engineer, UP Jal Nigam (Urban), Kushinagar 2. Shri Arun Kumar, Executive Engineer, UP Jal Nigam (Rural), Kushinagar
19.	Maharajganj	3S	0	45	3 years after DPR approval	Shri Anoop Singh, Executive Engineer, UP Jal Nigam (Urban), Deoria
20.	Prayagraj	3T	54	27	02 drains – 31.12.2026 13 drains – 30.04.2026 07 drains – 31.07.2026 02 drains - BoD load is very less bioremediation is done 03 drains-tapping is not required	1. Shri Ashutosh Yadav, Executive Engineer, UP Jal Nigam (Urban), Prayagraj 2. Shri S.S. Parmar, Executive Engineer, UP Jal Nigam (Rural), Prayagraj

5. That the present affidavit on behalf of the State of Uttar Pradesh is being submitted before this Hon'ble Tribunal for kind perusal and consideration. It is most respectfully submitted that the contents of this affidavit are based on the official information and records received from the respective district-level officers and departments of all 20 districts concerned.

AMBRISH KUMAR
ADVOCATE & NOTARY
Vill. Devi Ganj, Anaiya
Adampur, Janubi, Lucknow

28.5.25


DEPONENT

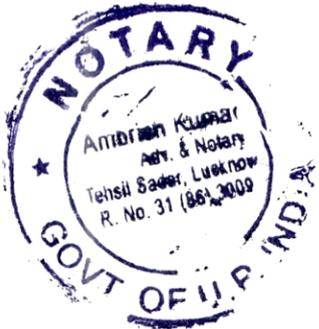
VERIFICATION

NOTARY

NOTARY

Verified on solemn affirmation 28th 5th 2025 on this wednesday day of 2025, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and based on official records and no part of it is false and nothing material has been concealed therefrom.

DEPONENT



472
AMBRISH KUMAR
ADVOCATE & NOTARY
VIII, Devi Ganj, Anaiya
Adampur, Janubi, Lucknow
28.5.25

know and identify the deponent
who has signed/put T.I. before me.
28.5.25

Annexure-1

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या- एन०जी०टी०-344 /81-7-2025-43(पर्या)/2014 टी०सी०-3

लखनऊ: दिनांक: 08 मई, 2025

प्रमुख सचिव,

नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग,

उ०प्र० शासन।

कृपया सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, मा० एन०जी०टी०, नई दिल्ली के ई-मेल पत्र दिनांक 02.05.2025 (छयाप्रति संलग्न) का अवलोकन करने का कष्ट करें, जिसके माध्यम से अवगत कराया गया है कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2018, 875/2014 & 480/2018) M.C. Mehta Versus Union of India & Ors.

दिनांक 02.05.2025 को मा० राष्ट्रीय हरित न्यायाधिकरण, प्रधान पीठ, नई दिल्ली के समक्ष सुनवाई हेतु सूचीबद्ध किया गया था, जिसमें 20 जिलों - कन्नपुर नगर, फतेहपुर, वाराणसी, मिर्जापुर, गाज़ीपुर, बलिया, संभल, मेरठ, बागपत, चंदौली, सोनभद्र, मऊ, संत रविदास नगर, जौनपुर, आजमगढ़, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज एवं प्रयागराज द्वारा दायर अनुपालन रिपोर्ट एवं समयसीमा को रिकॉर्ड पर लिया गया था।

इस संबंध में स्थायी अधिवक्ता द्वारा निम्नवत् अगवत कराया गया है कि :-

".....

However, upon careful perusal, the Hon'ble Tribunal observed that the timelines submitted by the said districts do not reflect the actual ground situation and are vague and lacking in precision. The Hon'ble Tribunal has categorically directed that all the above-mentioned 20 districts shall file revised timelines afresh, clearly indicating the ground reality, specific and measurable milestones, and definitive dates of completion in strict conformity with the earlier orders passed by the Hon'ble Tribunal.

It is pertinent to mention that non-compliance with the present direction within a period of two weeks shall result in the Secretary, Department of Environment, being held personally liable and prosecuted in accordance with the binding directions of the Hon'ble Supreme Court of India in the case of Paryavarana Suraksha Samiti vs. Union of India, (2017) 5 SCC 326.

Furthermore, the Hon'ble Tribunal has clarified that the Secretary, Department of Environment, is vested with the authority to initiate suitable proceedings against the concerned officers and District Magistrates for dereliction of duty and failure to furnish factually correct and complete compliance reports as mandated."

उक्त के दृष्टिगत उपरोक्त निर्देशों का कड़ाई से एवं तत्काल अनुपालन सुनिश्चित करने तथा सभी संबंधित जिला अधिकारियों को बिना किसी और देरी के संशोधित समयसीमा दाखिल करने के निर्देश दिये जाने का अनुरोध किया गया है। इसके अतिरिक्त यह भी अवगत कराया गया है कि सुनवाई के दौरान मा० अधिकरण द्वारा दिये गये निर्देशानुसार दाखिल की जाने वाली संशोधित रिपोर्ट / शपथ-पत्र में निम्नलिखित बिन्दुओं पर स्पष्ट जानकारी सम्मिलित होनी चाहिए :-

1. **Sewage Disposal System,**
2. **Total Number of Drains (Tapped and Untapped) Discharging into Rivers or Water Bodies, and**
3. **Definitive Timeline for Completion and Operationalization of the Sewage Treatment Plants (STPs) so as to fully address the environmental concerns raised.**

2 - इस संबंध में अनुरोध है कि कृपया प्रश्नगत प्रकरण में दिनांक 02.05.2025 को निर्धारित सुनवाई के उपरान्त मा० अधिकरण द्वारा दिये गये निर्देशानुसार उक्त बिन्दुओं सहित वांछित सूचनायें संबंधित जनपदों से प्राप्त करते हुए समेकित रूप से क्वरिंग लेटर के साथ पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन (Email-envsection7@gmail.com) एवं उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ (Email-ms@uppcb.in) को तत्काल उपलब्ध कराने का कष्ट करें।

उल्लेखनीय है कि प्रश्नगत प्रकरण दिनांक 29.05.2025 को सुनवाई हेतु सूचीबद्ध है। इस हेतु यदि समयान्तर्गत कार्यवाही न किये जाने / वांछित सूचनायें समेकित रूप से क्वरिंग लेटर के साथ प्राप्त न होने की दशा में उत्तरदायित्व संबंधित अधिकारी का होगा। अतः आपका व्यक्तिगत ध्यान एवं समयबद्धता अपेक्षित है।

संलग्नक-यथोक्त।

Signed by
Anil Kumar (अनिल कुमार)
प्रमुख सचिव।
Date: 08-05-2025 06:25:29

संख्या एवं दिनांक तदैव

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

- 1- सुश्री प्रियंका स्वामी, स्थायी अधिवक्ता, एन०जी०टी०, नई दिल्ली।
- 2- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को इस निदेश के साथ प्रेषित कि प्रश्नगत वाद में मा० अधिकरण द्वारा पारित आदेश के अनुपालन में सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० की ओर से दाखिल किये जाने वाले शपथ-पत्र का आलेख्य तैयार कर समयान्तर्गत शासन को उपलब्ध कराया जाना सुनिश्चित करने का कष्ट करें।

आज्ञा से, Signed by
Shailendra Kumar
(शैलेन्द्र कुमार)
उप सचिव। Date: 08-05-2025 14:54:06

Annexure-2

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M. C. Mehta Versus Union of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक का कार्यवृत्त।

बैठक में उपस्थित अधिकारीगण की सूची संलग्न है।

2- बैठक में सर्वप्रथम प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा अवगत कराया गया कि मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, MA No. 872/2018, MA No. 875/2014, MA No. 480/2018) M. C. Mehta Versus Union of India & Ors. में पारित आदेश दिनांक 07.04.2025 के अनुपालन में संबंधित 20 जनपदों हेतु प्रत्येक जनपद के लिये एक 'उत्तरदायी अधिकारी' नामित किया जाना है तथा मा० अधिकरण के आदेश दिनांक 02.05.2025 के अनुपालन में राज्य के उक्त 20 जनपदों में ड्रेन्स एवं सीवेज ट्रीटमेंट प्लाण्ट से सम्बन्धित सूचनायें मा० अधिकरण द्वारा निर्धारित निम्न प्रारूप पर उपलब्ध करायी जानी है:-

I	II	III	IV	V		VI	VII	
Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP

3- बैठक में यह भी अवगत कराया गया कि पूर्व में राज्य की ओर से मा० अधिकरण में दाखिल किये गये शपथ-पत्रों में सूचना अपूर्ण तथा निर्धारित प्रारूप में न होने के कारण मा० अधिकरण द्वारा अप्रसन्नता व्यक्त की गयी है तथा आदेश दिनांक 02.05.2025 द्वारा "Comprehensive and fully Compliant Affidavit" दाखिल करने हेतु समयावधि में अंतिम विस्तार प्रदान करते हुए सुनवाई की तिथि 29.05.2025 निर्धारित की गयी है। उक्त सुनवाई तिथि के पूर्व शपथ-पत्र मा० अधिकरण में दाखिल किया जाना है।

4- अतः बैठक में चर्चा के उपरान्त मुख्य सचिव, उ०प्र० शासन द्वारा निम्नलिखित निदेश दिये गये:

1. मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन में संबंधित 20 जनपदों में प्रत्येक जनपद हेतु जनपद के अधिशासी अभियन्ता, उ०प्र० जल निगम (नगरीय/ग्रामीण) को सम्बन्धित परियोजनाओं / कार्यों को निर्धारित समयसीमा के

अन्तर्गत पूर्ण कराये जाने हेतु उत्तरदायी अधिकारी नामित किया जाय।

(कार्यवाही - नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग
/ उ०प्र० जल निगम (नगरीय/ग्रामीण))

2. मा० अधिकरण के आदेश दिनांक 02.05.2025 में दिये गये प्रारूप में प्रश्नगत 20 जनपदों की सूचना पूर्ण रूप से नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० द्वारा तैयार कराकर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन को 03 दिन में उपलब्ध करायी जाय, जिससे कि मा० अधिकरण में शपथ-पत्र समय से दाखिल किया जा सके। जनपद स्तर से ऑनलाइन बैठक में प्रतिभाग कर रहे अधिकारियों को स्पष्ट निर्देश दिये गये कि प्रकरण की महत्ता के दृष्टिगत पूर्ण सूचना उपरोक्त प्रारूप में निर्धारित समयावधि में अवश्य उपलब्ध करा दी जाय।

(कार्यवाही - नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग
/ उ०प्र० जल निगम (नगरीय/ग्रामीण))

3. नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन द्वारा उपलब्ध करायी गयी उपरोक्त सूचनाओं के आधार पर पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन द्वारा मा० अधिकरण में शपथ-पत्र समय से दाखिल करते हुए प्रभावी पैरवी सुनिश्चित की जाय।

(कार्यवाही - पर्यावरण, वन एवं
जलवायु परिवर्तन विभाग, उ०प्र० शासन)

उक्त निर्णय / निर्देश के साथ बैठक सधन्यवाद समाप्त हुई।

संलग्नक-यथोक्त।

Digitally signed by
ANIL KUMAR
Date: 18-05-2025
13:33:16 (अनिल कुमार)
प्रमुख सचिव।

उत्तर प्रदेश शासन

पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7

संख्या-एन.जी.टी.- 368/81-7-2025-43(पर्या)/2014 टी.सी.-3

लखनऊ: दिनांक: 18 मई, 2025

प्रतिलिपि-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

- 1- अपर मुख्य सचिव / प्रमुख सचिव, नगर विकास / नमामि गंगे एवं ग्रामीण जलापूर्ति / सिंचाई एवं जल संसाधन विभाग, उ०प्र० शासन।
- 2- प्रधान मुख्य वन संरक्षक और विभागाध्यक्ष, उ०प्र० शासन।
- 3- प्रबन्ध निदेशक, उ०प्र० जल निगम (नगरीय/ग्रामीण), लखनऊ।

- 4- जिलाधिकारी / अध्यक्ष जिला गंगा समिति, कानपुर नगर, फतेहपुर, वाराणसी, मिर्जापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत, चंदौली, सोनभद्र, मऊ, भदोही, जौनपुर, आजमगढ, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज, प्रयागराज, उ०प्र०
- 5- सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 6- गार्ड फाइल।

आज्ञा से, Digitally signed by
SHAIENDRA KUMAR
(शैलेन्द्र कुमार) Date: 18-05-2025
उप सचिव। 15:01:52

संख्या-...N.G. A316381-7-2025

Annexure-3



कार्यालय परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश
प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,
हजरतगंज लखनऊ

पत्रांक 702/250/एस.एम.सी.जी.-यूपी/26

दिनांक 26/05/2025

सेवा मे,

सचिव,

पर्यावरण वन एवं जलवायु परिवर्तन विभाग,

उ०प्र०।

विषय:- विषय:-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018 MA NO. 875/2014 MA NO.480/2018) M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के संबंध में।

महोदय,

कृपया राज्य स्वच्छ गंगा मिशन-उ०प्र० के पत्र क्रमांक 681/250/एस.एम.सी.जी.-यूपी/24 दिनांक 20.05.2025 एवं पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 के पत्र सं० एन.जी.टी. -368/81-7-2025-43(पर्या)/2014 टीसी-3 दिनांक 18.05.2025 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से समस्त संबंधित 20 जनपदों (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत, चंदौली, सोनभद्र, मऊ, भदोही, जौनपुर, आजमगढ़, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज, प्रयागराज) द्वारा उपरोक्त प्रकरण में मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन में निर्धारित प्रपत्र पर सूचना राज्य स्वच्छ गंगा मिशन, उ०प्र० को ईमेल-apd@smcguop.org; पर्यावरण वन एवं जलवायु परिवर्तन विभाग को ई-मेल envsection7@gmail.com एवं प्रदूषण नियंत्रण बोर्ड को ईमेल ms@uppcb.in पर उपलब्ध कराये जाने का अनुरोध किया गया था।

राज्य स्वच्छ गंगा मिशन, उ०प्र० को संबंधित 20 जनपदों से ईमेल के माध्यम से प्राप्त सूचना जिसकी प्रति पर्यावरण वन एवं जलवायु परिवर्तन विभाग को ई-मेल envsection7@gmail.com एवं प्रदूषण नियंत्रण बोर्ड को ईमेल ms@uppcb.in पर भी प्रेषित है, संकलित कर आवश्यक कार्यवाही हेतु संलग्न कर प्रेषित है।

संलग्नक:-उपरोक्तानुसार

भवदीय,

(दिव्य प्रकाश गिरि)
अपर परियोजना निदेशक

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० शासन।
3. परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन-उ०प्र०, शासन।

अपर परियोजना निदेशक

DISTRICT NAME: KANPUR NAGAR

Ganga River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	Permiya Drain	Kanpur	Tapped	6.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Sisamau Drain (A+B)	Kanpur	Tapped	140.00	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Tefco Drain	Kanpur	Tapped	0.43	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	Parmat Drain	Kanpur	Tapped	1.78	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Muir Mill Drain	Kanpur	Tapped	6.50	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Police Line Drain	Kanpur	Tapped	0.79	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Jail Drain	Kanpur	Tapped	1.22	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Guptar Ghat Drain	Kanpur	Tapped	2.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Sheetla Bazar Drain (Bangali ghat Drain)	Kanpur	Tapped	5.75	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
10	Budhiya Ghat Drain	Kanpur	Tapped	2.34	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
11	Wazidpur Drain	Kanpur	Tapped	7.68	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
12	Rameshwar ghat Drain	Kanpur	Untapped	2.94	130 + 43 MLD STP, Jajmau (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
13	Rani ghat Drain	Kanpur	Untapped	2.39		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
14	Gola ghat Drain	Kanpur	Untapped	1.79		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
15	Satti Chaura Drain	Kanpur	Untapped	1.37		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
16	Maiskar Drain	Kanpur	Untapped	1.10		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
17	Dabka Drain	Kanpur	Untapped	2.14		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
18	Air force Drain	Kanpur	Not to be tapped	0.00		Not to be tapped			



Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

DISTRICT NAME: KANPUR NAGAR

Pandu River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	COD Drain	Kanpur	Tapped	8.81	Discharge goes to 210 MLD STP Bingawan (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Panki Drain (Thermal power A)	Kanpur	Tapped	5.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Panki Drain (Thermal power B)	Kanpur	Tapped	7.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	ICI Drain	Kanpur	Tapped	9.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Ganda Drain	Kanpur	Partially Tapped	42.93	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Halwa Khanda Drain	Kanpur	Partially Tapped	15.02		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Arra Drain	Kanpur	Untapped	5.00	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Sagarपुरी Drain	Kanpur	Untapped	3.00		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Transport Nagar	Kanpur	Untapped	4.22		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)



Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

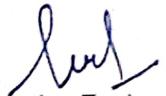
OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION U.P. JAL NIGAM (URBAN) FATEHPUR

MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME - Fatehpur

The information be provided in the following tabulated form:

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharge d from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Nauwabag To Lodhiganj (Madaripur Kala)	Fatehpur	Untapped	10.53 MLD	Sewerage Network Scheme Proposed including 36 MLD STP 123.40 Sewer Network. I&D Work not included in first stage.	Available at Madaripur kala	Total Sanction Cost Rs. 293.36 Cr. GO Done for Rs. 47.39 Cr. Dated 25.10.2023	31.12.2028	31.12.2028
Muswapur Nala & Pakka Nala	Fatehpur/ Khaga	Untapped	7.0 MLD	7 MLD STP Proposed under SBM 2.0	Available at Shahjadpur Khaga.	Total Sanction Cost Rs. 17.31 Cr GO Done for Rs. 6.06 Cr. Dated 04.02.2025	31.12.2027	-


Executive Engineer

Executive Engineer
Construction Division
U.P. Jal Nigam (Urban) Fatehpur (U.P.)

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- VARANASI

The information be provided in the following tabulated form:

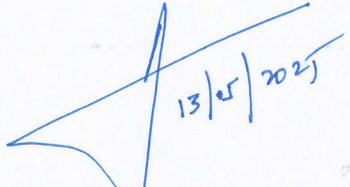
S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Balua Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
3	Salotri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
4	Hanuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
5	Rambag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
6	Assi/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%. The drain is currently under treatment through Advance Oxidation Process	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	---
7	Nakkha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%.	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	---
8	Samne Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
9	Shivala Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
10	Harishchandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
12	Pandey Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
13	Dr. R. P. Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
14	Meer Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
15	Lalita Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
16	Jalasen Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
17	Manikarnika Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
18	Sankatha Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---

19	Mehta Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
20	Ram Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
21	Panchganga Ghat Drain	Varanasi	Tapped	1.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
24	Trilochan Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
25	Teliya Drain	Varanasi	Tapped	2.8	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
26	Bhainsasur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
27	Rajghat Drain (small)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
28	Rajghat Drain/Rajghat Outfall/Khirkiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
29	Ghatwari Mata Mandir Drain (Sujabad)	Varanasi	Untapped	4.5	Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.0	3-May-2026	3981 House connection proposed to be completed by 03-05-2026
30	Shayar Mata Mandir Drain (Sujabad)	Varanasi	Untapped		Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.1	3-May-2026	3981 House connection proposed to be completed by 03-05-2026
31	Phulwariya Drain	Varanasi	Tapped	7.6	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
32	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
33	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
34	Nakhi Ghat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
35	Narokhar Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR for Construction of effluent line to discharge effluent of Goitaha STP to river Varuna is submitted to NMCG.	Not Applicable	To be alloted	Commisioned Project; STP under O&M	---
36	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
37	Nai Basti	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
38	Teliya Bag Drain	Varanasi	Tapped	18	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
39	Central Jail Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
40	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---

41639

41	Chamrautha Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
42	Khajury Colony Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
43	Banaras Drain No.-5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
44	Hukulganj Drain	Varanasi	Tapped	2.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
45	Durga/Daniyal/ Lohta Drain	Varanasi	Untapped	37	I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi (60 MLD STP) is Sanctioned vide AA&ES dated 06-03-2025	Government land is not available. The Process of procuring private land is under progress.	Funds Allocated (INR 274.31 Cr)-under Namami Gange program	21 months after tendering process	---

NOTE: 13 drains of River Varuna were tapped by UP Irrigation Deptt through Interceptor sewer pipe line, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary GoUP on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.


 13/12/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- MIRZAPUR

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Bisunderpur Drain	Mirzapur, Nagar Palika Parishad	Untapped	1.58	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
2	Hanumanghat Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.68	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
3	Public club Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.6	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
4	Barahmiliah Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.39	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
5	District judge Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.4	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
6	Lift cannal Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.4	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
7	Irrigation colony Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.03	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
8	MorchaGhar Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.64	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
9	Ghoshshahid Drain	Mirzapur, Nagar Palika Parishad	Tapped	5	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
10	konia	Mirzapur, Nagar Palika Parishad	Tapped	0.02	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
11	Balaji temple	Mirzapur, Nagar Palika Parishad	Untapped	2.2	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
12	Chorawa	Mirzapur, Nagar Palika Parishad	Untapped	0.25	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
13	Kachari Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.2	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network

14	Oliyar	Mirzapur, Nagar Palika Parishad	Tapped	0.31	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
15	Sundar	Mirzapur, Nagar Palika Parishad	Tapped	0.24	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
16	Badali	Mirzapur, Nagar Palika Parishad	Tapped	0.39	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
17	Narghat	Mirzapur, Nagar Palika Parishad	Tapped	0.78	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
18	Khandawa	Mirzapur, Nagar Palika Parishad	Tapped	9.42	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
19	Basvariya Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.13	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
20	DiwanGhat new Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.02	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
21	BalughatKacha Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.01	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
22	Malhaya Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.27	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
23	Patengra (manasarovar) Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.74	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
24	DiwanGhat old Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.1	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
25	BalughatPakka Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.17	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
26	Parasuram Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.39	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
27	Gudara Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.2	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network

Remark: Currently Untapped drains are under Bioremediation done by Nagar Palika Parishad Mirzapur.

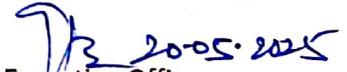

 Executive Engineer
 Construction Division
 U.P. Jal Nigam (Urban)
 Mirzapur

ULB-Nagar Palika Parishad Chunar, Mirzapur

MC Mehta Vs O.A. No. 200 of 2014 State of Uttar Pradesh

S.N.	Name Of Drain	Town	Tapped or Untapped	Quantity Of Sewe discharge from the Drain (in MLD)	STP/Land/Fund			Timeline for making the STP functional	Timeline for Completing the household Connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	Santoshi Mata Mandir Nala	Chunar	Untapped Note- By placing iron mesh on the mouth of all drains. Solid waste is prevented from flowing into the Ganga and the water coming out of the mesh is purified through bioremediation process and release into the Ganga.	0.125	STP is not proposed	Land Not Allotted	Fund Not Allotted	No Timeline determined	No Timeline determined
2	Post Office South Nala			0.393					
3	Post Office North Nala			0.335					
4	Nishadraj Park Nala, Gangeshwarnath			0.068					
5	Balughat Nala			0.085					
6	Belbir Ghat Nala			0.042					
7	Chaura Mata Mandir Nala			0.125					
8	Kashiram Awas Nala			0.377					
9	Nagarpur Nala			0.091					
10	Tekaur Nagarpur Nala			0.100					
11	Bharpur Trimuhani Nala			0.134					
12	Saddupur Naipurwa Nala			0.960					
13	Pashu Chikitsalay Nala			0.126					
14	Nagar Palika Nala			0.224					
15	Pared Ground Nala			0.300					

नोट- नगर पालिका परिषद चुनार सीमांतर्गत सभी 15 नालों पर बायोरेमिडेशन का कार्य निकाय द्वारा स्वयं कराया जा रहा है।


 Executive Officer
 Nagar Palika Parishad Chunar
 Mirzapur

41643

MC MEHTA VS UOI
OA NO. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME-GHAZIPUR

The information be provided in the following tabulated form.

I	II	III	IV	V		VI	VII	
Name of Drain	District/ Town	If tapped of untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for funds provided for the STP functional	Timeline for completing the household connectivity to the STP
1	2	3	4	5	6	7	8	9
Anzahi Ghat Drain	Ghazipur	Untapped	3.910	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 Nos. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Steamer Ghat Drain	Ghazipur	Untapped	3.241	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Collector Ghat Drain	Ghazipur	Untapped	3.141	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Dadari Ghat Drain	Ghazipur	Untapped	3.233	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Sai Mandir Drain	Ghazipur	Untapped	3.119	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
DM Bangla Drain	Ghazipur	Untapped	3.141	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Bada Mahadevi (Gorabazar) Drain	Ghazipur	Untapped	3.910	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Chhota Mahadeva (Adarsh Bazar) Drain	Ghazipur	Untapped	1.270	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Harijan Basti Drain	Ghazipur	Untapped	0.020	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Rui Mandi Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Posta Ghat Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Navapura Ghat Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Opium Factory Colony Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Peer Nagar Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Shamshan Ghat Drain	Ghazipur	Untapped	0.103	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Budha Mahadeva Drain	Ghazipur	Untapped	0.049	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Mugalpura Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Khidaki Ghat Drain	Ghazipur	Untapped	0.025	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Tedi Bazar Drain	Ghazipur	Untapped	0.025	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Cheetnath Ghat Drain	Ghazipur	Untapped	0.686	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Gola Ghat Drain	Ghazipur	Untapped	0.102	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Maksud Ghat Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Mallah Basti (Sikandarpur)	Ghazipur	Untapped	0.020	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Kapura Ghat Drain	Zamania	Untapped	2.9	Bioremediation by Nagar Palika Parishad, Zamania	No Project Planned for Sewer Network and STP	No Project Planned for Sewer Network and STP	No Project Planned for Sewer Network and STP	Timeline can be given only after approval and sanction of project.
Kankadawa Ghat Drain	Zamania	Untapped	1.2					
Gorwa Drain	Zamania	Untapped	2.7					
Kolhua Ghat Nala	NP Saidpur	Untapped	0.9	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Rang Mahal Ghat Nala	NP Saidpur	Untapped	0.8	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26

Ram Ghat Nala	NP Saidpur	Untapped	0.8	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Mahabir Ghat Nala	NP Saidpur	Untapped	0.5	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Sangat Ghat Nala	NP Saidpur	Untapped	0.6	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Pakka Ghat Nala	NP Saidpur	Untapped	1.0	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Budhemahadev Ghat Nala	NP Saidpur	Untapped	0.6	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Kot Ghat Nala	NP Saidpur	Untapped	0.9	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Jauharganj Nala	NP Saidpur	Untapped	0.7	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26

Handwritten signature:
DFO,
Lazipur

MC MEHTA Vs Uol O.A. No 41654 of 2014 State of Uttar Pradesh
District Name: Ballia

NPP STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS- Below is the complete tabular data enumerating Kathal drain in Ballia (Ganga Side), specifying it is untapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any) the timeline, and land/funding details (where applicable).

S.No	Name of Drain	District/ Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/	LAND/	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
I	II	III	IV	V	VI	VII			
1	Kathal Drain	Ballia	Untapped	14.67	HouseHolds are to be connected through sewer lines to under construction 20 MLD STP at Chhodhar. Currently the drain is treated through Bio Remediation method by Nagar Palika Parishad Ballia. The Households will get connected to this STP through Sewer Network.The six drains bringing sewage to Kathal Drain is being treated through Bio Remediation Method.	Land, 0.948 Ha allocated in Chhodhar village. STP is under construction.	Funds amounting to Rs. 23.95 Cr INR are allocated for STP under AMRUT 2.0 program and sanctioned vide G.O No.- 190/AMRUT- 2.0/Nau-5- 2023 dated 26.09.2023	31 May- 2025	DPR for household conections (14342 households) against previously laid sewerline of 58 Kms is submitted for approval and is targeted to be completed by 31 December 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval. Awaited)

(Elaboration: The above table shows that Kathal drain leading to the Ganga river in Ballia is untapped. The STP referenced in the table. (20 MLD STP at in Chhodhar village) is under construction under the AMRUT 2.0 program and sanctioned vide G.O No.-190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023.)


प्रद्युम्न निगम
सामाजिक कानिकी प्रभा
बलिया


Executive Engineer
Construction Division
U.P. Jal Nigam (Urban) Ballia

**कार्यालय जिलाधिकारी, सम्मल।**

टेलीफोन संख्या-05921-243443, 243517 व 243617 (फैक्स) E-mail-dmbm-up@nic.in

पत्रांक 1036/एल.बी.सी./मा. रा.हरित अधि./2025-26,

दिनांक 20 मई, 2025

विषय: मा. राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014 (I. A. No. 340/2022, M.A. No. 875/2014-480/2018) M-C-Mehta Versus of India & Ors. में पारित मा. अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के संबंध में।

सदस्य सचिव/प्रभागीय वनाधिकारी,

जिला गंगा समिति, सम्मल/

सम्मल वन प्रभाग, सम्मल।

महोदया,

उपर्युक्त विषयक सचिव उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 द्वारा प्रेषित पत्र संख्या-एन.जी.टी. 343/81-7-2025-43(पर्या)/2024 टी.सी.-3, दिनांक 08.05.2025 के क्रम में आपके द्वारा प्रेषित पत्र संख्या-2506/29-1, (कैम्प चन्दौसी) दिनांक 17.05.2025 का संदर्भ ग्रहण करने का कष्ट करें। इस पत्र के द्वारा मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 07.04.2025 के अनुपालन में निम्न बिन्दुओं पर स्पष्ट आख्या उपलब्ध कराये जाने के निर्देश दिये गये हैं। इस सम्बन्ध में बिन्दुवार आख्या निम्नवत् है :-

क्र.सं.	बिन्दु का विवरण	उत्तर
1	2	3
1	Sewage Disposal System.	इस सम्बन्ध में अवगत कराना है कि जनपद-सम्मल में कुल आठ नगर निकाय हैं। आठों नगर निकायों में से किसी भी नगर निकाय में वर्तमान समय में STP संचालित नहीं है।
2	Total Number of Drains (Tapped and Untapped) Discharging into Rivers or Water Bodies, and	जनपद-सम्मल की समस्त आठ नगर निकायों में 201 वृहद नाले अवस्थित हैं। कोई भी नाला STP Plant से लिंक नहीं है। इस दिशा में सभी नगर निकायों में अधिशासी अभियन्ता, जलनिगम (शहरी) के माध्यम से STP Plant बनवाकर Drains को Tapped किये जाने की दशा में निर्देशित किया गया है। साथ ही साथ यह भी अवगत कराना है कि जनपद की सभी आठों नगर निकायों के नाले/नालियाँ गंगा नदी एवं उसकी सहायक नदी में नहीं मिलते हैं। इसके साथ यह भी अवगत कराया गया है कि जनपद की नगर निकायों में अवस्थित नालों का सम्पर्क किसी भी नदी में नहीं होता है।
3	Definitive Timeline for Completion and Operationalization of the Sewage Treatment Plants (STPs) so as to fully address the environmental concerns raised.	इस सम्बन्ध में अवगत कराना है कि जनपद-सम्मल की समस्त निकायों में अवस्थित नाले गंगा नदी एवं उसकी सहायक नदी में नहीं मिलते हैं, फिर भी मा. राष्ट्रीय हरित अधिकरण, मुख्य पीठ नई दिल्ली द्वारा पारित आदेशों के क्रम में STP Plant निर्मित किये जाने की कार्यवाही की जा रही है।
4	Date, month and year by which each drain will be tapped and accountable officer (s) concern.	चूँकि उक्त के सम्बन्ध में विस्तृत आगणन प्रस्ताव बनाये जाने हेतु समस्त निकायों को निर्देशित किया गया है। इस सम्बन्ध में शीघ्र ही कार्यवाही पूर्ण कर ली जाएगी।

उपर्युक्तानुसार वांछित आख्या सादर प्रेषित है।



(प्रदीप वर्मा)
अपर जिलाधिकारी(वि./रा.)
जनपद-सम्मल।

DISTRICT GANGA COMMITTEE, MEERUT

Information in compliance of Hon'ble NGT order dated 02.05.2025 regarding MC Mehta Vs UOI & Ors case no OA 200/2014

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for funds provided for the STP functional	Timeline for completing the household connectivity to the STP
1	2	3	4	5	6	7	8	9
Abu Nala-1 Meerut	Meerut	Untapped	39.22 MLD	One STP of 65 MLD is proposed under Namami Gange scheme.	Identification in Process by Jal Nigam & Nagar Nigam	Land identification for I&D and STP work Under process		Household connectivity is not required.
Abu Nala-2 Meerut	Meerut	Untapped	145.73 MLD	STP of 220 MLD is sanctioned under Namami Gange scheme for this drain.	Land identified at Kamalpur , Meerut	690.71 cr.	Allocated, under construction	10.02.2027
Odeon Drain Meerut	Meerut	Untapped	161.73 MLD					

Sardhana Drain	Meerut	Untapped	10 MLD	Constructed wetland Management system has been proposed for this drain by irrigation department in consultation with Prof CR Babu from Delhi University and CPCB.	Land is not required for this treatment, because the suggested treatment will be implemented in sardhana drain itself	8.21 cr.	Proposal being forwarded to SMCG Lucknow UP , after approval timeline will be decided.	Household connectivity is not required.
Chhuiya Nala	Hapur	Untapped	2.5 MLD	Normally does not carry enough water in district Meerut. This drain remains dry at various places, hence STP is not required at present.	This Drain does not require STP at Present			
Chetawala Nala	Hastinapur	Untapped	21.6 MLD	Clear and achieving norms (Passing through wetland)	This Drain does not require STP at Present			

41658

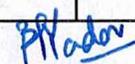
Kinauni Nala	Bahsuma (NPP)	Untapped	0	Normally remains dry .	This Drain does not require STP at Present
Saini Nala	Saini	Untapped	2.8 MLD	Acknowledged by CPCB to Establish the CETP in saini area.	This Drain does not require STP at Present. Working on CETP proposal is underway at CPCB. Hence at present timeline is not available.

SPK
Regional Officer
U.P. Pollution Control Board
Meerut

41659

MC MEHTA vs UOI
 OA. A1:18NO 200 of 2014 SATAE OF UTTAR PRADESH
 DISTRICT – BAGHAPT
 NAGAR PRISHAD BAGHAPT & BARAUT

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
OFFICER'S COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	1.31 MLD	These drains are already tapped & connected in I&D 14 MLD STP Baghpat	STP Under Operation since October, 2022			Household connectivity is proposed in DPR by UPJN (Urban) and awaited for approval.
SALIGRAM DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
EKTA COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
MIRDHANPURA DRAIN	BAGHPAT/B AGHPAT	Tapped	2.99 MLD					
BARAUT DRAIN	BAGHPAT/B ARAUT	UNTAPPED	11.2 MLD	DPR of the STP is completed by UP- JAL NIGAM (Urban) on 03.12.2024 and submitted to the Chief Engineer Nagar UP JAL NIGAM (Urban) Lucknow	Land Alloted	Project cost 7686.05 Lakhs	After approval	After approval


Regional Officer
 U.P. Pollution Control Board
 Meerut


 EXECUTIVE ENGINEER
 UP JAL NIGAM URBAN
 BAGHPAT

38

Sewage Treatment Plants (STPs) details are as follows:-

Name Of Drain	DISTRICT/ TOWN	IF Tapped Or Untapped	Quantity Of Sewage Discharged From The Drain	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	Fund/Status of funds provided for the STP	Timeline For Making The STP Functional	Timeline For Completing The Household Connectivity To That STP
Railway Nala	CHANDA ULI/ Pt. DDU Nagar	Untapped	22.82 MLD	45 MLD STP Rauna (Proposed)	Government land is not available. Private land is identified and funds allotted for purchase. Process of procuring land is under progress	Funds allotted (INR 262.78 Cr)- under Namami Gange program	24 Month After Tendering	There is no sewer Line Under Nagar palika Parishad Pt. Deendayal Upadhyay Nagar Janpad Chandauli Limits. At present there is no Action plan for new sewer line. The Current project only ensure tapping of the drain. (ULB)
Ganda Nala	CHANDA ULI/ Pt. DDU Nagar	Untapped	9.19 MLD					

दीय,
2

प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

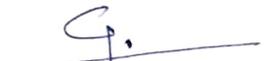
10 राष्ट्रीय हिरत अधिहरण में योजित ओ०ए० सं०-2004-1661 मेहता बनाम यूनियम आफ अण्डिया व अन्य में पारित आदेश के अनुपालन जनपद-सोनभद्र

SL. No.	Name of Drain	District /Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP which the drain is proposed to be connected after tapping	Status of land allotted for STP	Time line for making the STP functional	Timline For completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9
1	Hinduari Drain	Npp Sonbhadra	Untapped	2.11 MLD	Near Kanshi Ram Awas	Alloted	Jun-28	Jun-29
2	Bijauli Drain	Npp Sonbhadra	Untapped	2.30 MLD	Near Kanshi Ram Awas	Alloted	Jun-28	Jun-29
3	Darin Near Sector-03 Drain	NP Obra	Untapped	3.60 MLD	Chhat Ghat	Alloted	Jun-28	Jun-29
4	Kharetiya Bhandha Drain	NP Obra	Untapped	0.66 MLD	Chhat Ghat	Alloted	Jun-28	Jun-29
5	Kanshi Ram Awas Second Drain	NP Ghorawal	Untapped	0.80 MLD	Kanshi Ram Awas Second (Near kali Mandir)	Alloted	Dec-28	Dec-29
6	GIC Field Drain	NP Duddhi	Untapped	0.20 MLD	Amvar Road Near Jabar duddhi border	Not Alloted	Dec-28	Dec-29
7	Amvar Road Drain	NP Duddhi	Untapped	0.60 MLD	Amvar Road Near Jabar duddhi border	Not Alloted	Dec-28	Dec-29
8	Jhariya Drain	NP Churk Ghurma	Untapped	0.60 MLD	Near Karbaia	Not Alloted	Dec-28	जनपद सोनभद्र के क० सं० 08 से लेकर 19 तक नगरीय निकायो की भौगोलिक संरचना के अनुसार चट्टानी होने के कारण घरों को सीवर के माध्यम से STP से जोड़ना अत्यन्त दुर्लभ है।
9	Soneswar Ghat Drain	NP Chopan	Untapped	0.50 MLD	Chhat Ghat	Not Alloted	Dec-28	
10	Bajrang Ghat Drain	NP Chopan	Untapped	0.50 MLD	Chhat Ghat	Not Alloted	Dec-28	
11	Dala Masjid Drain	NP Dala Bazar	Untapped	0.90 MLD	Patehra Tola	Alloted	Dec-28	
12	Hindalco Colony Drain	NP Renukoot	Untapped	1.25 MLD	Hindalco colony Near Sai Mandir	Not Alloted	Dec-28	
13	Chitanala Drain	NP Pipri	Untapped	1.50 MLD	MuraliGadhi	Not Alloted	Dec-28	
14	Pant sagar Drain	NP Anpara	Untapped	1.26 MLD	Garbandha	Alloted	Dec-28	
15	Parasi pokhara Drain	NP Anpara	Untapped	0.40 MLD	Garbandha	Alloted	Dec-28	
16	Shiv Mandir Renusagar Drain	NP Anpara	Untapped	0.62 MLD	Garbandha	Alloted	Dec-28	
17	Kabua Nala Drain	NP Anpara	Untapped	0.67 MLD	Garbandha	Alloted	Dec-28	
18	Dibulganj Drain	NP Anpara	Untapped	1.83 MLD	Garbandha	Alloted	Dec-28	
19	Auri Drain	NP Anpara	Untapped	0.80 MLD	Garbandha	Alloted	Dec-28	


 E.O.
 (जिग्म कुमारी)


 AE JN(U)


 R.O.
 U.P.P.C.B.


 प्रभाजीय वनाधिकारी
 सोनभद्र वन प्रभाज्य
 सोनभद्र

41662

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Pathan Tola, Mau	Maunath Bhanjan	Untapped	1.881	STPs of Total 56 MLD Capacity are Proposed in various NPPs under AMRUT Scheme 2.0	Unallotted	Fund allotted under AMRUT 2.0 Programme	March-2028	March-2028
Ghoda Dalal Ki Bari-1		Untapped	5.683					
Khedupura		Untapped	0.595					
Dhekuliya Ghat		Untapped	0.843					
Railway Bridge, Mau		Untapped	1.033					
Ghoda Dalal Ki Bari-2		Untapped	5.690					
Belwa Ghat		Untapped	1.419					
Bam Ghat		Untapped	7.651					
Sati Ghat, Aurangabad Nonhara, Eidgah		Untapped	0.404					
Navpurava		Untapped	0.366					
Bhiti Bridge		Untapped	7.104					
Ghoda Dalal Ki Bari-3		Untapped	5.570					
Bhiti Wadicote		Untapped	0.613					

प्रसागीय निदेशक
सामाजिक यानिकी प्रमाण
मेके नाथ मंजन-मक

Information to be furnished before Honorable National Green Tribunal in matter ofM.C. Mehta v UOI (O.A. 200/2014) Order Dtd 02.05.2025District-Sant Ravidas Nagar, Bhadohi

MC MEHTA vs. UOI
 OA. No. 200 OF 2014
 STATE OF UTTAR PRADESH

DISTRICT NAME-BHADOHI

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Dhaurahra Nala	Bhadohi/ Bhadohi NPP	Untapped	5.00	17 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	21 months after tendering period	N/A
2	Nai Bazaar Nala	Bhadohi/ Bhadohi NPP	Untapped	6.5	17 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	22 months after tendering period	N/A
3	Rajpura Nala	Bhadohi/ Bhadohi NPP	Untapped	3.4	5 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	23 months after tendering period	N/A
4	Chauri Nala	Bhadohi/ Bhadohi NPP	Untapped	1.7	3 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	24 months after tendering period	N/A

13/05/2025
 13/05/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उपप्र० जल निस्प (ग्रामीण), आरागली

13/05/2025
 13/05/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उपप्र० जल निस्प (ग्रामीण), आरागली

Divisional Forest Officer/Member Secretary,
 District Ganga Committee, Bhadohi

District Magistrate/ Chairman
 District Ganga Committee, Bhadohi

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- JAUNPUR

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Mufti Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.8	21 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
2	Maluantola Drain	Jaunpur/Jaunpur NPP	Tapped	0.4	22 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
3	Turtipur Drain	Jaunpur/Jaunpur NPP	Tapped	5.2	23 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
4	Hanuman Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	24 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
5	Quila Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.25	25 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
6	Balua Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.26	26 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
7	Rasmandal Drain	Jaunpur/Jaunpur NPP	Tapped	1.41	27 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
8	Achla Devi Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	0.45	28 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
9	Katghar Drain	Jaunpur/Jaunpur NPP	Tapped	1.97	29 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
10	Jogiapur Drain	Jaunpur/Jaunpur NPP	Tapped	0.69	30 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
11	Miyapur Drain	Jaunpur/Jaunpur NPP	Tapped	1.21	31 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
12	Haraipur Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	32 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
13	Sekhapur Drain	Jaunpur/Jaunpur NPP	Tapped	1.07	33 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
14	Ahyapur Drain	Jaunpur/Jaunpur NPP	Tapped	6.29	34 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur

13/05/2021
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

41665

MC MEHTA vs. UOI

OA. NO. 200 OF 2014

STATE OF UTTAR PRADESH

DISTRICT NAME – AZAMGARH

The information be provided in the following tabulated form:-

A- Status of drains in Azamgarh

Sr. No.	Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharge d from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP (in Cr)	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	1-Dhamu Nala	Azamgarh	Untapped	2.85	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
2	2- Grand Hospital	Azamgarh	Untapped	1.2	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
3	3- Raidopur Dav	Azamgarh	Untapped	0.34	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
4	4- Bageswar nagar bandha	Azamgarh	Untapped	2.41	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
5	5- Nirankari Bhawan	Azamgarh	Untapped	1.64	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
6	6- Narauli	Azamgarh	Untapped	1.12	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
7	7- Hadha Baba	Azamgarh	Untapped	1.38	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
8	8- Rahul Nagar Madhay	Azamgarh	Untapped	1.55	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
9	9- Godam ghat	Azamgarh	Untapped	1.81	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
10	10- Gulami ka pura	Azamgarh	Untapped	1.48	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined



11	11- Datal ghat bathiya pul	Azamgarh	Untapped	0.69	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
12	12- Datal ghat jama masjid	Azamgarh	Untapped	0.51	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
13	13- Sidhan Purana Pul	Azamgarh	Untapped	0.51	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
14	14- Durga Tikies thandi road	Azamgarh	Untapped	0.6	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
15	15- Kainpuri (Bhole ghat)	Azamgarh	Untapped	0.17	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
16	16- Behind bypass Radopur Drain (Chandman)	Azamgarh	Untapped	2.24	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
17	17- Underground Sewage line connecting households of Pandey Bazaar Zone Ward No. 1,3,5,6,8,11,14,15,20,23 completely & 13,19,22,24 partially	Azamgarh	Tapped	4	8 MLD STP under AMRUT	Not Applicable (Construction Complete)	Not Applicable (Construction Complete)	Functional Since 14.02.2025	6133 Households connected by March 2025
18	18-Teer Pur Drain	Mubarakpur	Untapped	1.52	I&D WORK	Land Not Allotted	Fund Not allotted.	DPR preparation in Progress. (31.03.2028)	NA (I&D WORK) (31.03.2028)
19	19-Teen Darya Pul Drain	Mubarakpur	Untapped	5.24	STP Proposed SBM 2.0	Land Not Allotted	30.46 (By SBM2.0)	DPR preparation in Progress. (31.03.2028)	DPR preparation in Progress. (31.03.2028)
20	20-Ward 16 Ekraonagar Drain	Biriyaganj	Untapped	12	STP Proposed SBM 2.0	Land Not Allotted	21.6 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
21	21-Keshari Chowk Drain	Atraulia	Untapped	1.2	STP Proposed SBM 2.0	Land Not Allotted	1.92 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
22	22- Main Road Amila Marg	Azamgarh	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
23	23-Machhi Market	Jiyanpur	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	2.4 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
24	24-Bypass Bhire Chauraha TO Ratan, From Shiv Poojan ke makan to Ratan Prajapati ke makan	Katgarh Lalganj	Untapped	2.5	STP Proposed SBM 2.0	Land Not Allotted	4.0 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
25	25-Bada Nala	Maharajganj	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
26	26-Qureshi Chowk Drain	Mahul	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	1.62 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)

27	27-Ambedkarnagar, Santkabi nagar Shatri Nagar, Harivansh nagar	Mehnagar	Untapped	1.75	STP Proposed SBM 2.0	Land Not Allotted	2.27 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
28	28-Farahabad, Tkraha Nala, Tiggi pur Nala, kasba Ramilla maidan Nala	Nizamabad	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
29	29-Pipal ghat, Lohiya nagar pul ke pass, Belal School ke pass	Phoolpur	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	1.62 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
30	30- Khudkasta kharewa mod	Saraimir	Untapped	2.25	STP Proposed SBM 2.0	Land Not Allotted	2.92 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
31	31- Budhanpur LIC Office	Budhanpur	Untapped	2.25	STP Proposed SBM 2.0	Land Not Allotted	3.6 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
32	32- Ward B Mishra Market to Bhaishi	Jahanaganj Bazar	Untapped	2.75	STP Proposed SBM 2.0	Land Not Allotted	4.40 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
33	33- Ward 16 Veer Kaura Gahani	Mariganj	Untapped	3.25	STP Proposed SBM 2.0	Land Not Allotted	5.20 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
	Total			67.46 MLD					

Note: By Placing iron mesh on the mouth of all drains, solid waste is prevented from flowing into the Tamsa River and the water coming out of the mesh is purified through bioremediation process and released into the Tamsa River. An STP of 8 MLD capacity has been constructed under AMRUT Yojna, connecting households of Pardey Bazaar Zone Ward No.: 1,3,5,8,9,11,14,15,20,23 (completely) & 13,19,22,24 (partially) through an underground sewage pipeline. The treated water is discharged into Dharmu Nala flowing into Tamsa River. Date 31/03/2028

Date 31/03/2028

R
ko

B. Summary of Tapping Status

Sr. No	S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remark
1	Drains (No.s)	33	1	0	0	0	32	67.46	8	4	
2	Discharge (MLD)	67.43	4	0	0	0	63.46	67.46	4.00	63.46	
									%	%	

C: List of STPs in Azamgarh

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	8 MLD STP Azamgarh	8	4	Operational	1		

D: Report of the Appellant

Note: The appellant has erroneously mentioned Azamgarh in the list of districts directly located on river Ganaga.

Data mentioned in Appellants submission to NGT in matter of M.C. Mehta v. UOI O.A. 200 of 2014								
District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
Azamgarh	17 MLD Sewage generated	No Information	No Information	No Information	No Information	No Information	No Information	No Information

Compliance Report
MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH
(Order dated on 02-05-2025)
DISTRICT NAME – GORAKHPUR

The required information of Gorakhpur district is presented below in a given format as:-

Sr. No.	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of Land Allotted for STP	Status of Funds provided for STP	Timeline for Making STP Functional	Timeline for completing the household connectivity to that STP
1	Gordhaiya Nalla	Gorakhpur	Tapped	20.00	Tapped to 15+5MLD STP Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
2	Kudaghat Nalla	Gorakhpur	Tapped		Tapped to 15+5MLD STP Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
3	Mohaddipur Power House Nalla	Gorakhpur	Tapped	30.00	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
4	Rafi Ahmad kidwai school Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
5	Golf Ground Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
6	Paidleyganj Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.

7	Girdharganj Nalla (YadavTola No-1)	Gorakhpur	Tapped	0.28	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
8	Girdharganj Nalla (YadavTolaNo-2)	Gorakhpur	Tapped	1.00	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
9	Avas Vikas Kaccha Nalla	Gorakhpur	Tapped	0.20	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
10	Vishunpurwa Nalla	Gorakhpur	Tapped	1.03	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
11	Sighariya-Maherwa ki Bari (Near15MLD STP)	Gorakhpur	Tapped	2.21	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
12	Navalpurwa Nalla (Near Jalpai Mai Mandir)	Gorakhpur	Tapped	0.10	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
13	Sahara Estate Nalla	Gorakhpur	Tapped	0.65	Constructed and Maintained by Sahara Society It self				

14	Nalla Near Smart wheel's Pvt Ltd, Mohaddipur	Gorakhpur	Tapped	0.17	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
15	Shri Rampuram colony drain	Gorakhpur	Tapped	0.12	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
16	Shri Rampuram colony drain-1	Gorakhpur	Tapped	0.03	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
17	Shri Rampuram colony drain-2	Gorakhpur	Tapped	0.03	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
18	Shri Rampuram (3) colony drain	Gorakhpur	Tapped	0.01	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
19	Shri Rampuram colony drain near H.No.850	Gorakhpur	Tapped	0.13	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
20	Shri Krishnapuram Nalla	Gorakhpur	Tapped	0.12	30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
21	Suraj Nagar/ Ramnagar colony drain	Gorakhpur	Tapped	0.12	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
22	Satya Marg Nalla (Near H.No.112)	Gorakhpur	Tapped	0.38	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
23	ParhaTola drain near Ishrawati Devi	Gorakhpur	Tapped	0.20	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area

24	Parha Tola drain (Prabhu Dayal Agrawal)	Gorakhpur	Tapped	0.04	Applied to 40 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
25	Domingarh Nalla	Gorakhpur	Untapped	9.03	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
26	Bahrapur Nalla	Gorakhpur	Untapped	4.33	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
27	Illahibagh Nalla	Gorakhpur	Untapped	20.61	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
28	Mirzapur Nalla	Gorakhpur	Untapped	3.28	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval

29	Ghasiyaya Nalla	Gorakhpur	Untapped	0.30	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
30	Basantpur - Narkatiya Nalla	Gorakhpur	Untapped	1.76	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
31	Hansapur - Rajghat Nalla	Gorakhpur	Untapped	0.82	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
32	Transport Nagar Nalla	Gorakhpur	Untapped	0.92	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval

33	Kataniya / Mahewa Nalla	Gorakhpur	Untapped	8.91	Proposed to be tapped to 10 MLD STP (Under Construction) at Malauni Bund, near Transport Nagar, Gorakhpur	Yes	Allotted	Already Functional	Only I&D work is in progress. Sewer Line project yet not proposed in this area.
34	Basiyadih Nalla	Gorakhpur	Untapped Land issue, work in progress)	5.84	Proposed to be tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains
35	Subhash Chandra Bose Collony Nalla	Gorakhpur	Tapped	4.49	Tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains
36	Green City Phase-II Nalla	Gorakhpur	Tapped	1.61	Tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains which is functional
37	Stepping Stone Nalla	Gorakhpur	Untapped	1.89	Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026

38	Bargadwa Gao Jalan Nalla	Gorakhpur	Untapped	8.16	41675 Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026
39	Mahesra- Mohripur Nalla	Gorakhpur	Untapped	5.01	Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026
40	Hanuman Garhi Nalla	Gorakhpur	Untapped	0.06	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
41	Cango Ghat Nalla 1	Gorakhpur	Untapped	1.83	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years
42	Cango Ghat No 2	Gorakhpur	Untapped	0.1	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years

43	Kutiya Mohalla Nalla	Gorakhpur	Untapped	1.03	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
44	Muktipath Nalla	Gorakhpur	Untapped	0.38	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
45	Muktipath near Bridge Nalla	Gorakhpur	Untapped	0.09	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years
46	Tarkulani Nalla	Gorakhpur	Untapped	0.08	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years

(Vikas Yadav)
DFO/Member Convener
DGC, Gorakhpur

Ash

Name of Drain	District/town	If tapped Or untapped	(Present 2024) Quantity of sewage discharge from the drain in MLD	STP to which the drain is proposed to be connect after tapping	Satus of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
Indira nagar to Gandhi Nagar Nala	NPP Mahrajganj	Untapped	-	Not Available	Alloted	City Sanitation ActionPlan is apaproved in SHPSC	Preparation of DPR for STP in process.	3 Years after DPR approval
Amurtiya to Hanuman Gadi Nala			1.64					
Padri to Nagar Seema Nala			0.43					
Saxena Nagar Gaytri Temple Nala			0.52					
Amurtiya to Samshan Ghat Nala			0.43					
Vinod Sahani to RCC Puliya			0.43					
Nehrunagar to Bhullanpur Nala			0.6					
V.A.H Academy Nala			-					
Anand Nagar to Gorakhpur Road Nala	Nagar Panchayat Anandnagar	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Anand Nagar to Nautanwa Road Nala								
Anand Nagar to Maharajganj Road Nala								
Anand Nagar to Brijmanganj Road Nala								
No Major Drain Avaliable	Nagar Panchayat Brijmanganj	-	-	-	-	-	-	-
Rajendra gupta ke ghar se Radheshyam ke ghar ke pas tak(disposal in pond)	Nagar Panchayat Chauk	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Math road se sonari tak (Disposal in nahar)								
Anil maddhesiya ke ghar se masjid road hote huye Ashik ke ghar tak								
Range gate ke purab side Gudari ke ghar se kali mandir ke pas (disposal in pokhari)								
Mandir gate se range hote huye Bargadahi road tak (disposal in Gadwade pokhari me)								
Theki chauraha se purab side Maharajganj road (disposal in nahar)								
Ward No-9 Me Ramgati ke Makan se pashim taxi stand ke pass tak.	Nagar Panchayat Ghughuli	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Subash chok se Nebua Naurangiya mod hote huye Baikunthi nadi ke pul tak.								
Kaptanganj Road par Puliya se Subash chok tak.								
Ward No-7 DAV College Tiraha ke Pul se Railway Dhala tak.								
Ward No-1 me Ramesh ke ghar se Kaptanganj Road par Tiwari chok ke pas tak.								
Ward No-5 me Janardan Mishra ke ghar se Virendra jaiswal ke ghar tak.								

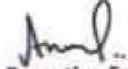
Ward no 12 KABRISTAN SE CHAPWA HOTE HUE HOSPITAL TAK	Nagar Palika Parishad Nautanwa	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Ward 11 MADHUBAN NAGAR SE BYPSS								
WARD NO. 11 MADHUBAN SE BHUNDI MAHARANA PRATAP SCHOOL								
WARD NO. 14,15 AND 19KHANUA CHAURAHE SE BANALIYA MANDIR TAK DONO SIDE								
WARD NO.7,8 THUTHIBARI CHAURAHE SE MANDI SAMITI TAK DONO SIDE	Nagar Panchayat Nichloul	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Marwadi ,mahashay haredih via Siswa road Indian oil petrol pump ke bagal tak Natural drain								
Azad,lohiya ghodahawa via harediha chiutaha road near Law school								
Krishna Nagar,kanha pashu aashray ,jiginihwa ,kot azad ,pandey hindi miya jiginihwa ,bargadwa via kanha pashushala	Nagar Panchayat Paniyara	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Main road Karmahiya Chauraha se main road nahar Chauraha								
Thakahiya tola se main road Durga mandir tak	Nagar Panchayat Partawal	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Chhatiram ward no-12 se hote huye Gorakhpur road ward 10 tak								
Chhatiram ward no-12 Paschim patri se hote huye ward 10 tak								
ward no 01 Ambedkar nagar se hote huye ward no 15 tak								
Ward no-01 Ambedkar nagar se hote huye dachhin patri ward no 15 tak								
Ward no-15 Mahanth awaith nath nagar se hote huye dachhin patri ward no 15 tak								
ward no 15 mahanth awaith nath nagar se hote huye hospital road purab patri ward no 15 tak								
ward no 11 swatantra senani nagar se hote huye BRC ward no 15 tak								
Ward no -05 Kabristan se Block road tak	Nagar Palika Parishad Siswa Bazar	Untapped	Sewage discharge measurement being Process	Not Available	Allotted	City Sanitation ActionPlan is apaproved in SHPSC	Preparation of DPR for STP in process.	3 Years after DPR approval
Ward no-03 Nahar puliya se Aara machine ke pas								
1-Ward no 09 Subhas Nagar, Sonauli	Nagar Panchayat Sonauli	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
2-Ward no 10 Ramjanki Mandir ke pas								


Executive Engineer

S.No	Name of Drain	District/Town	If tapped Or untapped	Quantity of sewage discharge from the drain	STP to which the drain is proposed to be connect after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
1	Kurna Nala (Civil line east-3 km, Civil line west-4 km)	NPP Deoria	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is uploaded on AMRUT 2.0 Collaboration Platform for approval. Which is Under state review.	3 Years after DPR approval	3 Years after DPR approval
2	Muktidham Nala	NPP Gaura Barhaj	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
3	Patel nager nala								
4	Sant ravidas ghat nala								
5	Sonwa mandir nala								
6	Barhana baba nala								
7	Sulabh sauchalay nala								
8	Sriram singh ka nala								
9	Mangal baba nala								
10	Narvodesher ghat nala								
11	Gaura nala								
12	Kunti ghat nala								
13	Purvi Kabristan nala								
14	Mukhya Bazar nala								
15	Vaisyakarti ward nala								
16	Drain east side of bridge-100 mtr	NP Rudrapur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
17	Drain West side of bridge-50 mtr	NP Rudrapur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
18	Salempur railway to gandak pul tak	NP Salempur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
19	Sohnag Road to Chhoti gandak tak	NP Salempur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
20	Bhagada Bhawani	Nagar Panchayat Majauliraj	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
21	Gandak river								
22	Hatva Nakhani	NP Bhatni	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
23	Jalpa mata thakurji kuti								
24	Ratasiya mod to sobanpur Nala	NP Bhatpar Rani	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
25	Bahrampur mod se Durga mandir	NP Rampur Karkhana	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
26	Ambedkar ward se durga mandir								
27	Chandra Sekher Azad nagar deoria road	NP Gauri Bazar	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
28	Shiv mandir Gorakhpur road								
29	Rajmangal chauhan ke ghar se Nahar tak	NP Bariyarpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval

Amf..

30	No Major Drain Available	NP Baitalpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
31	No Major Drain Available	NP Bhaluani	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
32	No Major Drain Available	NP Hetimpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
33	No Major Drain Available	NP Madanpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
34	No Major Drain Available	NP Patherdeva	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
35	No Major Drain Available	NP Terkulwa	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval


Executive Engineer

41681

कार्यालय प्रभागीय वनाधिकारी, सामाजिक वानिकी प्रभाग, कुशीनगर

E-Mail Address- dfopadrauna@yahoo.co.in

पत्रांक 2672 / 10-1 दिनांक, पडरौना, मई 17 / 2025
सेवा में,

सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन
अनुभाग-7 उ0प्र0 शासन।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए.सं0-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के संबंध में।

संदर्भ:- आपके पत्र सं0-एन.जी.टी. 343/81-7-2025-43 (पर्या.) / 2014 टी.सी.-3 दिनांक 08.05.2025

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए.सं0-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के क्रम में संबंधित विभागों से सूचनाएं निर्धारित प्रारूप में संकलित करके आपके समक्ष अग्रतर कार्यवाही हेतु सादर प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय,

प्रभागीय वनाधिकारी-सदस्य संयोजक
जिला गंगा समिति
कुशीनगर

संख्या:- 2672 / उक्तदिनांकित।

प्रतिलिपि निम्नलिखित को सादर सूचनार्थ हेतु प्रेषित:-

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, उ0प्र0 लखनऊ।
2. जिलाधिकारी महोदय/अध्यक्ष "जिला गंगा समिति", कुशीनगर।
3. मुख्य विकास अधिकारी/नोडल अधिकारी, "जिला गंगा समिति", कुशीनगर।

प्रभागीय वनाधिकारी-सदस्य संयोजक
जिला गंगा समिति
कुशीनगर

41682

**Compliance Report
MC MEHTA vs UOI
OA. No. 200 of 2014
STATE OF UTTAR PRADESH
(Order dated on 02.05.2025)
DISTRICT NAME- KUSHINAGAR**

Complete tabular data enumerating each drain in Kushinagar specifying whether it is tapped or untapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any), the timeline, and land/funding details (where applicable) is given below. The following information has been provided by Executive Officers (Nagar Palika Parishads/Nagar Panchayats) of Kushinagar district.

	I	II	III	IV	V			VI	VII
Sl. N.	Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1.	Ward No.07 Sardar Patel Nagar	Kushinagar\ NP Tamkuhiraj	Untapped	-	-	-	-	-	-

41683

2.	Ward No.12 Sardar Bhagat Singh Nagar	Kushinagar\ NP Mathauli	Untapped	-	-	-	-	-	-
3.	Market Road Nala	Kushinagar\ NP Sukrauli	Untapped	-	-	-	-	-	-
4.	Market Road Nala	Kushinagar\ NP Dudahi	Untapped	-	-	-	-	-	-
5.	Unnamed Nala	Kushinagar\ NP Ramkola	Untapped	-	-	-	-	-	-
6.	Unnamed Nala	Kushinagar\ NP Kaptanganj	-	-	-	Marked and proposed	-	-	-
7.	Ward No.01 Ambedkar Nagar	Kushinagar\ NP Khadda	Untapped	-	-	-	-	-	-
8.	Paniyahawa Nala	Kushinagar\ NP Chhitauni	Untapped	-	-	-	-	-	-
9.	Unnamed Nala	Kushinagar\ NP Faazilnagar	-	-	-	Marked and proposed Land Details: Gata No.- 393, area-0.2	-	-	-

						Hec. Out of 0.502 Hec.			
10.	Unnamed Nala	Kushinagar\ NP Seorahi	-	-	-	Marked and proposed	-	-	-
11.	Sohrauna Nala	Kushinagar\ NPP Padrauna	Tapping Work Under Process	5 MLD	Under Process	Yes	-	-	-
12.	Vaani Nala Nala	Kushinagar	Tapping Work Under Process	5 MLD	Under Process	Yes	-	-	-
13.	Gorakhpur Road Nala, Near N.H. 28 Highway	Kushinagar\ NPP Kushinagar	Tapping Work Under Process	13 MLD	Under Process	Yes	By Jal Nigam	Dec-25	Dec-26
14.	Deoria Road Nala, Shamshan Ghat	Kushinagar	Tapping Work Under Process	13 MLD	Under Process	Yes	By Jal Nigam	Dec-25	Dec-26

41685

15.	Market Road Nala	Kushinagar\ NPP Hata	Tapping Work Under Process	11 MLD	Under Process	Yes	By Jal Nigam	Dec-25	Dec-26
16.	Gaushala Road Nala	Kushinagar	Tapping Work Under Process	11 MLD	Under Process	Yes	By Jal Nigam	Dec-25	Dec-26



(Varun Singh)
Divisional Forest Officer/
Member Convener
DGC, Kushinagar

**Information regarding Hon'ble NGT order dated 02.05.2025 in Original Application No. 200/2014
MC Mehta Vs Union of India & Ors.**

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	Chachar Drain	Prayagraj	Tapped	25.70	80 MLD capacity Naini-I STP	Land allotted	Sanctioned	STP is functional	
2	Drain at Gate No. 9	Prayagraj	Tapped	2.21					
3	Drain at Gate No. 13	Prayagraj	Tapped	2.03					
4	Dariyabad Jogighat Drain Meerapur	Prayagraj	Tapped	0.51					
5	Balua ghat JCC Backside	Prayagraj	Tapped	0.15					
6	Drain near Chachar Drain/Bargad Ghat Meerapur	Prayagraj	Tapped	0.19					
7	Ghaghar Drain I-A / Sadiyapur Drain	Prayagraj	Tapped	0.26					
8	Ghaghar Drain I-A1	Prayagraj	Tapped	0.21					
9	Ghaghar Drain I-B/Harshvardhan Drain	Prayagraj	Tapped	0.10					
10	Sasur Khaderi Drain	Prayagraj	Tapped	18.50					
11	Main Ghaghar Drain	Prayagraj	Tapped	26.58	50 MLD Capacity Numayadahi STP	Land allotted	Sanctioned	STP is functional	
12	Karela Bagh Drain	Prayagraj	Tapped	0.61					
13	Karela Bagh Drain A-1	Prayagraj	Tapped	0.75					
14	Karela Bagh Drain A-2	Prayagraj	Tapped	0.74					
15	Chilla Drain	Prayagraj	Tapped	1.23	29 and 14 MLD Salori STP	Land allotted	Sanctioned	STP is functional	
16	Allenganj Nala / Buxi Bund Drain Salori Drain (Partially Tapped)	Prayagraj	Tapped	20.56 11.30					
17	Mehdauri Gaon Drain	Prayagraj	Tapped	1.48	60 MLD Capacity Rajapur STP	Land allotted	Sanctioned	STP is functional	
18	Rasulabad Puccaghat Drain	Prayagraj	Tapped	1.63					
19	Jondhwal Rasulabad Drain (Murdaghat)	Prayagraj	Tapped	1.58					
20	Jondhwal Ghat Drain/Chuhara Mandir	Prayagraj	Tapped	1.38					
21	Morigate Drain	Prayagraj	Tapped	8.46					
22	Drains of Daraganj Area	Prayagraj	Tapped	2.11					
23	Mumfordganj Drain	Prayagraj	Tapped	10.56					
24	Ponghat Nala	Prayagraj	Tapped	7.71	10 MLD Ponghat STP	Land allotted	Sanctioned	STP is functional	
25	Baretha/Kashipur	Prayagraj	Tapped	1.05					
26	Kodra Nala	Prayagraj	Tapped	13.36	25 MLD Kodra STP	Land allotted	Sanctioned	STP is functional	
27	Nehru Park Nala	Prayagraj	Tapped	2.72					
28	Yadavpur drain	Prayagraj	Tapped	0.65					

P.E

PM

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
29	Shantipuram Drain	Prayagraj	Tapped	4.69	14 MLD Phaphamau STP	Land allotted	Sanctioned	STP is functional	-
30	Basna Drain	Prayagraj	Tapped	4.62					
31	Indira Awas Drain / Jai Gurudev Ashram Drain	Prayagraj	Tapped	1.19					
32	Mawaiya Nala	Prayagraj	Tapped	29.97	42 MLD Naini STP	Land allotted	Sanctioned	STP is functional	-
33	Mahewa Ghat Drain No. 1	Prayagraj	Tapped	0.75					
34	Mahewa Ghat Drain No. 2	Prayagraj	Tapped	0.42					
35	Mahewa Ghat Drain No. 3	Prayagraj	Tapped	0.61					
36	Arail Drain No. 2 (Kharkauni drain)	Prayagraj	Tapped	3.31					
37	Sachcha Baba Ashram Drain	Prayagraj	Tapped	1.49					
38	Near Arail Ghat	Prayagraj	Tapped	0.21					
39	Mahewa Pasi Tola Drain No. 1	Prayagraj	Tapped	0.72					
40	Mahewa Pasi Tola Drain No. 2	Prayagraj	Tapped	0.41					
41	Mahewa Pasi Tola Drain No. 3	Prayagraj	Tapped	0.62					
42	Mahewa Pasi Tola Drain No. 4	Prayagraj	Tapped	0.31					
43	Mahewa Pasi Tola Drain No. 5	Prayagraj	Tapped	0.41					
44	3 small drain near mahewa ghat	Prayagraj	Tapped	2.11					
45	Madoka Drain	Prayagraj	Tapped	3.62					
46	5 small drains near Gangoli Shivala Drain (Augharwa Nala, Bhola Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala)	Prayagraj	Tapped	1.02	16 MLD capacity Jhansi STP	Land allotted	Sanctioned	STP is functional	-
47	Dham Drain	Prayagraj	Tapped	0.44					
48	Shastri Bridge Drain (inc. 3 small drains)	Prayagraj	Tapped	0.64					
49	Triveni Marg Drain I	Prayagraj	Tapped	1.15					
50	Triveni Marg Drain II	Prayagraj	Tapped	0.62					
51	Ulta Quila I	Prayagraj	Tapped	0.33					
52	Ulta Quila II	Prayagraj	Tapped	0.26					
53	Lotey Haren/Havelia Nala	Prayagraj	Tapped	6.53					
54	Lakkar Drain	Prayagraj	Tapped	0.63					
Total discharge of Tapped drains (A)				231.40					
55	Dariyabad Kakahraghat Drain Meerapur	Prayagraj	Untapped	2.11	50 MLD Naini STP	Land allotted	Sanctioned	Dec-26	-
56	Dariyabad Pipalghat Drain	Prayagraj	Untapped	0.12					

Ami
PE

Sh
PM

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
57	Salori Drain (Partially)	Prayagraj	Untapped	8.78	43 MLD Salori STP	Land allotted	Sanctioned	Apr-26	-
58	Shivkuti Drain No. 1	Prayagraj	Untapped	1.19					
59	Shivkuti Drain No. 2	Prayagraj	Untapped	0.16					
60	Shivkuti Drain No. 3 (North)	Prayagraj	Untapped	0.22					
61	Shivkuti Drain No. 4	Prayagraj	Untapped	0.28					
62	Shivkuti Drain No. 5	Prayagraj	Untapped	0.32					
63	Shivkuti Drain No. 6	Prayagraj	Untapped	0.28					
64	Shivkuti Drain No. 7 (East)	Prayagraj	Untapped	0.77					
65	Govindpur Colony Drain (Purani Basti)	Prayagraj	Untapped	0.22					
66	Govindpur Colony Drain No. 1	Prayagraj	Untapped	0.28					
67	Govindpur Colony Drain No. 2	Prayagraj	Untapped	0.32					
68	Govindpur Colony Drain No. 3	Prayagraj	Untapped	0.16					
69	Govindpur Colony Drain No. 4	Prayagraj	Untapped	0.27					
70	Jondhwal Drain	Prayagraj	Untapped	6.75					
71	Shankarghat Drain -01	Prayagraj	Untapped	0.44					
72	Shankarghat Drain -02	Prayagraj	Untapped	0.95					
73	A.D.A. Colony Drain / Jwaladevi	Prayagraj	Untapped	4.28					
74	Shankarghat Colony Drain (Near Phaphamau Bridge)	Prayagraj	Untapped	0.95					
75	Rajapur Drain	Prayagraj	Untapped	27.17					
76	Sadar Bazar Drain	Prayagraj	Untapped	4.79					
77	Gokula Drain	Prayagraj	Untapped	1.22	BOD Load is very less.				-
78	Baswar	Prayagraj	Untapped	0.17	Bioremediation is being done by Nagar Nigam. Prayagraj				-
Total discharge of Untapped drains (B)				62.19					
79	Co-Operative Drain	Prayagraj	Tapping is	0.00	Dry weather flow is Zero. hence tapping is not				-
80	Fort Drain No. 1	Prayagraj	not	0.00					-
81	Fort Drain No. 2	Prayagraj	required	0.00					-
Total discharge of drains for which tapping not required (C)				0.00					
Grand Total (A+B+C)				293.59					

Note: Untapped drains from Sr. No. 55 to 78 are being treated temporarily via onsite method by Jal Nigam (Urban) and Nagar Nigam, Prayagraj. 14 MLD Salori STP is being operated and maintained under supervision of Jal Nigam (Urban)

P.E.

S.S.
P.M.

Summary Statement

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Kanpur districts has been assessed. There are total of 27 drains.

Out of these:

15 drains have been tapped. 11 drains remain untapped, of which 11 are currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.) and 1 No. balance drains are not being treated through any method because it is storm water drain.

The cumulative sewage discharge from all the listed drains is approximately 288.46 MLD, out of which:

233.17 MLD is being treated through 07 Nos. existing STPs. 55.29 MLD is being treated via alternate methods. Hence, no discharge remains untreated as of the latest update.

A total of 11 nos of drains are proposed to be tapped to 04 nos Sewage Treatment Plants (STPs) in the existing network, with a combined treatment capacity of 413 MLD. For tapping work tendering process is under progress, which will be completed within 4 months after which project completion period is 18 months.

Status of STP Infrastructure:

Total number of Existing STPs in the district are 07 Nos with a cumulative capacity of 506 MLD.

No Land required for new STPs construction.

01 No STP of 15 MLD Capacity is expected to be functional by 31.12.2025.

Household connectivity:

There are 3575 Km independent sewer networks in the city connected 07 Nos STPs with cumulative capacity of 506 MLD. There are 5.96 Lacs Households in the district and of which 2.95 Lacs number of households are connected to existing network.

51938 Nos Household connections to the STPs are planned to be completed by 31.03.2028 in 14 Nos wards of Kanpur City.

249062 nos of households in 96 Nos wards of Kanpur City are yet to finalize the household connectivity timeline.


Executive Engineer
Construction Division (First)
U. P. Jal Nigam (Urban)
Kanpur


Project Manager
Ganga Pollution Control Unit
U. P. Jal Nigam (Rural)
Kanpur

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers												
1	Kanpur Nagar	Sewage																
2		Bio- Medical Waste	<p>02 Number of Common Biomedical Waste Treatment Facility are Operating in Kanpur Nagar. CBWTFs Capacities of are respectively:</p> <p>1- M/s Willworld Environmental Village Chaudharypur Bithoor, Mandhana Road, Kanpur Nagar :</p> <table border="1"> <tr> <td>Incerator</td> <td>100 Kg/Hr</td> </tr> <tr> <td>Autoclave</td> <td>250 kg/hr</td> </tr> <tr> <td>Shredder</td> <td>50 kg/hr</td> </tr> </table> <p>2. Medical Pollution Control Committee, 148 , Bhailamau Bheemsen Road Bhauti Kanpur Nagar) situated in Kanpur Nagar</p> <table border="1"> <tr> <td>Incerator</td> <td>200 Kg/Hr</td> </tr> <tr> <td>Autoclave</td> <td>1000 Kg/Hr</td> </tr> <tr> <td>Shredder</td> <td>100 kg/hr</td> </tr> </table>	Incerator	100 Kg/Hr	Autoclave	250 kg/hr	Shredder	50 kg/hr	Incerator	200 Kg/Hr	Autoclave	1000 Kg/Hr	Shredder	100 kg/hr	Same as Earlier. 02 Nos CBWTF are Operating with having CTO (Air & Water) and Authorization.	Not Required	Chief Medical Officer Kanpur Nagar
Incerator		100 Kg/Hr																
Autoclave		250 kg/hr																
Shredder		50 kg/hr																
Incerator	200 Kg/Hr																	
Autoclave	1000 Kg/Hr																	
Shredder	100 kg/hr																	
3	Municipal Solid Waste																	
4	Legacy waste																	
5	Industries versus Hazardous Waste	458 Nos. of identified Hazardous waste Generate Units in Kanpur Nagar. These Units are attached to 02 Nos. of TSDF for Treatment of Hazardous Waste. 02 Number of Treatment Storage and Disposal Facility are Operating in		Same as Earlier. 02 Nos TSDF's are Operating with having CTO (Air & Water) and Authorization.	Not Required	UPPCB												

			Kanpur Dehat. TSDF Details are respectively: 1- M/s Bharat Oil and Waste Management Khumbi Kanpur Dehat 2- UP Waste Management Project (a Division of Re- Sustainability ltd) Khumbi Kanpur Dehat in Kanpur Dehat.			
6		STP for treating sewage from drains flowing into River Ganga or its tributaries				
7		Hotel /Ashrams/ Dharmshala 's/Residenti als Complexes abutting River Ganga or its tributaries				
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	As per CPCB Report Wazidpur, Sheetla bazar and Buddiyaghat Drains were considered as Mixed Drain as Tannery Effluent was found due to overflow in these drains as Old 36 MLD CETP was inadequate for the Quantity of Treatment.	Wazidpur drain, and Buddiyaghat Drain have being permanently tapped and Sheetla bazar drain has been temporary tapped. These drains are connected to Pumping Station's.	DPR for improvement of existing I&D for Sheetla bazar drain has been sent to NMCG for its approval by UP Jal Nigam (Rural) Ganga Pollution Control Unit, Kanpur Nagar.	UP Jal Nigam (Rural) Ganga Pollution Control Unit, Kanpur Nagar.
9		Regulations of Flood Plain Zone				
10		Afforestation				

	/Plantation/ along the banks of River Ganga ,its tributaries ,and flood plain zones				
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12	Plastic Waste				

Department Name:- **UPPC B
Kampos Nagar.**

Sign of Authorised Signatory with seal:-

 Authorised Officer Name & Designation:-
 Authorised Officer Mobile Number:-

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers

Department Name:-

Sign of Authorized Signatory with seal:-
Authorised Officer Name & Designation:-
Authorised Officer Mobile Number:-

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014). Related to U. P. Jal Nigam (Rural)

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kanpur	Sewage	<p>Ganga River Drains: Bithoor- Total- 6 Tapped Drain- 6 Kanpur- Total-18 Tapped- 11 Untapped- 6 Storm Drain-1</p> <p>Pandu River Drains: Total- 9 Tapped-1 Untapped-6 Partially Tapped-2</p> <p>Total Drain- 33</p>	<p>Ganga River Drains: Bithoor- Total-6 Tapped Drain- 6 Kanpur- Total- 18 Tapped- 11 Untapped- 6 Storm Drain-1</p> <p>Pandu River Drains: Total-9 Tapped-4 Untapped-3 Partially Tapped-2</p> <p>Total Drain- 33</p>	<p>The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.</p>	Jal Nigam/ULB's/U PPCB
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	<p>4 Nos. STP (UPJN-R) Jajmau STP- 130 MLD Jajmau STP- 43 MLD Sajari STP- 42 MLD Bingawan STP- 210 MLD</p> <p>2 Nos. STP (UPJN-U) Jajmau STP- 36 MLD Baniyapur STP- 15 MLD</p>	<p>5 Nos. STP(UPJN-R) Jajmau STP- 130MLD Jajmau STP- 43 MLD Sajari STP- 42 MLD Bingawan STP210MLD Panka STP- 30 MLD</p> <p>2 Nos. STP (UPJN-U) Jajmau STP- 36 MLD Baniyapur STP- 15 MLD</p>	<p>According to the population of the year 2024, a total of 426 MLD sewage is being generated in Kanpur city, against which sewage treatment plants of 506 MLD total capacity are installed. At present, 80 MLD surplus sewage treatment capacity is available. Hence there is no need to build a new STP.</p>	Jal Nigam/UPPCB

परियोजना प्रबन्धक

गंगा प्रदूषण नियन्त्रण इकाई

उ.प्र. जल निगम (ग्रामीण),
कानपुर

Department Name: - U. P. Jal Nigam (Rural)

Sign of Authorized Signatory with seal
Authorised Officer Name & Designation: - Mohit Chak,
Project Manager

Authorised Officer Mobile Number: - 9473942739

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/ officers
	<p>➤ Compliance of non-operating/ non complying STP</p>	<p>5 Nos. STP(UPJN-R): As per the test report of IIT Kanpur dated 05.02.2025 130 MLD STP Jajmau, 42 MLD STP Sajari and 30 MLD STP Panka have been found compliant in COD, BOD, TSS. Remaining 2 No. of STP namely 43 MLD STP Jajmau and 210 MLD STP Binagawan are non-compliant. At present, 43 MLD STP is operational and is in the process of biomass generation, after which the said plant will become compliant by end of June, 2025. 210 MLD STP Bingawan is currently in non-compliant state, for which it is proposed to get the work of de-sludging of aeration lagoon. Approval for this work has been given by NMCG NewDelhi vide letter No. Pr- 12012 / 7/ 2018 /PPP /NMCG dated 25.07.2024. The work of which is under execution by M/s KRMPL, which will be completed by the firm by end of July, 2025. After which 210 MLD STP will be in compliant state. It is also to be informed action is being taken to impose penalty on the working firm as per rules under relevant sections of the Concession Agreement for not achieving KPI standards in various STPs.</p>	<p>UPJN-R</p>
	<p>Testing of STP sludge before dumping into landfill site or agri field (as it may contain heavy metals)</p>	<p>Land Fill Site: Concessionaire M/s KRMPL Kanpur has been directed by this office letter no. 152/W-12/15 dated 13.2.2025 to get the sludge generated from the sewage treatment plants operating in Jajmau Bingawa, Sajari area of Kanpur city tested from IIT Kanpur and UP Waste Management Project (TSDF), Akbarpur, Kanpur Dehat. In compliance of which sludge testing report from IIT Kanpur has been received on dated 25-02-2025. According to the report received from IIT Kanpur, the amount of chromium was found to be 9.57 mg/g at 130/43 MLD STP Jajmau, 0.28 mg/g at 42 MLD STP Sajari, 0.37 mg/g at 210 MLD STP Bingawan and 0.40 mg/g at 30 MLD STP Panka. The amount of chromium at all STPs except 130/43 MLD STP Jajmau was found to be in accordance with the prescribed standard (5 mg/g) of CPCB. The excess amount of chromium at 130/43 MLD STP Jajmau is due to illegal ingress of untreated effluent of tanneries established in Jajmau area with domestic sewage. Also, instructions have been given to M/S KRMPL, Kanpur to develop a system</p>	<p>UPJN-R</p>

		for disposal of hazardous sludge found at 130/43 MLD STP Jajmau to hazardous waste management site of M/s Bharat Oil and Waste Management (TSDF), Akbarpur, Kanpur Dehat. Offer is received and proposal for allocation of fund is sent to CE (Ganga) vide letter no. 1345/W-9/476, Dated 29.04.2025 of CE (KZ) after the allocation of fund STP will be made compliant with in a period of one month (by June 2025).	
	STP Emergency Plan- during floods/monsoons/ overflow and non-operation.	No STP under UPJN-R is in flood zone. Also to ensure continuous operation of STPs power backup in form of DGs are arranged at all STPs.	UPJN-R
	Online monitoring of pumping stations	Operation and Maintenance work of 15 Nos. Sewage Pumping Stations is being done by M/s KRMPL under the HAM Project through Concessionaire Agreement 14/G.M./2018-19. Out of the above 15 Nos. SPSs, Online Monitoring System is installed only on 03 Nos. SPSs, but it is not functional and the work of installation of Online Monitoring System is required on the remaining 12 Nos. SPSs. According to Concessionaire Agreement, installation, Operation and Maintenance work of Online Monitoring System at all Sewage Pumping Stations is to be done by M/s K.R.M.P.L. This office of the Executive Engineer, Division Office (E&M), U.P. Jal Nigam (Rural), Kanpur has been instructed several times to implement/install the Online Monitoring System through various letters. Timeline- June, 2025	UPJN-R


 परियोजना प्रबन्धक
 गंगा प्रदूषण नियन्त्रण इकाई,
 उत्तर प्रदेश जल निगम (ग्रामीण),
 कानपुर

Department Name: - U. P. Jal Nigam (Rural)

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: - Mohit Chak,
Project Manager

Authorised Officer Mobile Number: - 9473942739

MC MEHTA Vs UoI
O.A. No. 200 Of 2014
STATE OF UTTAR PRADESH

DISTRICT NAME: KANPUR NAGAR

Ganga River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	Permiya Drain	Kanpur	Tapped	6.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Sisamau Drain (A+B)	Kanpur	Tapped	140.00	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Tefco Drain	Kanpur	Tapped	0.43	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	Parmat Drain	Kanpur	Tapped	1.78	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Muir Mill Drain	Kanpur	Tapped	6.50	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Police Line Drain	Kanpur	Tapped	0.79	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Jail Drain	Kanpur	Tapped	1.22	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Guptar Ghat Drain	Kanpur	Tapped	2.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Sheetla Bazar Drain (Bangali ghat Drain)	Kanpur	Tapped	5.75	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
10	Budhiya Ghat Drain	Kanpur	Tapped	2.34	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
11	Wazidpur Drain	Kanpur	Tapped	7.68	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
12	Rameshwar ghat Drain	Kanpur	Untapped	2.94	130 + 43 MLD STP, Jajmau (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
13	Rani ghat Drain	Kanpur	Untapped	2.39		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
14	Gola ghat Drain	Kanpur	Untapped	1.79		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
15	Satti Chaura Drain	Kanpur	Untapped	1.37		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
16	Maiskar Drain	Kanpur	Untapped	1.10		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
17	Dabka Drain	Kanpur	Untapped	2.14		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
18	Air force Drain	Kanpur	Not to be tapped	0.00		Not to be tapped			


Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

MC MEHTA Vs UoI
O.A. No. 200 Of 2014
STATE OF UTTAR PRADESH

DISTRICT NAME: KANPUR NAGAR

Pandu River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	COD Drain	Kanpur	Tapped	8.81	Discharge goes to 210 MLD STP Bingawan (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Panki Drain (Thermal power A)	Kanpur	Tapped	5.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Panki Drain (Thermal power B)	Kanpur	Tapped	7.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	ICI Drain	Kanpur	Tapped	9.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Ganda Drain	Kanpur	Partially Tapped	42.93	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Halwa Khanda Drain	Kanpur	Partially Tapped	15.02	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Arra Drain	Kanpur	Untapped	5.00	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Sagarpuri Drain	Kanpur	Untapped	3.00	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Transport Nagar	Kanpur	Untapped	4.22	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kannur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)


Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

<i>Sr No.</i>	<i>District Name</i>	<i>Particulars</i>	<i>Status Two Years Ago</i>	<i>Current Status</i>	<i>Future Expected Status</i>	<i>Responsible Department/officers</i>
6	Kanpur	STP for treating sewage from drains flowing into River Ganga or its tributaries	There is no any STP under supervision of UPJN(U) for treating sewage from drains flowing into River Ganga or its tributis.Only Domestic Sewage are being treated through sewer network. STP/CETP (UPJN-U) 1-Jajmau CETP- 36 MLD(Operational) 2-Baniyapur STP- 15 MLD(Non Operational)	There is no any STP under supervision of UPJN(U) for treating sewage from drains flowing into River Ganga or its tributis.Only Domestic Sewage are being treated through sewer network. STP/CETP (UPJN-U) 1-Jajmau CETP- 36 MLD(Operational) 2-Baniyapur STP- 15 MLD(Non Operational)	-	Jal Nigam urban/ UPPCB


Executive Engineer
Construction Division-1st
U.P. Jal Nigam (Urban)
Kanpur

Department Name: - U. P. Jal Nigam (Urban)

Sign of Authorized Signatory with seal: -

Authorised Officer Name & Designation: -Vishal Singh

(Executive Engineer)

Authorised Officer Mobile Number: -9473942741

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/of ficers
1	Kanpur	Sewage				
2		Bio- Medical Waste				
3		Municipal Solid Waste	The city has developed a structured waste processing system. 800 TPD of wet waste is now processed into compost and biogas, while 700 TPD of dry waste is handled at MRFs. RDF (Refuse-Derived Fuel) production was operational.	Along with 800 TPD of wet waste is now processed into compost and biogas, while 700 TPD of dry waste is handled at MRFs. RDF (Refuse-Derived Fuel) production is operational, and MOU to establish a waste-to-energy CBG Plant in association with CUGL has been done. Wet waste is being processed in big societies by forming RWA (Residential Welfare Association). A Private enterprise SWAHA is processing wet waste generated from Bulk Waste Generators. A New 5 TPD capacity MRF has started functioning from 12.03.2025 in Saraymita.	Future plans include enhanced source segregation strategies, citizen participation, and expansion of decentralized processing facilities are key focus areas. CBG Waste to Energy Plant in collaboration with CUGL will also be functional to improve sustainability.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02
		C&D Waste (TPD)	Annually, around 46,800 tons of construction and demolition (C&D) waste is generated due to urban development, road construction, and demolition of old structures. Earlier, much of this waste was discarded in open plots, leading to soil degradation and space constraints.	The city has successfully implemented a system to treat 100% of C&D waste. Waste is now systematically collected, segregated, and processed using crushing units. The processed material is reused in construction activities, road base layers, and other infrastructure projects, reducing the environmental impact.	Moving forward, the city plans to expand C&D waste recycling facilities and promote sustainable construction practices. Steps will be taken to encourage the use of recycled materials in new construction projects, thereby fostering a circular economy approach.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02
4		Legacy waste	Over the years, an estimated 1,748,937 tons of legacy waste accumulated in dumpsites across	As part of remediation efforts, 574,058 tons of legacy waste have been treated through bio-mining	A comprehensive assessment was conducted, and a proposal worth Rs.	Kanpur Municipal Corporation/

diu
01/04/25
EB

		Kanpur. This waste consisted of mixed debris, plastics, decayed organic matter, and hazardous residues, leading to severe environmental and health hazards. The presence of this waste caused groundwater contamination and emitted harmful gases.	and bio-remediation techniques. These methods have helped in waste segregation, recovery of recyclable materials, and reduction of the waste footprint. The cleared land is being repurposed for urban infrastructure and green spaces.	48.43 crore was submitted to the state authorities for the complete disposal of legacy waste. The plan included waste characterization, selection of appropriate disposal methods, and potential resource recovery mechanisms.	Additional Municipal Commissioner -02
5	Industries versus Hazardous Waste				
6	STP for treating sewage from drains flowing into River Ganga or its tributaries				
7	Hotel /Ashrams/ Dharmshala's/Residential Complexes abutting River Ganga or its tributaries				
8	Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries				
9	Regulations of Flood Plain Zone				
10	Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
11	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12	Plastic Waste	Plastic waste used to process through MRF Plant and EPR (Extended Producer Responsibility) mechanism.	A Dry waste processing facility is operational with a baling, shredding, washing, and pyrolysis plant. The system can process significant quantities of plastic waste, converting it into fuel and recyclables. KMC is collecting and	Plans to enhance plastic waste recycling, promote alternative uses such as plastic road construction, and increase the capacity of pyrolysis plants for better waste conversion.	Kanpur Municipal Corporation/ Additional Municipal Commissioner -02

diw
01/09/25
66

41702

				processing plastic from Storm Water Drains drains in association with Plastic Fishers Agency.		
--	--	--	--	---	--	--

Department Name: -Kanpur Municipal Corporation, Kanpur

Sign of Authorized Signatory with seal: -

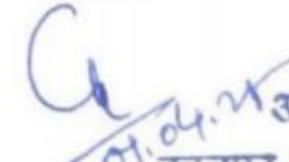
Authorised Officer Name & Designation: - Divakar Bhaskar (Environmental Engg.)

Authorised Officer Mobile Number: - 8429525850

div
01/09/25
EB

Sr No.	District Name	Particulars	Status Two years Ago	Current Status	Future Expected Status	Responsible Department/officers	
9	Kanpur Nagar	Regulations of Flood Plain Zone	Ganga Ji River	Flood Plain Zone Was notified vide GO No. 164/2020/2031/20-07-सि-4-07(एन0जी0टी)/16 टी0सी0 दिनांक 04.09.2020	Demarcation of Flood plain Zone has been done.	-	UP Irrigation and Water Resource Department
			Pandu River	-	Request letter to The Director, National Institute of Hydrology has been Dispatched for Demarcation of Flood Plain Zone	Timeline-10 month	

Department Name:- UP Irrigation and Water Resource Department


 अधिशासी अभियन्ता
 01.04.20
 Kanpur प्रखण्ड निवासी गंगा नहर
 Kanpur
 Executive Engineer
 Kanpur Division, Lower Ganga Canal, Kanpur
 Mo. 9415615960

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kanpur Nagar	Sewage	--	--	--	--
2		Bio- Medical Waste	--	--	--	--
3		Municipal Solid Waste	--	--	--	--
4		Legacy waste	--	--	--	--
5		Industries versus Hazardous Waste	--	--	--	--
6		STP for treating sewage from drains flowing into River Ganga or its tributaries	--	--	--	--
7		Hotel /Ashrams/ Dharmshala's/Residentials Complexes abutting River Ganga or its tributaries	--	--	--	--
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries	--	--	--	--
9		Regulations of Flood Plain Zone	--	--	--	--
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones	In around 145.0 ha 232000 plants had been planted along the banks of River Ganga ,its tributaries ,and flood plain zones	As per the success percentage of december 2024 98.36% plants are still surviving	In this financial year 2025-26 around 50.0 ha land has been identified for plantation in which 125000 plants has to be planted	Forest Department
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	--	--	--	--
12		Plastic Waste	--	--	--	--

Department Name: - Forest Department

Sign of Authorized Signatory with seal:
 Authorised Officer Name & Designation: - Divya, I.F.S.
 Authorised Officer Mobile Number: - 7839435162

प्रभागीय निदेशक
 सामाजिक वानिकी प्रभाग
 कानपुर

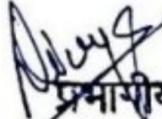
Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--
--	--	--	--

Department Name: - Forest Department

Sign of Authorized Signatory with seal: -
 Authorised Officer Name & Designation: - Divya, I.F.S.
 Authorised Officer Mobile Number: - 7839435162

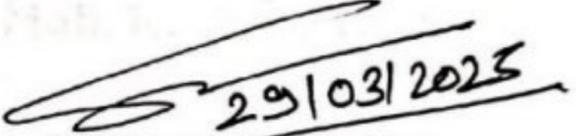

 प्रमाणीय निदेशक
 सामाजिक वानिकी प्रभाग
 काभपुर

Format-1

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1.	Kanpur nagar	Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries	One lease is excuted on dated 02-06-2023 area is tehsil bilhour village Tari pathakpur gata no. 12 to 57 area 22.00 hectare River ganga	On going	After three years lease will be expire on 01-06-2028	Mining Department Kanpur nagar Mines officer

Department Name: - Mines office Kanpur nagar

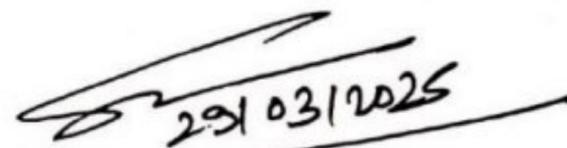

 (SUNNY KOUSHAL)
 MINES OFFICER,
 KANPUR NAGAR.
 Mob. No.8887534836

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1.	-	-	-

Department Name: - Mines office Kanpur nagar



(SUNNY KOUSHAL)
MINES OFFICER,
KANPUR NAGAR.

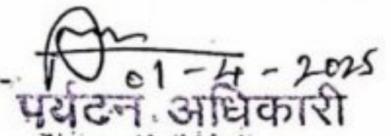
Mob. No.8887534836

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors(200/2014).

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future Expected Status	Responsible Department/officers
1	Kanpur Nagar	Sewage				
2		Bio- Medical Waste				
3		Municipal Solid Waste				
4		Legacy waste				
5		Industries versus Hazardous Waste				
6		STP for treating sewage from drains flowing into River Ganga or its tributaries				
7		Hotel /Ashrams/ Dharmshala's/Residentials Complexes abutting River Ganga or its tributaries	NA	-	-	-
8		Industries Effluent discharge from industries whose effluent flows into River Ganga or its tributaries				
9		Regulations of Flood Plain Zone				
10		Afforestation /Plantation/along the banks of River Ganga ,its tributaries ,and flood plain zones				
11		Mining and stone crushing in river beds and flood plain zones of River Ganga or its tributaries				
12		Plastic Waste				

Department Name: - **UP Tourism**

Sign of Authorized Signatory with seal: -


पर्यटन अधिकारी

Authorised Officer Name & Designation: -

Dr. Arjita Ojha
Tourist Officer
Kanpur Nagar
6389300543

Authorised Officer Mobile Number: -

Format-2

Format for required information regarding to submit in Hon'ble NGT New Delhi in context of MC Mehta vs UOI and Ors (200/2014).

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
	--	--	--

Department Name: - UP Tourism

Sign of Authorized Signatory with seal: -

[Signature] 01-4-2025

Authorised Officer Name & Designation: -

पर्यटन अधिकारी

कानपुर नगर

Tourist Officer

Kanpur Nagar

6389300543

Authorised Officer Mobile Number: -

MC MEHTA Vs Uoi
O.A. No. 200 Of 2014
STATE OF UTTAR PRADESH

DISTRICT NAME: KANPUR NAGAR

Ganga River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	Permiya Drain	Kanpur	Tapped	6.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Sisamau Drain (A+B)	Kanpur	Tapped	140.00	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Tefco Drain	Kanpur	Tapped	0.43	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	Parmat Drain	Kanpur	Tapped	1.78	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Muir Mill Drain	Kanpur	Tapped	6.50	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Police Line Drain	Kanpur	Tapped	0.79	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Jail Drain	Kanpur	Tapped	1.22	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Guptar Ghat Drain	Kanpur	Tapped	2.38	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Sheetla Bazar Drain (Bangali ghat Drain)	Kanpur	Tapped	5.75	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
10	Budhiya Ghat Drain	Kanpur	Tapped	2.34	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
11	Wazidpur Drain	Kanpur	Tapped	7.68	Discharge goes to 130 & 43 MLD STP Jajmau(Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
12	Rameshwar ghat Drain	Kanpur	Untapped	2.94	130 + 43 MLD STP, Jajmau (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
13	Rani ghat Drain	Kanpur	Untapped	2.39		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
14	Gola ghat Drain	Kanpur	Untapped	1.79		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
15	Satti Chaura Drain	Kanpur	Untapped	1.37		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
16	Maiskar Drain	Kanpur	Untapped	1.10		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
17	Dabka Drain	Kanpur	Untapped	2.14		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
18	Air force Drain	Kanpur	Not to be tapped	0.00		Not to be tapped			


Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

MC MEHTA Vs Uoi
O.A. No. 200 Of 2014
STATE OF UTTAR PRADESH

DISTRICT NAME: KANPUR NAGAR

Pandu River:-

Sl. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain	STP/Land/Fund			Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	COD Drain	Kanpur	Tapped	8.81	Discharge goes to 210 MLD STP Bingawan (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
2	Panki Drain (Thermal power A)	Kanpur	Tapped	5.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
3	Panki Drain (Thermal power B)	Kanpur	Tapped	7.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
4	ICI Drain	Kanpur	Tapped	9.50	Discharge goes to 30 MLD STP Panka (Existing STP)	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
5	Ganda Drain	Kanpur	Partially Tapped	42.93	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
6	Halwa Khanda Drain	Kanpur	Partially Tapped	15.02		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
7	Arra Drain	Kanpur	Untapped	5.00	210 MLD STP Bingawan (Existing STP) The DPR for tapping of untapped drains of Kanpur City has been approved by NMCG, New Delhi vide their letter no. Pr-12012/21/2020-TECH1 NMCG(Comp. No.: 263215) dated 02.05.2025. The tendering process is under progress which will be completed within 4 months after which project completion period is 18 months. At present Bio remediation at these drains is done by Kanpur Nagar Nigam.	STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
8	Sagarपुरी Drain	Kanpur	Untapped	3.00		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)
9	Transport Nagar	Kanpur	Untapped	4.22		STP is existing	STP is existing	STP functional	To be done by U. P. Jal Nigam (Urban)


Project Manager
Ganga Pollution Control Unit
U.P. Jal Nigam(Rural), Kanpur

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across **Fatehpur** districts/towns has been assessed. There are total of 03 Nos. drains 02 ULBs i:e Fatehpur Nagar Palika Parishad & Khaga Nagar Panchayat All these drains are untapped and currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc. The cumulative sewage discharge from all the listed drains is approximately **17.53 MLD**. There is no existing STP in district- Fatehpur which has 10 ULBs. In Khaga NP **02 Nos. of drains** are proposed to be tapped to **01 No. of STPs under SBM 2.0**. with a treatment capacity of **7.0 MLD. by December , 2027**. Where as No **drains** are to be tapped to 18.0 MLD STP proposed to be constructed under Amrut 2.0 in NPP Fatehpur. Only 18600 Nos Households Connections will be provided.

Status of STP infrastructure:

There is no existing STP in the district.

Land has been allotted for **02 Nos. of STPs at Khaga NP & Fatehpur NPP**.

Funds have been sanctioned for **02 No. of STPs approved**.

STPs are expected to be functional by December , 2028

Household connectivity:

18600 number of Household connections to the STPs at NPP Fatehpur are planned to be completed by December 2028.

Balance of 31600 Nos. household sewer connections are yet to be finalized for household connectivity.

Executive Engineer

OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION U.P. JAL NIGAM (URBAN) FATEHPUR

MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME - Fatehpur

The information be provided in the following tabulated form:

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharge d from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Nauwabag To Lodhiganj (Madaripur Kala)	Fatehpur	Untapped	10.53 MLD	Sewerage Network Scheme Proposed including 36 MLD STP 123.40 Sewer Network. I&D Work not included in first stage.	Available at Madaripur kala	Total Sanction Cost Rs. 293.36 Cr. GO Done for Rs. 47.39 Cr. Dated 25.10.2023	31.12.2028	31.12.2028
Muswapur Nala & Pakka Nala	Fatehpur/ Khaga	Untapped	7.0 MLD	7 MLD STP Proposed under SBM 2.0	Available at Shahjadpur Khaga.	Total Sanction Cost Rs. 17.31 Cr GO Done for Rs. 6.06 Cr. Dated 04.02.2025	31.12.2027	-

Executive Engineer

41714

कार्यालय जिला अधिकारी, फतेहपुर

पत्रांक - DGC-FTP फतेहपुर, दिनांक - /05/2025

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन उ0प्र0 नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग लखनऊ,।

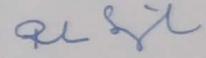
विषय :- मा0 हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No- 200/2014(I.A No. 340/2022, Ma Mo. 872/2018, 875/2024 & 480/2018) M.C. Mehta Vs Union of India & Ors. में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :- श्री सुशात शर्मा, सचिव, उ0प्र0 शासन के पत्र संख्या एन0जी0टी-343/81-7-2025-43(पर्या)/2024 टी.सी. -3 दिनांक 08.05.2025।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन संख्या एन0जी0टी0-343/81-7-2025-43(पर्या)/2014 टी0सी0-3 दिनांक 8 मई 2025 द्वारा दिये गये निर्देश के क्रम में निर्धारित प्रारूप में सम्बन्धित विभागों से सूचनायें परिपूरित कर साफ्ट व हार्ड कॉपी ई-मेल द्वारा आपको अवलोकनार्थ व आवश्यक कार्यवाही सादर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।



जिलाधिकारी/अध्यक्ष
जिला गंगा समिति
फतेहपुर

पत्रांक - DGC-FTP फतेहपुर, उक्तदिनांकित

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग/सिंचाई एवं जल संसाधन विभाग उत्तर-प्रदेश शासन
- 2- सुश्री प्रियंका स्वामी, स्थाई अधिवक्ता मा0रा0अधिकरण नई, दिल्ली।
- 3- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, फतेहपुर।
- 4- प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति, फतेहपुर।

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति
फतेहपुर

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन एवं वन्यजीव प्रभाग, वी.आई.पी. रोड, सिविल लाईन्स, फतेहपुर उत्तर प्रदेश 212601

05180-224493



dfofatehpur@gmail.com

:All files\Drafts man\Ganga samimit\Letter.docx

41715

District Ganga Committee-Fatehpur

Sr NO	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/	LAND/	FUND	Timeline for making the STP functional
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP	
	I	II	III	IV	V	VI	VII	VIII
1	Nauwabag To Lodhiganj (Madaripur Kala)	Nagar Palika Parishad, Fatehpur	Untapped	10.53	Bioremediation is being done as interim measure by Nagar Palika Parishad Fatehpur. Sewerage Network Scheme Proposed Including 36 MLD STP and 123.40 Sewer Network. I&D Work not Included .	Land earmarked in Madaripur Kala NPP Fatehpur .	Total Sanction Cost Rs. 293.36 Crores. Funds Amounting to Rs. 47.39 Crores. Released as 1st installment Vide GO No. 214/Amrut 2.0/Nau-5-2023 date 25.10.2023. For Sewer Scheme under Amrut 2.0 Programme	31.12.2028
2	Muswapar Talab to Sasur Khaderi River.	Nagar Panchayat Khaga, Fatehpur	Untapped	7.00	Bioremediation is proposed as interim measure methods by Nagar Panchayat Khaga. 7 MLD STP Proposed under SBM 2.0	Land earmarked in Shahjadpur Khaga.	Total Sanction Cost Rs. 17.31 Crores. Funds Amounting to Rs. 6.06 Crores. Released as 1st installment Vide GO No. PMU/11945(1)/563(1)UWM/2024 Dated 04-02-2025 For STP Scheme under SBM 2.0 Programme	31.12.2027
3	Pakka Talab to Sasur Khaderi River.	Nagar Panchayat Khaga, Fatehpur	Untapped					

41716

B. Summary of Tapping Status

S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Remark
Drains (No)	3	0	0	NA	NA	3	17.53	0	Bioremedation is being done in Nagar Palika Parishad, Fatehpur. In Nagar Panchayat Khaga Bioremedation work is Proposed.
Discharge (MLD)	17.53	0	0			17.53			

C: List of STPs in Fatehpur

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	36 MLD STP in Madaripur Kala, Fatehpur (Proposed)	36	0	Proposed	No Drains are proposed for tapping because I&D Work not Included.	NA	NA
2	07 MLD STP in Shahjadpur Khaga, Fatehpur (Proposed)	7	0	Proposed	02 Drains are proposed for tapping	NA	NA

Ri.
E.O

fud

D: Report of the Appellant

District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
Fatehpur	17.53 MLD Sewage generated	7 (01 Unit M/s Madhuchandra Techno-chem Complex Pvt. Ltd., Gudhrauli, Fatehpur self closed since March, 2023 due to own reason)	Approx. 253 Ton/annum Bio Medical Waste generated and treatment of Bio Medical Waste by CBWTF M/s MPCC, H.O. 21, E-Block, Panki, Kanpur & M/s Bamdeo Smart Solution Pvt. Ltd., 266A/22, Ramlila Road, Bakarganj, Banda	MSW-193.17 TPD generated and is treated through MRF, Compost Pit and Trommel. C&D waste- 5.80 TPD generated, collected in C&D collection centre. self utilised by all 10 ULB.	NIL	22 Hotels/Ashrams/Dharmshalas/ Guest houses/Restaurants or establish in Fatehpur (Notices sent for compliance of Water Act, 1974 and Air Act, 1981)	NIL	07 operational mining lease.

Rs.
E-0

[Signature]

E. CPCB Report

District	River	No/Name of Drains mentioned in CPCPB report	Discharge (MLD)	BOD Load (TPD)	Tapped Drains	Interim Measures Adopted	Domestic	Mixed
Fatehpur	As Per CPCB (Yamuna)	Nauwabag To Lodhiganj (Madaripur Kala)	10.53 MLD	0.073	Untapped	Bioremediation	1	-
Fatehpur	As Per DGC (Sasur Khaderi River Tributary of Yamuna River)	Nauwabag To Lodhiganj (Madaripur Kala)	10.53 MLD	0.073	Untapped	Bioremediation	1	-
Fatehpur		Muswapar Talab to Sasur Khaderi Nadi	07 MLD	0.073	Untapped	Bioremediation Proposed	1	-
Fatehpur		Pakka Talab to Sasur Khaderi Nadi			Untapped		1	-
Total	As Per CPCB (Yamuna)	1	10.53	0.073	Untapped	Bioremediation	1	-
	As Per DGC (Sasur Khaderi River Tributary of Yamuna River)	3	17.53 MLD	0.073	Untapped	Bioremediation is being done in Nagar Palika Parishad, Fatehpur. In Nagar Panchayat Khaga Bioremediation work is Proposed.	3	-

Rsi
E.O

lcl

41719

F. Water Quality of River Ganga as per CPCB Report

District	Location	Date of Sample Collection and testing	pH	DO (mg/lit)	BOD (mg/lit)	FC (mpn/100 ml)	Faecal Streptococci (FS) mpn/100 ml
Fatehpur	Upstream of River Ganga, Near Buxar bridge, Fatehpur	17-01-2025	8.18	9	2.7	2100	-
Fatehpur	Downstream of River Ganga, Near Naubasta Ghat, Fatehpur	17-01-2025	8.08	8.9	2.9	2300	-
Prescribed Standard				6.5-8.5	≥5mg/lit	≥3mg/lit	≥2500 mpn/100 ml



Member Secretary District Ganga Committee/
District Forest Officer Fatehpur.

*Tant
E.O.(UP)JNLW*



ADM(J)
Fatehpur.

*RS:
E.O(F)*



CDD/Notary Officer
Fatehpur.



Chairman District Ganga Committee/
District Magistrate Fatehpur.

OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION U.P. JAL NIGAM (URBAN) FATEHPUR

MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME - Fatehpur

The information be provided in the following tabulated form:

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharge d from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Nauwabag To Lodhiganj (Madaripur Kala)	Fatehpur	Untapped	10.53 MLD	Sewerage Network Scheme Proposed including 36 MLD STP 123.40 Sewer Network. I&D Work not included in first stage.	Available at Madaripur kala	Total Sanction Cost Rs. 293.36 Cr. GO Done for Rs. 47.39 Cr. Dated 25.10.2023	31.12.2028	31.12.2028
Muswapur Nala & Pakka Nala	Fatehpur/ Khaga	Untapped	7.0 MLD	7 MLD STP Proposed under SBM 2.0	Available at Shahjadpur Khaga.	Total Sanction Cost Rs. 17.31 Cr GO Done for Rs. 6.06 Cr. Dated 04.02.2025	31.12.2027	-



Executive Engineer

Executive Engineer

Construction Division

U.P. Jal Nigam (Urban) Fatehpur (U.P.)

41721

कार्यालय जिला अधिकारी, फतेहपुर

पत्रांक - 3052 DGC-FTP फतेहपुर, दिनांक - 18 /05/2025

सेवा में,

अपर परियोजना निदेशक,

राज्य स्वच्छ गंगा मिशन उ0प्र0 नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग लखनऊ,।

विषय :- मा0 हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No- 200/2014(LA No. 340/2022, Ma Mo. 872/2018, 875/2024 & 480/2018) M.C. Mehta Vs Union of India & Ors. में पारित आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :- श्री सुशात शर्मा, सचिव, उ0प्र0 शासन के पत्र संख्या एन0जी0टी-343/81-7-2025-43(पर्या)/2024 टी.सी. -3 दिनांक 08.05.2025।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में विचाराधीन संख्या एन0जी0टी0-343/81-7-2025-43(पर्या)/2014 टी0सी0-3 दिनांक 8 मई 2025 द्वारा दिये गये निर्देश के क्रम में निर्धारित प्रारूप में सम्बन्धित विभागों से सूचनायें परिपूरित कर साफ्ट व हार्ड कॉपी ई-मेल द्वारा आपको अवलोकनार्थ व आवश्यक कार्यवाही सादर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।



जिलाधिकारी/अध्यक्ष
जिला गंगा समिति
फतेहपुर

पत्रांक - DGC-FTP फतेहपुर, उक्तदिनांकित

- 1- अपर मुख्य सचिव/प्रमुख सचिव, नगर विकास/नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग/सिंचाई एवं जल संसाधन विभाग उत्तर-प्रदेश शासन
- 2- सुश्री प्रियंका स्वामी, स्थाई अधिवक्ता मा0रा0अधिकरण नई, दिल्ली।
- 3- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, फतेहपुर।
- 4- प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति, फतेहपुर।

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति
फतेहपुर

41722

OFFICE OF THE EXECUTIVE ENGINEER CONSTRUCTION DIVISION U.P. JAL NIGAM (URBAN) FATEHPUR

**MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH**

DISTRICT NAME - Fatehpur

The information be provided in the following tabulated form:

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharge d from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Nauwabag To Lodhiganj (Madaripur Kala)	Fatehpur	Untapped	10.53 MLD	Sewerage Network Scheme Proposed including 36 MLD STP 123.40 Sewer Network. I&D Work not included in first stage.	Available at Madaripur kala	Total Sanction Cost Rs. 293.36 Cr. GO Done for Rs. 47.39 Cr. Dated 25.10.2023	31.12.2028	31.12.2028
Muswapur Nala & Pakka Nala	Fatehpur/ Khaga	Untapped	7.0 MLD	7 MLD STP Proposed under SBM 2.0	Available at Shahjadpur Khaga.	Total Sanction Cost Rs. 17.31 Cr GO Done for Rs. 6.06 Cr. Dated 04.02.2025	31.12.2027	-


Executive Engineer

Executive Engineer
Construction Division
U.P. Jal Nigam (Urban) Fatehpur (U.P.)

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Varanasi City has been assessed. There are total of **45** drains.

Out of these:

39 drains have been tapped. **03** drains remain untapped, **03** drains are partially tapped, of which **01** is currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.). and **05** balance drains are not being treated through any method.

The cumulative sewage discharge from all the listed drains is 250.53 MLD, out of which:

176.03 MLD is being treated through **07** existing STPs. **28** MLD is being treated via alternate methods. Hence, **46.50** MLD remains untreated as of the latest update.

A total of **0** drains are proposed to be tapped to **07** Sewage Treatment Plants (STPs) in the existing network, with a combined treatment capacity of **420** MLD.

A total of **02** untapped and **02** partially tapped drains are proposed to be tapped to **02** under construction Sewage Treatment Plants (STPs) with a combined treatment capacity of **62** MLD by 06 Dec 2025/03 May 2026

A total of **01** drain is proposed to be tapped to **01** under tendering Sewage Treatment Plants (STPs) with a combined treatment capacity of **60** MLD proposed to be completed in 21 months after 06 months of tendering period.

For **balance 01** partially tapped drain, treated effluent of 120 MLD Goithaha STP is currently discharged in this drain. Proposal for laying of separate effluent pipeline is submitted to NMCG after which complete tapping of this drain shall be possible.

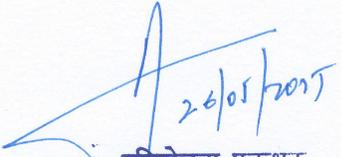
Status of STP infrastructure:

Total number of Existing STPs in the district are **07** with a cumulative capacity of **420** MLD.

Private Land has been identified and is in process of procurement for **01** STP under tendering; **0** land is pending for allotment.

Funds have been sanctioned for **01** under tendering STPs, while **01** STP await financial approval.

02 STPs are expected to be functional by **06 Dec 2025** and **03 May 2026** respectively. **01** STP is expected to be functional in 21 months after 06 months of tendering period. **01** STP is in the process of approval


 26/05/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी



कार्यालय प्रभागीय वनाधिकारी, वाराणसी वन प्रभाग, वाराणसी।

(वन भवन, एच.आई.जी.-36 अशोक विहार कालोनी फेज-1, पहड़िया, वाराणसी-221007)

दूरभाष/फैक्स-0524 2585574

ई-मेल dfovrns@yahoo.in

पत्रांक:- 4670/29-1,

दिनांक, वाराणसी, मई, 25 2025 ।

सेवा में,

अपर परियोजना निदेशक

राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश

विषय : पत्र संख्या 681/250/SMCG-UP/24 दिनांक 20/05/2025 द्वारा राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0 ए0 संख्या 200/2014 एम0 सी0 मेहता बनाम यूनियन ऑफ इंडिया व अन्य में पारित आदेश दिनांक 07/04/2025 के अनुपालन के संदर्भ में ।

संदर्भ : पत्र संख्या 681/250/SMCG-UP/24 दिनांक 20/05/2025 के संदर्भ में ।

महोदय,

अवगत करना है की आपके पत्र संख्या 681/250/SMCG-UP/24 दिनांक 20/05/2025 द्वारा मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0 ए0 संख्या 200/2014 एम0 सी0 मेहता बनाम यूनियन ऑफ इंडिया व अन्य में पारित आदेश दिनांक 07/04/2025 एवं 02/05/2025 के अनुपालन के संदर्भ में तय पत्र में मांगी गयी सुचना सभी सम्बंधित विभाग से संकलित कर अग्रिम कार्यवाही हेतु प्रेषित की जा रही है।

मुख्य सचिव उ० प्र० शासन द्वारा प्रत्येक जनपद से जल निगम से उत्तरदायी अधिकारी को नामित कर उनके नाम, पदनाम, मो० नो० उपलब्ध करने हेतु निर्देशित किया । इस क्रम में जनपद वाराणसी दिनांक 15/05/2025 को जिला गंगा समिति की बैठक आयोजित की गयी, जिसमें जिलाधिकारी महोदय द्वारा निर्देशित किये गए क्रम में जनपद वाराणसी से जल निगम ग्रामीण से उत्तरदायी अधिकारी की सुचना निम्नलिखित है :

श्री आशीष कुमार सिंह	परियोजना प्रबंधक, उत्तर प्रदेश जल निगम वाराणसी (ग्रामीण) ।	9457058389
----------------------	---	------------

अतः सभी सुचना संकलित कर अग्रिम कार्यवाही हेतु प्रेषित की जा रही है।

भवदीया,

(स्वाति)

प्रभागीय वनाधिकारी/ सदस्य सचिव

जिला गंगा समिति वाराणसी

पत्रांक:- ५४१०/समदिनांकित।

प्रतिलिपि

1. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, वाराणसी को सूचनार्थ एवं आवश्यक कार्यवाही प्रेषित।।
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, वाराणसी को सूचनार्थ प्रेषित।।
3. पर्यावरण वन एवं जलवायु परिवर्तन विभाग, ईमेल- envsection7@gmail.com
4. प्रदुषण नियंत्रण बोर्ड, ईमेल- ms@uppcb.in



(स्वाति)

प्रभागीय वनाधिकारी/ सदस्य सचिव
जिला गंगा समिति वाराणसी



उत्तर प्रदेश जल निगम (ग्रामीण)

Email Id- pmgppdvns@yahoo.com

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,
भगवानपुर, वाराणसी-221005

पत्रांक
सेवा में

498 / NGT

109

दिनांक 17/05/2025

प्रभागीय वनाधिकारी,
जिला गंगा समिति,
वाराणसी।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या 200/2024 एम0सी0 मेहता बनाम यूनियन ऑफ इंडिया एवं अन्य में पारित आदेश के संदर्भ में।

महोदया,

उपरोक्त विषयक कृपया अपने पत्रांक 4761/29-1, दिनांक 15.05.2025 का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ0ए0 संख्या- 200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश के अनुपालन में वॉछित सूचना निर्धारित प्रारूप पर भरकर दिनांक 13.05.2025 को प्रेषित की जा चुकी है। सुलभ संदर्भ हेतु छायाप्रति संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार।

भवदीय,

(आशीष कुमार सिंह)
परियोजना प्रबन्धक

41727

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- VARANASI

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Balua Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
3	Salotri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
4	Hanuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
5	Rembag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
6	Ass/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%. The drain is currently under treatment through Advance Oxidation Process	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	—
7	Nakkha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%.	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	—
8	Samne Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
9	Shivala Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
10	Harishchandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
12	Pandey Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
13	Dr. R. P. Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
14	Meer Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
15	Lalita Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
16	Jalasen Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
17	Manikamika Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—
18	Sankatha Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	—

19	Mehta Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
20	Ram Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
21	Panchganga Ghat Drain	Varanasi	Tapped	1.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
24	Trilochan Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
25	Teliya Drain	Varanasi	Tapped	2.8	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
26	Bhainsasur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
27	Rajghat Drain (small)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
28	Rajghat Drain/Rajghat Outfall/Khirkiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
29	Ghatwari Mata Mandir Drain (Sujabad)	Varanasi	Untapped	4.5	Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 95.17 Cr) Under AMRUT 2.0	3-May-2025	3981 House connection proposed to be completed by 03-05-2026
30	Shayar Mata Mandir Drain (Sujabad)	Varanasi	Untapped		Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 95.17 Cr) Under AMRUT 2.1	3-May-2025	3981 House connection proposed to be completed by 03-05-2026
31	Phulwariya Drain	Varanasi	Tapped	7.6	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
32	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
33	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
34	Nakki Ghat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
35	Narokhar Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR for Construction of effluent line to discharge effluent of Goithaha STP to river Varuna is submitted to NMCG.	Not Applicable	To be allotted	Commissioned Project; STP under O&M	---
36	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
37	Nai Basti	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
38	Teliya Bag Drain	Varanasi	Tapped	18	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
39	Central Jail Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---
40	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commissioned Project; STP under O&M	---

41	Chamrautha Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
42	Khajury Colony Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
43	Banaras Drain No.-5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
44	Hukulganj Drain	Varanasi	Tapped	2.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	--
45	Durga/Daniyal/ Lohta Drain	Varanasi	Untapped	37	I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi (60 MLD STP) is Sanctioned vide AA&ES dated 06-03-2025	Government land is not available. The Process of procuring private land is under progress.	Funds Allocated (INR 274.31 Cr)-under Namami Gange program	21 months after tendering process	--

NOTE: 13 drains of River Varuna were tapped by UP Irrigation Deptt through Interceptor sewer pipe line, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary GoUP on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.

13/12/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी



कार्यालय परियोजना निदेशक,
41730 गंगा मिशन उत्तर प्रदेश

प्रधान कार्यालय, उ०प्र० जल निगम, 6, राणा प्रताप मार्ग,
हजरतगंज लखनऊ

पत्रांक 681/250 / एस.एम.सी.जी.-यूपी/29-

दिनांक 26/05/2025

सेवा मे,

जिलाधिकारी/अध्यक्ष जिला गंगा समिति
कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत, चंदौली,
सोनभद्र, मऊ, भदोही, जौनपुर, आजमगढ़, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज, प्रयागराज
उत्तर प्रदेश।

विषय:-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018 MA NO. 875/2014 MA NO.480/2018) M.C Mehta Versus of India & Ors. में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 के पत्र सं०-एन.जी.टी.-368/81-7-2025-43 (पर्या)/2014 टी.सी.-3 दिनांक 18.05.2025 का संदर्भ ग्रहण करना चाहें, जिसके माध्यम से प्रश्नगत वाद में मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के क्रम में मुख्य सचिव, उ०प्र० द्वारा निर्देश निर्गत किये गये हैं।

मुख्य सचिव, उ०प्र० द्वारा निर्देशों के अनुपालन में मा० अधिकरण द्वारा निर्धारित निम्न प्रारूप पर सूचना उपलब्ध करायी जानी है।

I	II	III	IV	V		VI	VII	
Name of Drain	District/Town	If tapped or untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing household connectivity to that STP

इस संदर्भ में कृपया अवगत होना चाहें कि पूर्व में दाखिल की गयी सूचनाएँ मा० अधिकरण द्वारा अपूर्ण तथा निर्धारित प्रपत्र पर न प्राप्त होने की दशा में अप्रसन्नता व्यक्त की गयी है। अतः आवश्यक है कि उक्त निर्धारित प्रपत्र पर विस्तृत एवं पूर्ण सूचनाएँ उपलब्ध करायी जाये जिससे कि Comprehensive and fully Compliant Affidavit दाखिल की जा सके।

यह भी अवगत कराना है कि मुख्य सचिव, उ०प्र० शासन द्वारा प्रकरण में मा० अधिकरण के आदेश 07.05.2025 के अनुपालन में संबंधित 20 जनपदों में प्रत्येक जनपद हेतु जनपद के अधिशासी अभियंता, उ०प्र० जलनिगम (नगरीय/ग्रामीण) को सीवर संबंधित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किये जाने हेतु निर्देशित किया गया है। अतः तदनुसार उत्तरदायी अधिकारियों को नामित करते हुए उनके नाम पदनाम एवं मा० नं० उपलब्ध कराया जाये।

अतः उपरोक्त दोनों सूचनाएँ सारांश सहित संकलित कराते हुए 23.05.2025 तक राज्य स्वच्छ गंगा मिशन, उ०प्र० को ईमेल-apd@smcgup.org तथा पर्यावरण वन एवं जलवायु परिवर्तन विभाग को ई-मेल envsection7@gmail.com एवं प्रदूषण नियंत्रण बोर्ड को ईमेल ms@uppcb.in पर सदस्य संयोजक प्रभागीय वनाधिकारी /जिला गंगा समिति के माध्यम से उपलब्ध कराने हेतु निर्देशित करने का कष्ट करें।

उपरोक्तानुसार अनुपालन के संदर्भ में हार्दिक नमस्कारों के साथ अपर परियोजना निदेशक महोदय की अध्यक्षता में दिनांक 23.05.2025 को अपराह्न 1:00 बजे राज्य स्वच्छ गंगा मिशन के कार्यालय में आयोजित की जा रही है, जिसमें प्रतिभाग करने हेतु सदस्य संयोजक जिला गंगा समिति को आवश्यक सूचनाएँ उपलब्ध कराते हुए बैठक का लिंक निम्नवत है:-

<https://meet.google.com/wxu-imbta-gxc>

प्रकरण में अगली सुनवाई दिनांक 29.05.2025 को नियत है।
संलग्नक:-उपरोक्तानुसार

भवदीय,
23.05.2025
(दिव्य प्रकाश गिरि)
अपर परियोजना निदेशक

प्रतिलिपि :- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, उ०प्र० शासन।
2. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० को इस अनुरोध के साथ प्रेषित कि अपने स्तर से संबंधित सदस्य संयोजक जिला गंगा समिति को बैठक में प्रतिभाग करने एवं आवश्यक सूचनाओं को उपलब्ध कराने हेतु निर्देशित करना चाहें।
3. सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० को इस आशय से प्रेषित कि वे अपने विभाग से किसी जिम्मेदार व्यक्ति को बैठक में प्रतिभाग करने हेतु निर्देशित करने का कष्ट करें।
4. मुख्य अभियंता (गंगा), उ०प्र० जल निगम (ग्रा०) को इस आशय से प्रेषित कि वे अपने से संबंधित जनपदों में उ०प्र० जल निगम (नागर) के साथ समन्वय स्थापित कर निर्धारित प्रारूप पर सूचना संकलित कराते हुए संबंधित जिला गंगा समिति के समक्ष प्रस्तुत करें।
5. मुख्य अभियंता (नागर), उ०प्र० जल निगम (नगरीय) को इस आशय से प्रेषित कि वे अपने से संबंधित जनपदों में उ०प्र० जल निगम (ग्रामीण) के साथ समन्वय स्थापित कर निर्धारित प्रारूप पर सूचना संकलित कराते हुए संबंधित जिला गंगा समिति के समक्ष प्रस्तुत करें।
6. सदस्य संयोजक जिला गंगा समिति (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत, चंदौली, सोनभद्र, मऊ, भदोही, जौनपुर, आजमगढ़, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज, प्रयागराज उत्तर प्रदेश) को इस आशय से प्रेषित कि वे अधिशासी अभियंता उ०प्र० (ग्रा०/नगरीय) को सीवर संबंधित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित कराते हुए उनसे समन्वय स्थापित कर, निर्धारित प्रारूप पर सूचना संकलित कर जिला गंगा समिति के माध्यम से राज्य स्वच्छ गंगा मिशन, उ०प्र० को उपलब्ध कराने का कष्ट करें।
7. नगर आयुक्त /अधिशासी अधिकारी संबंधित जनपद को इस आशय से प्रेषित की वे उ०प्र० जलनिगम (ग्रा०/नगरीय) के अधिशासी अभियंताओं को निर्धारित प्रारूप पर सूचना संकलन करने हेतु आवश्यक सूचना सुगमता पूर्वक उपलब्ध कराने का कष्ट करें।
8. मुख्य विकास अधिकारी (कानपुर नगर, फतेहपुर, वाराणसी, मिरजापुर, गाजीपुर, बलिया, सम्भल, मेरठ, बागपत, चंदौली, सोनभद्र, मऊ, भदोही, जौनपुर, आजमगढ़, गोरखपुर, देवरिया, कुशीनगर, महाराजगंज, प्रयागराज उत्तर प्रदेश) को इस आशय से प्रेषित कि वे जनपद स्तर पर आवश्यक समन्वय स्थापित करने हेतु जिला गंगा समिति को सहयोग प्रदान करें।
9. मुख्य अभियंता (गंगा/नागर), उ०प्र० जल निगम (गंगा/नगरीय) को इस आशय से प्रेषित कि वे आपस में समन्वय स्थापित कर निर्धारित प्रारूप पर सूचना अपने जनपद की जिला गंगा समिति को ससमय उपलब्ध करायें।

अपर परियोजना निदेशक

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- VARANASI

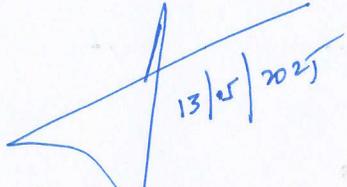
The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Balua Ghat Drain	Varanasi	Tapped	0.13	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
2	Shakti Ghat Drain	Varanasi	Tapped	0.4	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
3	Salotri Ghat Drain	Varanasi	Tapped	0.34	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
4	Hanuman Ghat Drain	Varanasi	Tapped	0.09	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
5	Rambag Ghat Drain	Varanasi	Tapped	8.2	Tapped to 10 MLD STP at Ramnagar	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
6	Assi/ Nagwa Drain	Varanasi	Partially Tapped	78	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%. The drain is currently under treatment through Advance Oxidation Process	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	---
7	Nakkha Drain	Varanasi	Partially Tapped	5	Partially tapped to 50 MLD Ramana STP. Construction of additional 55 MLD STP is sanctioned vide AA&ES dated 19.10.2022. Overall Progress is 63%.	Allotted. STP under Construction	Funds Allocated (INR 308.09 Cr)-under Namami Gange program	6-Dec-2025	---
8	Samne Ghat Drain	Varanasi	Tapped	1.17	Tapped to 50 MLD STP at Ramana	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
9	Shivala Drain	Varanasi	Tapped	5	Tapped to 80 MLD STP at Deenapur to River Ganga	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
10	Harishchandra Drain	Varanasi	Tapped	2.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
11	Mansarovar Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
12	Pandey Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
13	Dr. R. P. Ghat Drain	Varanasi	Tapped	30	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
14	Meer Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
15	Lalita Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
16	Jalasen Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
17	Manikarnika Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
18	Sankatha Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---

19	Mehta Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
20	Ram Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
21	Panchganga Ghat Drain	Varanasi	Tapped	1.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
22	Brahma Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
23	Lal Ghat Drain	Varanasi	Tapped		Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
24	Trilochan Ghat Drain	Varanasi	Tapped	4.5	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
25	Teliya Drain	Varanasi	Tapped	2.8	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
26	Bhainsasur Drain	Varanasi	Tapped	0.4	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
27	Rajghat Drain (small)	Varanasi	Tapped	0.2	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
28	Rajghat Drain/Rajghat Outfall/Khirkiya	Varanasi	Tapped	0	Tapped to 80 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
29	Ghatwari Mata Mandir Drain (Sujabad)	Varanasi	Untapped	4.5	Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.0	3-May-2026	3981 House connection proposed to be completed by 03-05-2026
30	Shayar Mata Mandir Drain (Sujabad)	Varanasi	Untapped		Proposed to be tapped to Sujabad STP	Land Allocated at Sujabad	Funds Allocated (INR 96.17 Cr) Under AMRUT 2.1	3-May-2026	3981 House connection proposed to be completed by 03-05-2026
31	Phulwariya Drain	Varanasi	Tapped	7.6	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
32	Sadar Bazar Drain	Varanasi	Tapped	2	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
33	Raja Bazar Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
34	Nakhi Ghat Drain	Varanasi	Tapped	0.1	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
35	Narokhar Drain	Varanasi	Partially Tapped	7.5	Partially tapped to 120 MLD STP at Goithaha. DPR for Construction of effluent line to discharge effluent of Goithaha STP to river Varuna is submitted to NMCG.	Not Applicable	To be alloted	Commisioned Project; STP under O&M	---
36	Sarang Talab Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
37	Nai Basti	Varanasi	Tapped	3	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
38	Teliya Bag Drain	Varanasi	Tapped	18	Tapped to 140 MLD STP at Deenapur	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
39	Central Jail Drain	Varanasi	Tapped	6.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
40	Ordely Bazar Drain	Varanasi	Tapped	7	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---

41	Chamrautha Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
42	Khajury Colony Drain	Varanasi	Tapped	1.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
43	Banaras Drain No.-5	Varanasi	Tapped	1	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
44	Hukulganj Drain	Varanasi	Tapped	2.5	Tapped to 140 MLD STP at Deenapur (Interim Measure). The flow will reach Goithaha 120 MLD STP once the entire Trans-Yamuna area is covered by Sewerage Network.	Not Applicable	Not Applicable	Commisioned Project; STP under O&M	---
45	Durga/Daniyal/ Lohta Drain	Varanasi	Untapped	37	I&D and Treatment works for Durga Drain (Sewerage District-IV), Varanasi (60 MLD STP) is Sanctioned vide AA&ES dated 06-03-2025	Government land is not available. The Process of procuring private land is under progress.	Funds Allocated (INR 274.31 Cr)-under Namami Gange program	21 months after tendering process	---

NOTE: 13 drains of River Varuna were tapped by UP Irrigation Deptt through Interceptor sewer pipe line, of which 07 drains are overflowing due to maintenance and handing over issue with Varanasi Nagar Nigam. Meeting was held under chairmanship of Chief Secretary GoUP on 19.12.2024 wherein Nagar Nigam has been instructed to take hand over of this sewer line. Process for Handing over is initiated.


 13/12/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उ०प्र० जल निगम (ग्रामीण), वाराणसी

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ0प्र0 लखनऊ।

विषय -

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018 MA No. 875/2014 MA No. 480/2018) M.C. Mehta Versus of India & Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के संबंध में।

संदर्भ -
महोदय,

आपका पत्रांक 681 / 250 / एस0एम0सी0जी0 / 29 दिनांक 20.05.2025।

मुख्य सचिव, उ0प्र0 द्वारा निर्गत निर्देशों के अनुपालन में मा0 अधिकरण द्वारा निर्धारित वांछित सूचना निर्धारित प्रारूप में सम्बन्धित विभागों से प्राप्त सूचना संकलित कर आपकी सेवा में आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी / संयोजक
जिला गंगा समिति-मीरजापुर

संख्या 4075 अ / समदिनांक

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0 लखनऊ
2. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी / अध्यक्ष, जिला गंगा समिति, मीरजापुर।
4. मुख्य विकास अधिकारी / नोडल अधिकारी, मीरजापुर।
5. श्री मिथलेश मिश्रा, यूनिट हेड (के एण्ड पी) राज्य स्वच्छ गंगा मिशन, उ0प्र0 लखनऊ।
6. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ0प्र0 सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

प्रभागीय वनाधिकारी / संयोजक
जिला गंगा समिति-मीरजापुर

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- MIRZAPUR

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Bisunderpur Drain	Mirzapur, Nagar Palika Parishad	Untapped	1.58	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
2	Hanumanghat Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.68	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
3	Public club Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.6	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
4	Barahmiliah Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.39	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
5	District judge Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.4	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
6	Lift cannal Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.4	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
7	Irrigation colony Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.03	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
8	MorchaGhar Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.64	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
9	Ghoshshahid Drain	Mirzapur, Nagar Palika Parishad	Tapped	5	8.5 MLD STP Bisunderpur	Completed	Completed	Operational	Related area household connected to Sewer Network
10	konia	Mirzapur, Nagar Palika Parishad	Tapped	0.02	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
11	Balaji temple	Mirzapur, Nagar Palika Parishad	Untapped	2.2	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
12	Chorawa	Mirzapur, Nagar Palika Parishad	Untapped	0.25	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
13	Kachari Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.2	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network

14	Oliyar	Mirzapur, Nagar Palika Parishad	Tapped	0.31	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
15	Sundar	Mirzapur, Nagar Palika Parishad	Tapped	0.24	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
16	Badali	Mirzapur, Nagar Palika Parishad	Tapped	0.39	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
17	Narghat	Mirzapur, Nagar Palika Parishad	Tapped	0.78	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
18	Khandawa	Mirzapur, Nagar Palika Parishad	Tapped	9.42	22.5 MLD STP Pakka Pokhara	Completed	Completed	Operational	Related area household connected to Sewer Network
19	Basvariya Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.13	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
20	DiwanGhat new Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.02	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
21	BalughatKacha Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.01	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
22	Malhaya Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.27	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
23	Patengra (manasarovar) Drain	Mirzapur, Nagar Palika Parishad	Untapped	0.74	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
24	DiwanGhat old Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.1	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
25	BalughatPakka Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.17	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
26	Parasuram Drain	Mirzapur, Nagar Palika Parishad	Tapped	1.39	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network
27	Gudara Drain	Mirzapur, Nagar Palika Parishad	Tapped	0.2	07 MLD STP vindhyanchal	Completed	Completed	Operational	Related area household connected to Sewer Network

Remark: Currently Untapped drains are under Bioremediation done by Nagar Palika Parishad Mirzapur.

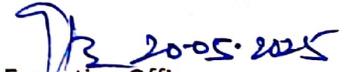

 Executive Engineer
 Construction Division
 U.P. Jal Nigam (Urban)
 Mirzapur

ULB-Nagar Palika Parishad Chunar, Mirzapur

MC Mehta Vs O.A. No. 200 of 2014 State of Uttar Pradesh

S.N.	Name Of Drain	Town	Tapped or Untapped	Quantity Of Sewe discharge from the Drain (in MLD)	STP/Land/Fund			Timeline for making the STP functional	Timeline for Completing the household Connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP		
1	Santoshi Mata Mandir Nala	Chunar	Untapped Note- By placing iron mesh on the mouth of all drains. Solid waste is prevented from flowing into the Ganga and the water coming out of the mesh is purified through bioremediation process and release into the Ganga.	0.125	STP is not proposed	Land Not Allotted	Fund Not Allotted	No Timeline determined	No Timeline determined
2	Post Office South Nala			0.393					
3	Post Office North Nala			0.335					
4	Nishadraj Park Nala, Gangeshwarnath			0.068					
5	Balughat Nala			0.085					
6	Belbir Ghat Nala			0.042					
7	Chaura Mata Mandir Nala			0.125					
8	Kashiram Awas Nala			0.377					
9	Nagarpur Nala			0.091					
10	Tekaur Nagarpur Nala			0.100					
11	Bharpur Trimuhani Nala			0.134					
12	Saddupur Naipurwa Nala			0.960					
13	Pashu Chikitsalay Nala			0.126					
14	Nagar Palika Nala			0.224					
15	Pared Ground Nala			0.300					

नोट- नगर पालिका परिषद चुनार सीमांतर्गत सभी 15 नालों पर बायोरेमिडेशन का कार्य निकाय द्वारा स्वयं कराया जा रहा है।


 Executive Officer
 Nagar Palika Parishad Chunar
 Mirzapur

41739 Annexure-3E
कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी वन प्रभाग, गाजीपुर

(निकट पुलिस लाईन, छावनी लाईन, गाजीपुर-233001)

दूरभाष-0548+2220352 ई-मेल-dfoghazipur@rediffmail.com

पत्रांक- 4033 / 31

दिनांक

गाजीपुर, 19-5,

2025

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ0प्र0, लखनऊ।

विषय-

मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन
Original Application No. 200/2014 (IA No. 340/2022, M.A. No.
872/2018/2014&480/2018) M.C. Mehta Versus of India & Orgs. में पारित मा0
अधिकरण के आदेश दिनांक 02.05.2025 के अनुपालन के सम्बन्ध में।

महोदय,

निवेदन है कि उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में
योजित Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014 & 480/
2018) M.C. Mehta Versus of India & Orgs. में पारित आदेश दिनांक 02.05.2025 के सम्बन्ध में
आवश्यक वांछित सूचनाओं को उपलब्ध कराने के निर्देश दिए गये हैं।

उक्त सम्बन्धित सूचनाओं को संकलित कर आपकी सेवा में अग्रेत्तर कार्यवाही हेतु
प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति,
गाजीपुर।

पत्रांक 4033 / समदिनांक।

प्रतिलिपि- निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, गाजीपुर।
4. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गाजीपुर।

८८

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति,
गाजीपुर।

41740

MC MEHTA VS UOI
OA NO. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME-GHAZIPUR

The information be provided in the following tabulated form.

I	II	III	IV	V		VI	VII	
Name of Drain	District/ Town	If tapped of untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for funds provided for the STP functional	Timeline for completing the household connectivity to the STP
1	2	3	4	5	6	7	8	9
Anzahi Ghat Drain	Ghazipur	Untapped	3.910	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 Nos. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Steamer Ghat Drain	Ghazipur	Untapped	3.241	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Collector Ghat Drain	Ghazipur	Untapped	3.141	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Dadari Ghat Drain	Ghazipur	Untapped	3.233	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Sai Mandir Drain	Ghazipur	Untapped	3.119	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
DM Bangla Drain	Ghazipur	Untapped	3.141	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Bada Mahadevi (Gorabazar) Drain	Ghazipur	Untapped	3.910	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Chhota Mahadeva (Adarsh Bazar) Drain	Ghazipur	Untapped	1.270	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Harijan Basti Drain	Ghazipur	Untapped	0.020	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Rui Mandi Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Posta Ghat Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Navapura Ghat Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 st July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Opium Factory Colony Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Peer Nagar Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Shamshan Ghat Drain	Ghazipur	Untapped	0.103	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Budha Mahadeva Drain	Ghazipur	Untapped	0.049	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Mugalpura Drain	Ghazipur	Untapped	0.027	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Khidaki Ghat Drain	Ghazipur	Untapped	0.025	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Tedi Bazar Drain	Ghazipur	Untapped	0.025	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.

Cheetnath Ghat Drain	Ghazipur	Untapped	0.686	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Gola Ghat Drain	Ghazipur	Untapped	0.102	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Maksud Ghat Drain	Ghazipur	Untapped	0.018	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal

				under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.				share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Mallah Basti (Sikandarpur)	Ghazipur	Untapped	0.020	Note- STP of 21 MLD capacity is operation under Namami Gange Program. Work is Sewer Network and house connections is under progress under AMRUT 2.0 program. Thus, there will be no requirement for tapping of drains after completion.	Completed	Completed	Operational	Household sewer connection to be completed by 31 th July, 2025. Sewer network length is 104.64 km. Total Household connection to be provided covered by sewer line 10883 No. Jal Nigam (Urban) Ghazipur has not yet received the funds for the municipal share, as soon as the funds for the municipal share are received the connection work will be completed within two months. Total Household: 23932 Nos. Total balance households: 13049 Nos. No scheme for balance sewer line and house connection is approved yet. The balance works will be completed in two years after the approval.
Kapura Ghat Drain	Zamania	Untapped	2.9	Bioremediation by Nagar Palika Parishad, Zamania	No Project Planned for Sewer Network and STP	No Project Planned for Sewer Network and STP	No Project Planned for Sewer Network and STP	Timeline can be given only after approval and sanction of project.
Kankadawa Ghat Drain	Zamania	Untapped	1.2					
Gorwa Drain	Zamania	Untapped	2.7					
Kolhua Ghat Nala	NP Saidpur	Untapped	0.9	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Rang Mahal Ghat Nala	NP Saidpur	Untapped	0.8	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26

Ram Ghat Nala	NP Saidpur	Untapped	0.8	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Mahabir Ghat Nala	NP Saidpur	Untapped	0.5	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Sangat Ghat Nala	NP Saidpur	Untapped	0.6	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Pakka Ghat Nala	NP Saidpur	Untapped	1.0	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Budhemahadev Ghat Nala	NP Saidpur	Untapped	0.6	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Kot Ghat Nala	NP Saidpur	Untapped	0.9	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26
Jauharganj Nala	NP Saidpur	Untapped	0.7	Bioremediation by Nagar Panchayat Saidpur	Land is not available	No project planned for Sewer Network and STP	Jun, 26	Jun, 26

J
DFO,
Lazipur

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Ballia districts/towns has been assessed. There is only one drain – Katahal Drain which meet The Ganga River. The Katahal drain is under the Jurisdiction of Irrigation Department. This Drain remains untapped.

There are 06 tributary Drains of this major drain which are currently being treated through Bioremediation technique. And there are no any balance drains which are not being treated through any method.

The cumulative sewage discharge from all the listed drains is approximately **14.67** MLD, out of which: **14.67** MLD is being treated through Bioremediation technique. Hence, **Zero** MLD remains untreated as of the latest update.

No Any drains are proposed to be tapped and there is no existing Sewage Treatment Plant (STP) in the existing network.

No Any drains are proposed to be tapped to **under construction STP** with capacity of **20** MLD Sewage Treatment Plant (STP) is expected to be functional by 31st May 2025

DPR for household connections (14342 households) against previously laid sewer line of 58 Kms is submitted for approval and is targeted to be completed by 31 December 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval Awaited)

Only 14342 households are to be provided connection to **under construction STP of capacity 20 MLD** by 31 December 2026. Remaining households will be catered through co- treatment plant of 25 KLD capacity which is under construction along with the STP plant.

Status of STP infrastructure: UPJN

There is no existing STP in the city.

Land has been allotted for **one** STP.

Funds have been sanctioned for **one** STP and no STP await financial approval.

One STP with capacity 20 MLD is expected to be functional by 31st May 2025.

Household connectivity: UPJN

There are two independent sewer networks with a length of 57 kms in total in the city to be connected to **one under construction STP** with capacity of **20** MLD. One of the network with 30 kms length cannot be made functional as there is stay on the construction of SPS catering this network by Hon'ble High Court. There are **around 26000 (projected)** households in Ballia municipal area and of which no household is connected to existing network. All 26000 households cumulatively in 25 wards are yet to finalize the household connectivity timeline.

Status of Drains :- NPP Ballia

At Present there are 06 drains in Municipality Ballia area which meet the Katahal drain. These 06 drains are being treated through Bioremediation technique before meeting the Katahal drain. The Katahal drain is under jurisdiction of Irrigation Department Ballia. STP of 20 MLD capacity is under construction by Uttar Pradesh Jal Nigam (Urban) Ballia.

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, बलिया।

पत्रांक- 3545/6-33 दिनांक, बलिया, मई 01, 2025।

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ0प्र0, लखनऊ।

विषय:-

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नं0 200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक-07.04.2025 के अनुपालन में जनपद हेतु उत्तरदायी अधिकारी नामित किये जाने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक सम्बन्धित पत्र के अनुपालन में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नं0 200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक-07.04.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसकी अगली सुनवाई की तिथि दिनांक-02.05.2025 को नियत है। उपरोक्त मा0 राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में जिला गंगा समिति बलिया की ओर से उत्तरदायी अधिकारी नामित किये जाने हेतु निर्देश प्राप्त हुआ है, जो समस्त आवश्यक कार्यों का निस्तारण निर्धारित समय सीमा में करायेगे।

उक्त के क्रम में अवगत कराना है कि इस सम्बन्ध में दिनांक-30.04.2025 को जिलाधिकारी बलिया के अध्यक्षता में आयोजित जिला गंगा समिति बलिया के बैठक में जिलाधिकारी महोदय द्वारा समस्त आवश्यक कार्यों का निस्तारण निर्धारित समय सीमा में कराने हेतु अधिशासी अभियन्ता, जल निगम (शहरी) बलिया को नामित किया गया, इस हेतु जिलाधिकारी महोदय बलिया द्वारा कार्यालय पत्रांक-3542/6-3-3 दिनांक-01.05.2025 द्वारा भी पत्र जारी कर अधिशासी अभियन्ता, जल निगम (शहरी) बलिया को निर्देशित भी किया गया है। पत्र की छायाप्रति संलग्न है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(अपूर्व दीक्षित)

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति बलिया

S. S. S.

पृ0सं0 / दिनांकित।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उ0प्र0, प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, बलिया
4. मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, बलिया

(अपूर्व दीक्षित)

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति बलिया

कार्यालय जिलाधिकारी बलिया

पत्रांक- 3542/633 दिनांक, बलिया, अप्रैल, 01- 2025।

सेवा में,

अधिकाारी अभियन्ता,
जल निगम (शहरी)
बलिया।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नं0 200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक- 07.04.2025 के अनुपालन में जनपद हेतु उत्तरदायी अधिकारी नामित किये जाने के सम्बन्ध में।

सन्दर्भ:- उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 संख्या- एन0जी0टी0-320/ 81-7-2025-43 (पर्या0)/2014 टी0सी0-3 दिनांक 25.04.25।

उपरोक्त विषयक सम्बन्धित पत्र के अनुपालन में मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नं0 200/2014 एम0सी0 मेहता बनाम यूनियन आफ इण्डिया एवं अन्य में पारित आदेश दिनांक-07.04.2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसकी अगली सुनवाई की तिथि दिनांक-02.05.2025 को नियत है। उपरोक्त मा0 राष्ट्रीय हरित अधिकरण के आदेशों के अनुपालन में जिला गंगा समिति बलिया की ओर से उत्तरदायी अधिकारी नामित किये जाने हेतु निर्देश प्राप्त हुआ है, जो समस्त आवश्यक कार्यों का निस्तारण निर्धारित समय सीमा में करायेगे।

उक्त के सम्बन्ध में उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 संख्या- एन0जी0टी0-320/81-7-2025-43 (पर्या0)/2014 टी0सी0-3 दिनांक 25.04.25 द्वारा निर्देश प्राप्त हुए हैं कि मा0 अधिकरण के आदेशों के अनुपालन में जिला गंगा समिति की ओर से समस्त आवश्यक कार्यों का निस्तारण समय सीमा में कराये जाने हेतु सदस्य संयोजक जिला गंगा समिति, प्रभागीय वनाधिकारी को अपने जनपद हेतु नामित किये गये उत्तरदायी अधिकारी के स्थान पर किसी अन्य (जिनके आधार क्षेत्र में आता है), सक्षम/उत्तरदायी अधिकारी को नामित करने हेतु निर्देश प्राप्त हुए हैं, ताकि प्रकरण में समयान्तर्गत प्रभावी कार्यवाही हो सके।

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेशों का समयान्तर्गत अनुपालन हेतु बलिया जनपद से सदस्य संयोजक प्रभागीय वनाधिकारी, बलिया के स्थान पर आपको उत्तरदायी अधिकारी नामित किया जाता है। आप मा0 राष्ट्रीय हरित अधिकरण से सम्बन्धित मामलों को ससमय निस्तारण कराना सुनिश्चित करेगे।

संलग्नक-उपरोक्तानुसार।

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, बलिया

पुसं० 3542 / 1 दिनांकित।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

- 1- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति बलिया
- 2- प्रभागीय निदेशक/सदस्य सचिव, जिला गंगा समिति बलिया।

Signed by

Praveen Kumar Laxkar

Date: 01-05-2025 11:03:15

जिलाधिकारी/अध्यक्ष

जिला गंगा समिति, बलिया

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओरिजनल एप्लीकेशन नं०
200/2014 एम०सी० मेहता बनाम यूनियन आफ इण्डिया,

बलिया-जनपद स्तर पर उत्तरदायी नामित अधिकारी का विवरण

क्र० सं०	जनपद का नाम	उत्तरदायी नामित अधिकारी का नाम	पद का नाम एवं विभाग का नाम	मोबाइल नं०
1	2	3	4	5
1	बलिया	श्री पीयूष मौर्या	अधिशायी अभियन्ता जल निगम, शहरी	7905399553

41756

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, बलिया।

पत्रांक- 3731 /6-3-3 दिनांक, बलिया, मई 19-2025।

सेवा मे,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ0प्र0, लखनऊ।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल OA 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक-02.05.2025 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित OA 200/2014 एम0सी0 मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक-02.05.2025 के सम्बन्ध में आवश्यक वांछित सूचनाओं को उपलब्ध कराने के निर्देश दिए गये हैं।

उक्त सम्बन्धित सूचनाओं को संकलित कर आपकी सेवा में अग्रेत्तर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय,

(अपूर्व दीक्षित)

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति बलिया
Sulabh

पृ0सं0 / दिनांकित।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ0प्र0, लखनऊ।
2. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, बलिया
3. मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, बलिया
4. क्षेत्रीय अधिकारी, उ0प्र0, प्रदूषण नियंत्रण बोर्ड, आजमगढ़।

(अपूर्व दीक्षित)

प्रभागीय निदेशक/सदस्य सचिव,
जिला गंगा समिति बलिया

MC MEHTA Vs Uol O.A. No 41757 of 2014 State of Uttar Pradesh
District Name: Ballia

NPP STATUS OF TAPPED/UNTAPPED/PARTIALLY TAPPED DRAINS- Below is the complete tabular data enumerating Kathal drain in Ballia (Ganga Side), specifying it is untapped. The table also includes the quantity of sewage discharge in MLD, the STP connection (if any) the timeline, and land/funding details (where applicable).

S.No	Name of Drain	District/ Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/	LAND/	FUND	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
					STP to which the drain is proposed to be connected after tapping	Status of Land allotted for STP	Status of funds provided for the STP		
I	II	III	IV	V	VI	VII			
1	Kathal Drain	Ballia	Untapped	14.67	HouseHolds are to be connected through sewer lines to under construction 20 MLD STP at Chhodhar. Currently the drain is treated through Bio Remediation method by Nagar Palika Parishad Ballia. The Households will get connected to this STP through Sewer Network.The six drains bringing sewage to Kathal Drain is being treated through Bio Remediation Method.	Land, 0.948 Ha allocated in Chhodhar village. STP is under construction.	Funds amounting to Rs. 23.95 Cr INR are allocated for STP under AMRUT 2.0 program and sanctioned vide G.O No.- 190/AMRUT- 2.0/Nau-5- 2023 dated 26.09.2023	31 May- 2025	DPR for household conections (14342 households) against previously laid sewerline of 58 Kms is submitted for approval and is targeted to be completed by 31 December 2026. PFR for balance sewer laying and household connections is already submitted and will be completed in two years from date of approval (Approval. Awaited)

(Elaboration: The above table shows that Kathal drain leading to the Ganga river in Ballia is untapped. The STP referenced in the table. (20 MLD STP at in Chhodhar village) is under construction under the AMRUT 2.0 program and sanctioned vide G.O No.-190/AMRUT-2.0/Nau-5-2023 dated 26.09.2023.)


प्रदीपन निगम
सामाजिक कृषिकी प्रभा
बलिया


Executive Engineer
Construction Division
U.P. Jal Nigam (Urban) Ballia

136

-:कार्यालय आदेश:-

Annexure-3G

अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन उ०प्र० लखनऊ के पत्र संख्या-681/250/एस. एम.सी.जी.-यूपी/24 दिनांक 20.05.2025 द्वारा अवगत कराया गया है कि पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 के पत्र संख्या-एन.जी.टी.-368/81-7-2025-43 (पर्या)/2014 टी.सी.-3 दिनांक 18.05.2025 द्वारा प्रश्नगत वाद में मा. राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन ओ.ए. संख्या-200/2014 में पारित मा. अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के क्रम में मुख्य सचिव, महोदय, उ०प्र० द्वारा प्रकरण में मा. अधिकरण के आदेश 07.04.2025 के अनुपालन में संबंधित 20 जनपदों में प्रत्येक जनपद हेतु जनपद के अधिशासी अभियन्ता, उ.प्र. जल निगम (नगरीय/ग्रामीण) को सीवर संबंधित परियोजनाओं/कार्यों को निर्धारित समय-सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किये जाने हेतु निर्देशित किया गया है।

तत्क्रम में उक्त कार्य के सम्पादन हेतु जनपद सम्मल से निम्न अधिकारी को नामित किया जाता है:-

क्र०सं०	अधिकारी नाम व पदनाम	मोबाईल नम्बर	अभ्युक्ति
1	2	3	4
1	श्री आकाश त्यागी, अधिशासी अभियन्ता, उ०प्र० जल निगम (नगरीय), जनपद सम्मल।	8077704134	


(डॉ. राजेन्द्र पैसिया)
जिलाधिकारी / अध्यक्ष,
जिला गंगा समिति, सम्मल।

संख्या-2557 / उक्तदिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, जनपद सम्मल।
2. प्रभागीय वनाधिकारी/सदस्य सचिव, सम्मल वन प्रभाग, सम्मल/जिला गंगा समिति।
3. नामित श्री आकाश त्यागी, अधिशासी अभियन्ता, उ०प्र० जल निगम (नगरीय), जनपद सम्मल।


जिलाधिकारी / अध्यक्ष,
जिला गंगा समिति, सम्मल।

कार्यालय प्रभागीय वनाधिकारी, सम्भल वन प्रभाग, सम्भल।

पत्रांक— 2533 / 29-1 , (कैम्प चन्दौसी) दिनांक, 20.05.2025

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उत्तर प्रदेश, लखनऊ।

विषय:— माननीय राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014 & 480/2018) M.C. Mehta Versus of India & Ors. में पारित मा. अधिकरण के आदेश दिनांक 02.05.2025 के अनुपालन के संबंध में।

संदर्भ:— सचिव उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र सं०-एन.जी.टी 343/81-7-2025-43(पर्या)/2024 टी.सी.-3, दिनांक 08.05.2025।

महोदय,

उपरोक्त विषयक संदर्भित पत्र द्वारा प्राप्त निर्देश के अनुपालन में अवगत कराना है कि कार्यालय जिलाधिकारी, महोदय, सम्भल के पत्रांक-1036/एल.बी.सी./मा. रा. हरित अधि./2025-26 दिनांक 20.05.2025 के द्वारा विषयक प्रकरण की रिपोर्ट इस कार्यालय को प्राप्त हुई है, जिसकी प्रति संलग्न कर आपकी सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।

संलग्न-यथोपरि।



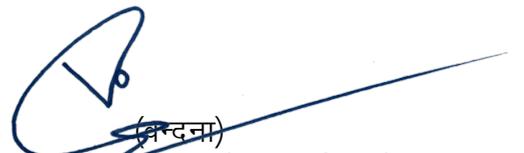
(वन्दना)

सदस्य सचिव/ प्रभागीय वनाधिकारी,
जिला गंगा समिति, सम्भल/सम्भल वन प्रभाग, सम्भल।

संख्या— 2533 / उक्तदिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:—

1. प्रमुख सचिव, पर्यावरण वन एवं जलवायु परिवर्तन विभाग, उ०प्र० लखनऊ।
2. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, सम्भल।
4. मुख्य विकास अधिकारी, सम्भल।
5. श्री मिथलेश मिश्रा, यूनिट हेड (के एण्ड पी) राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ।



(वन्दना)

सदस्य सचिव/ प्रभागीय वनाधिकारी,
जिला गंगा समिति, सम्भल/सम्भल वन प्रभाग, सम्भल।

**कार्यालय जिलाधिकारी, सम्मल।**

टेलीफोन संख्या-05921-243443, 243517 व 243617 (फैक्स) E-mail-dmbm-up@nic.in

पत्रांक 1036/एल.बी.सी./मा. रा.हरित अधि./2025-26,

दिनांक 20 मई, 2025

विषय: मा. राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन Original Application No-200/2014 (I. A. No. 340/2022, M.A. No. 875/2014-480/2018) M-C-Mehta Versus of India & Ors. में पारित मा. अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के संबंध में।

सदस्य सचिव/प्रभागीय वनाधिकारी,

जिला गंगा समिति, सम्मल/

सम्मल वन प्रभाग, सम्मल।

महोदया,

उपर्युक्त विषयक सचिव उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 द्वारा प्रेषित पत्र संख्या-एन.जी.टी. 343/81-7-2025-43(पर्या)/2024 टी.सी.-3, दिनांक 08.05.2025 के क्रम में आपके द्वारा प्रेषित पत्र संख्या-2506/29-1, (कैम्प चन्दौसी) दिनांक 17.05.2025 का संदर्भ ग्रहण करने का कष्ट करें। इस पत्र के द्वारा मा. राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश दिनांक 07.04.2025 के अनुपालन में निम्न बिन्दुओं पर स्पष्ट आख्या उपलब्ध कराये जाने के निर्देश दिये गये हैं। इस सम्बन्ध में बिन्दुवार आख्या निम्नवत् है :-

क्र.सं.	बिन्दु का विवरण	उत्तर
1	2	3
1	Sewage Disposal System.	इस सम्बन्ध में अवगत कराना है कि जनपद-सम्मल में कुल आठ नगर निकाय हैं। आठों नगर निकायों में से किसी भी नगर निकाय में वर्तमान समय में STP संचालित नहीं है।
2	Total Number of Drains (Tapped and Untapped) Discharging into Rivers or Water Bodies, and	जनपद-सम्मल की समस्त आठ नगर निकायों में 201 वृहद नाले अवस्थित हैं। कोई भी नाला STP Plant से लिंक नहीं है। इस दिशा में सभी नगर निकायों में अधिशासी अभियन्ता, जलनिगम (शहरी) के माध्यम से STP Plant बनवाकर Drains को Tapped किये जाने की दशा में निर्देशित किया गया है। साथ ही साथ यह भी अवगत कराना है कि जनपद की सभी आठों नगर निकायों के नाले/नालियाँ गंगा नदी एवं उसकी सहायक नदी में नहीं मिलते हैं। इसके साथ यह भी अवगत कराया गया है कि जनपद की नगर निकायों में अवस्थित नालों का सम्पर्क किसी भी नदी में नहीं होता है।
3	Definitive Timeline for Completion and Operationalization of the Sewage Treatment Plants (STPs) so as to fully address the environmental concerns raised.	इस सम्बन्ध में अवगत कराना है कि जनपद-सम्मल की समस्त निकायों में अवस्थित नाले गंगा नदी एवं उसकी सहायक नदी में नहीं मिलते हैं, फिर भी मा. राष्ट्रीय हरित अधिकरण, मुख्य पीठ नई दिल्ली द्वारा पारित आदेशों के क्रम में STP Plant निर्मित किये जाने की कार्यवाही की जा रही है।
4	Date, month and year by which each drain will be tapped and accountable officer (s) concern.	चूँकि उक्त के सम्बन्ध में विस्तृत आगणन प्रस्ताव बनाये जाने हेतु समस्त निकायों को निर्देशित किया गया है। इस सम्बन्ध में शीघ्र ही कार्यवाही पूर्ण कर ली जाएगी।

उपर्युक्तानुसार वांछित आख्या सादर प्रेषित है।



(प्रदीप वर्मा)
अपर जिलाधिकारी(वि./रा.)
जनपद-सम्मल।

एक युद्ध नशा के विरुद्ध/नशामुक्त भारत अभियान

पीएमश्री

पेड़ लगाओ-जल बचाओ-प्लास्टिक हटाओ

पत्रांक 5200 / 5-3 (जि.गंगा.समिति/मा.एनजीटी), दिनांक 17 मई, 2025

Annexure-3H

सेवा में,

परियोजना निदेशक
राज्य स्वच्छ गंगा मिशन, लखनऊ, उ०प्र०।

विषय:- माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित मूल OA 200/2014 एमसी मेहता बनाम भारत संघ व अन्य में माननीय राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा पारित आदेश दिनांक 02.05.2025 के संबंध में आवश्यक वांछित सूचनाओं को उपलब्ध कराने के निर्देश दिए गये हैं।

उक्त संबंधित सूचनाओं को संकलित कर आपकी सेवा में अग्रतर कार्यवाही हेतु प्रेषित की जा रही है।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

(राजेश कुमार,आई.एफ.एस)
प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति,मेरठ।

संख्या 5200 / दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, लखनऊ, उ०प्र०।
2. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, मेरठ।
3. मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, मेरठ।
4. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, मेरठ।

(राजेश कुमार, आई.एफ.एस)
प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति,मेरठ।

41762



Namami Gange Meerut <namamigange.meerut@gmail.com>

Regarding MC Mehta

1 message

RO Meerut <romeerut@uppcb.in>

17 May 2025 at 11:51

To: Namami Gange Meerut <namamigange.meerut@gmail.com>

Sir

PFA.

Regional Officer,

U.P. Pollution Control Board,

Meerut

पर्यावरण बचाने में सहयोग करें। यदि आवश्यक न हो तो इस पृष्ठ का प्रिंट न करें।

Please do not print this Email unless it is absolutely necessary. Spread Environmental Awareness.

2 attachments



MC MEHTA NGT Order 02-05-2025.docx

18K



Profarma_0001.pdf

765K

DISTRICT GANGA COMMITTEE, MEERUT

Information in compliance of Hon'ble NGT order dated 02.05.2025 regarding MC Mehta Vs UOI & Ors case no OA 200/2014

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for funds provided for the STP functional	Timeline for completing the household connectivity to the STP
1	2	3	4	5	6	7	8	9
Abu Nala-1 Meerut	Meerut	Untapped	39.22 MLD	One STP of 65 MLD is proposed under Namami Gange scheme.	Identification in Process by Jal Nigam & Nagar Nigam	Land identification for I&D and STP work Under process		Household connectivity is not required.
Abu Nala-2 Meerut	Meerut	Untapped	145.73 MLD	STP of 220 MLD is sanctioned under Namami Gange scheme for this drain.	Land identified at Kamalpur , Meerut	690.71 cr.	Allocated, under construction	10.02.2027
Odeon Drain Meerut	Meerut	Untapped	161.73 MLD					

Sardhana Drain	Meerut	Untapped	10 MLD	Constructed wetland Management system has been proposed for this drain by irrigation department in consultation with Prof CR Babu from Delhi University and CPCB.	Land is not required for this treatment, because the suggested treatment will be implemented in sardhana drain itself	8.21 cr.	Proposal being forwarded to SMCG Lucknow UP , after approval timeline will be decided.	Household connectivity is not required.
Chhuiya Nala	Hapur	Untapped	2.5 MLD	Normally does not carry enough water in district Meerut. This drain remains dry at various places, hence STP is not required at present.	This Drain does not require STP at Present			
Chetawala Nala	Hastinapur	Untapped	21.6 MLD	Clear and achieving norms (Passing through wetland)	This Drain does not require STP at Present			

41765

Kinauni Nala	Bahsuma (NPP)	Untapped	0	Normally remains dry .	This Drain does not require STP at Present
Saini Nala	Saini	Untapped	2.8 MLD	Acknowledged by CPCB to Establish the CETP in saini area.	This Drain does not require STP at Present. Working on CETP proposal is underway at CPCB. Hence at present timeline is not available.

SPK
Regional Officer
U.P. Pollution Control Board
Meerut

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across **[Baghpat]** districts/towns has been assessed. There are total of **5** drains.

Out of these:

4 drains of Baghpat city have been tapped. **1** drain of Baraut city remain untapped, of which **0** are currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.). and **1** balance drain is not being treated through any method.

The cumulative sewage discharge from all the listed drains is approximately **19.8** MLD, out of which:

8.6MLD is being treated through **1 No of** existing STP in Baghpat city **0** MLD is being treated via alternate methods. Hence, **11.2** MLD of Baraut city remains untreated as of the latest update.

No drain is proposed to be tapped to **existing STP**.

A total of **1 No Drain is** proposed to be tapped to Sewage Treatment Plants (STPs) with a combined treatment capacity of **11.2** MLD. **[DPR is in approval phase]**

Status of STP infrastructure:

Total number of Existing STPs in the district are **1No** with a cumulative capacity of **14 MLD**.

Land has been allotted for **1** STPs.

Household connectivity:

Household connectivity proposed in DPR By UPJN (Urban) and approval awaited.


EX-EM Urban


EXECUTIVE ENGINEER

41767

कार्यालय प्रभागीय वनाधिकारी, बागपत वन प्रभाग बागपत।
पत्रांक 2018/2-1, दिनांक, बागपत 24.05.2025

सेवा में,

अपर परियोजना निदेशक,
नमामि गंगे तथा ग्रामीण जलापूर्ति
राज्य स्वच्छ गंगा मिशन-उ०प्र० लखनऊ,
पर्यावरण वन एवं जलवायु परिवर्तन विभाग, लखनऊ

विषय— मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा Original Application no. 200/2014 (I.A. No. 340/2022, M.A. No. 872/2014& 480/2018) M.C Mehta Vs Union of india & Ors में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:— श्री सुशांत शर्मा, सचिव उत्तर प्रदेश शासन के पत्र संख्या एन.जी.टी. -343/81-7-2025-43(पर्या)/2014 टी.सी.-3 दिनांक 08.05.2025.

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण में विचाराधीन संख्या एन.जी.टी. -343/81-7-2025-43(पर्या)/2014 टी.सी.-3 दिनांक 08.05.2025 द्वारा दिये गये निर्देश के क्रम में निर्धारित प्रारूप में सम्बन्धित विभागों से सूचनायें संकलित कर आपको अवलोकनार्थ व आवश्यक कार्यवाही हेतु सादर प्रेषित है। उक्त के अतिरिक्त जिला गंगा समिति, बागपत की तरफ से एक उत्तरदायी/सक्षम अधिकारी को नामित किये जाने के क्रम में अधिशासी अभियन्ता जल निगम (नगरीय/ग्रामीण) बागपत नामित किया गया है। विवरण निम्न प्रकार है:-

नामित उत्तरदायी अधिकारी का नाम	पदनाम	मो. नं०
श्री मोहित वर्मा	अधिशासी अभियन्ता जल निगम (नगरीय)	9473942749
श्री अमित कुमार वर्मा	अधिशासी अभियन्ता जल निगम (ग्रामीण)	7417832058

संलग्नक—उपरोक्तानुसार

भवदीय


प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति,
बागपत

पत्रांक 2018/ उक्तदिनांकित

प्रतिलिपि :-निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. अपर मुख्य सचिव, नमामि गंगे तथा ग्रामीण जलापूर्ति उ०प्र०/परियोजना निदेशक राज्य स्वच्छ गंगा मिशन,उ०प्र० शासन।
2. जिलाधिकारी महोदय/अध्यक्षा जिला गंगा समिति, बागपत।
3. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, बागपत।


प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति,
बागपत

41768

MC MEHTA vs UOI
 OA. A1:18NO 200 of 2014 SATAE OF UTTAR PRADESH
 DISTRICT – BAGHAPT
 NAGAR PRISHAD BAGHAPT & BARAUT

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
OFFICER'S COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	1.31 MLD	These drains are already tapped & connected in I&D 14 MLD STP Baghpat	STP Under Operation since October, 2022			Household connectivity is proposed in DPR by UPJN (Urban) and awaited for approval.
SALIGRAM DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
EKTA COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
MIRDHANPURA DRAIN	BAGHPAT/B AGHPAT	Tapped	2.99 MLD					
BARAUT DRAIN	BAGHPAT/B ARAUT	UNTAPPED	11.2 MLD	DPR of the STP is completed by UP- JAL NIGAM (Urban) on 03.12.2024 and submitted to the Chief Engineer Nagar UP JAL NIGAM (Urban) Lucknow	Land Alloted	Project cost 7686.05 Lakhs	After approval	After approval

Prashant
Regional Officer
 U.P. Pollution Control Board
 Meerut

M
 EXECUTIVE ENGINEER
 UP JAL NIGAM URBAN
 BAGHPAT

MC MEHTA vs UOI
OA. A1:18NO 200 of 2014 SATAE OF UTTAR PRADESH
DISTRICT – BAGHAPT
NAGAR PRISHAD BAGHAPT & BARAUT

I	II	III	IV	V			VI	VII
Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
OFFICER'S COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	1.31 MLD	These drains are already tapped & connected in I&D 14 MLD STP Baghpat	STP Under Operation since October, 2022			Household connectivity is proposed in DPR by UPJN (Urban) and awaited for approval.
SALIGRAM DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
EKTA COLONY DRAIN	BAGHPAT/B AGHPAT	Tapped	2.15 MLD					
MIRDHANPURA DRAIN	BAGHPAT/B AGHPAT	Tapped	2.99 MLD					
BARAUT DRAIN	BAGHPAT/B ARAUT	UNTAPPED	11.2 MLD	DPR of the STP is completed by UP- JAL NIGAM (Urban) on 03.12.2024 and submitted to the Chief Engineer Nagar UP JAL NIGAM (Urban) Lucknow	Land Alloted	Project cost 7686.05 Lakhs	After approval	After approval

कार्यालय प्रभागीय वनाधिकारी, काशी वन्य जीव प्रभाग, रामनगर, वाराणसी

पत्रांक : 5200/29-1, 2025-26
सेवा में,

रामनगर, दिनांक, मई 23, 2025

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ0प्र0 लखनऊ।

विषय : मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, 875/2014 & 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के सम्बन्ध में।

सन्दर्भ: आपका पत्रांक-681/250/एस.एम.सी.जी.-यूपी/24, दिनांक 20.05.2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में मा0 राष्ट्रीय हरित अधिकरण (एन0जी0टी0) नई दिल्ली द्वारा ओ0ए0 संख्या-200/2014 (I.A.) No- 340/2022 M C Mehta VS Union of India & Others में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के सम्बन्ध में अधिशासी अधिकारी, नगर पालिका परिषद, प0 दी0द0उ0 नगर एवं परियोजना प्रबन्धक, गंगा प्रदूषण इकाई, क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, वाराणसी द्वारा निर्धारित प्रारूप में सूचना प्राप्त हुयी है। तदक्रम में संलग्न प्रारूप में वांछित सूचना संलग्न कर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है। उक्त के अतिरिक्त जिला गंगा समिति, चन्दौली के तरफ से एक उत्तरदायी/सक्षम अधिकारी को नामित किये जाने के क्रम में जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, चन्दौली के पत्रांक-5195/29-1, दिनांक 23.05.2025 द्वारा उपरोक्त प्रकरण में अधिशासी अभियन्ता, उ0प्र0 जल निगम (ग्रामीण)/परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, वाराणसी को उत्तरदायी/सक्षम अधिकारी नामित किया गया है। विवरण निम्न प्रकार है-

नामित उत्तरदायी अधिकारी का नाम/विभाग का नाम	पदनाम	मो0नं0
आशिष कुमार, अधिशासी अभियन्ता उ0प्र0 जल निगम ग्रामीण/परियोजना प्रबन्धक, गंगा प्रदूषण नियंत्रण इकाई, वाराणसी	अधिशासी अभियन्ता	9473942690

संलग्नक : उपरोक्तानुसार।

भवदीय,

(दिलीप कुमार),
प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

पत्रांक- 5200/उक्त दिनांकित:

प्रतिलिपि जिलाधिकारी, चन्दौली महोदय को सन्दर्भित पत्र के क्रम में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि मुख्य विकास अधिकारी, चन्दौली महोदय को सन्दर्भित पत्र के क्रम में सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(दिलीप कुमार),
प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

Sewage Treatment Plants (STPs) details are as follows:-

Name Of Drain	DISTRICT/ TOWN	IF Tapped Or Untapped	Quantity Of Sewage Discharged From The Drain	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	Fund/Status of funds provided for the STP	Timeline For Making The STP Functional	Timeline For Completing The Household Connectivity To That STP
Railway Nala	CHANDA ULI/ Pt. DDU Nagar	Untapped	22.82 MLD	45 MLD STP Rauna (Proposed)	Government land is not available. Private land is identified and funds allotted for purchase. Process of procuring land is under progress	Funds allotted (INR 262.78 Cr)- under Namami Gange program	24 Month After Tendering	There is no sewer Line Under Nagar palika Parishad Pt. Deendayal Upadhyay Nagar Janpad Chandauli Limits. At present there is no Action plan for new sewer line. The Current project only ensure tapping of the drain. (ULB)
Ganda Nala	CHANDA ULI/ Pt. DDU Nagar	Untapped	9.19 MLD					

दीय,
2

प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

कार्यालय जिलाधिकारी, चन्दौली

पत्रांक- 5195 / 29-1

दिनांक, मई 23 2025

सेवा में,

अधिकासी अभियन्ता,
उ०प्र० जल निगम (ग्रामीण) /
परियोजना प्रबन्धक,
गंगा प्रदूषण नियंत्रण इकाई,
वाराणसी।

विषय : मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, 875/2014 & 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ०प्र० शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के सम्बन्ध में।

सन्दर्भ: अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ का पत्रांक-681/250/एस.एम.सी.जी.-यूपी/24, दिनांक 20.05.2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र द्वारा मा० राष्ट्रीय हरित अधिकारी, नई दिल्ली द्वारा ओ०ए० संख्या-200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य के सम्बन्ध में पारित आदेश दिनांक 07.04.2025 के अनुपालन में सम्बन्धित 20 जनपदों में प्रत्येक जनपद हेतु जनपद के अधिकासी अभियन्ता, उ०प्र० जल निगम (नगरीय/ग्रामीण) को सीवर सम्बन्धित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी को नामित किये जाने हेतु निर्देशित किया गया है।

अतः आपको उक्त प्रकरण हेतु जिला गंगा समिति, चन्दौली द्वारा उत्तरदायी/सक्षम अधिकारी नामित किया जाता है।

(चन्द्रमोहन गर्ग)

जिलाधिकारी/अध्यक्ष,
जिला गंगा समिति,
चन्दौली।

पत्रांक : 51957 उक्त दिनांकित ।

प्रतिलिपि अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ महोदय को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि मुख्य विकास अधिकारी/नोडल, जिला गंगा समिति, चन्दौली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

प्रतिलिपि प्रभागीय वनाधिकारी/सदस्य सचिव, जिला गंगा समिति, चन्दौली को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

(चन्द्रमोहन गर्ग)

जिलाधिकारी/अध्यक्ष,
जिला गंगा समिति,
चन्दौली।

41773

Email Id- pmgppdvns@yahoo.com



उत्तर प्रदेश जल निगम (ग्रामीण)

कार्यालय परियोजना प्रबन्धक गंगा प्रदूषण नियंत्रण इकाई,

भगवानपुर, वाराणसी-221005

दिनांक 17/05/2025

पत्रांक
सेवा में

493/ M G T 108

प्रभागीय वनाधिकारी,
काशी वन्य जीव प्रभाग, रामनगर,
वाराणसी।

विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या-
200/2014 (I.A. No. 340/2022, MA No. 872/2018, 875/2014 &
480/2018) एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित मा0
अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के संबंध में।

महोदय,

उपरोक्त विषयक कृपया अपने पत्रांक 5081/29-1, 2025-26 रामनगर, दिनांक 16.05.2025 का संदर्भ ग्रहण करने का कष्ट करें। अवगत कराना है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या- 200/2014 (I.A. No. 340/2022, MA No. 872/2018, 875/2014 & 480/2018) एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन में वॉछित सूचना निर्धारित प्रारूप पर भरकर दिनांक 13.05.2025 को प्रेषित की जा चुकी है। सुलभ संदर्भ हेतु छायाप्रति संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक- उपरोक्तानुसार।

सं.क.
आ.क.क.क.क.क.
प्र.क.क.क.क.क.
21/05/2025

भवदीय,

12/05/25
(आशीष कुमार सिंह)
परियोजना प्रबन्धक

41774

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- CHANDAULI

The information be provided in the following tabulated form:

5. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Railway Nala	Chandauli/ Pt. DDU Nagar	Untapped	22.82 MLD	45 MLD STP Rauna (Proposed)	Government land is not available. Private land is identified and funds allotted for purchase. Process of procuring land is under progress.	Funds Allocated (INR 262.78 Cr)-under Namami Gange program	24 Month after Tendering	N/A
2	Ganda Nala	Chandauli/ Pt. DDU Nagar	Untapped	9.19 MLD					

13/05/2025
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

प्रेषक,

41775

अधिकासी अधिकारी,
नगर पालिका परिषद्
पं० दीनदयाल उपाध्याय नगर,
जनपद-चन्दौली।

सेवा में,

प्रभागीय वनाधिकारी
काशी वन्य जीव प्रभाग रामनगर
वाराणसी।

पत्रांक 30 /अ०अ०/न०पा०प०पं०दी०उ०न०/2025-26 दिनांक 16 मई 2025
विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए०
संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018,
875/2014& 480/2018) एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया एवं
अन्य में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के
सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय पत्र संख्या-5081/29-1, 2025-26
रामनगर दिनांक 16 मई 2025 का सन्दर्भ ग्रहण करने का कष्ट करना चाहें। उक्त के सम्बन्ध
में सादर अवगत कराना है कि नगर पालिका पं० दीनदयाल उपाध्याय नगर चन्दौली क्षेत्र के
दो बड़े नाले हैं 1-गन्दा नाला 2-रेलवे नाला जो रेलवे परिधि और उनके कार्य क्षेत्र अन्तर्गत
आता है, जिसके साथ-साथ कई छोटी-बड़ी नालियाँ ग्राम सभा की भी सम्मिलित हैं, पालिका
से गंगा नदी की दूरी लगभग 9-10 कि०मी० है। पालिका अपने सीमान्तर्गत दो नाले 1-गन्दा
नाला 2-रेलवे नाला पर स्क्रीनिंग एवं बायोरेमिडिएशन/फाईटोरेमिडिएशन का कार्य निविदा के
माध्यम से फर्म मेसर्स लेयर इनविरो एण्ड ऑर्गेनिक्स द्वारा दिनांक 02 जनवरी 2025 से कर
रही है। आप द्वारा उक्त सूचना निर्धारित प्रारूप पर चाही गयी हैं। उक्त सूचना प्रारूप पर
भरकर आपकी सेवा में सादर सूचनार्थ प्रेषित।

भवदीय,

अधिकासी अधिकारी
अधिकासी अधिकारी
नगर पालिका परिषद्
नगर पालिका परिषद्
पं० दीनदयाल उपाध्याय नगर-चन्दौली।

पत्रांक एवं दिनांक तैदव

प्रतिलिपि:-निम्नलिखित को सादर सूचनार्थ प्रेषित।

1-जिलाधिकारी महोदय, चन्दौली।

अधिकासी अधिकारी,
नगर पालिका परिषद्
पं० दीनदयाल उपाध्याय नगर-चन्दौली।

MC MEHTA Vs UoI
O.A No. 200 of 2014
State of Uttar Pradesh

District Name Chandauli

The Information is to be Provided in the following tabulated form:

Name of Drain	District / Down	Tapped or Untapped	Quantity of Sewage Discharge from the Drain	STP/LAND/ FUND			Timeline for making the STP functional	Timelng for completing the household connectivity
				STP to which the drain is proposed to be connected after tapping	Status of land allootted for STP	Status of Fund Provided for the STP		
Ganda Drain	Chandauli	Untapped	12 MLD	Ganda Drain	Land to be allocated	Fund alloted for land	21 Month after Bidding perod of appx . 06 months by UPJN(G)	There is no Sewer Line under Nagar Palika Parishad Pt. Deendayal Upadhayay Nagar Janpad Chandauli Limits. At present there is no Action plan for new sewer line. The current project only ensure tapping of the drain.
Railway Drain	Chandauli	Untapped	13 MLD	Railway Drain				
* Boiremediation Done								

Executive officer
Nagar Palika Parishad
Pt Deendayal Upadhyay Nagar
पं० दीनदयाल उपाध्याय नगर, चन्दौली

कार्यालय प्रभागीय वनाधिकारी, सोनभद्र वन प्रभाग, रावर्टसगंज-सोनभद्र
पत्रांक 2662 /सोनभद्र/10(एन0जी0टी0), दिनांक, मई 17, 2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन, उ0प्र0,
प्रधान कार्यालय, उ0प्र0 जल निगम,
6, राणा प्रताप मार्ग, हजरतगंज,
लखनऊ।

विषय:- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014&480/2018) M.C. Mehta Versus of India & Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- उ0प्र0 शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7 का पत्र संख्या- एन0जी0टी0-343/81-7-2025-43(पर्या)/2014 टी0सी0-3 लखनऊ दिनांक 08.05.2025 एवं जिलाधिकारी सोनभद्र का पत्रांक-22/पी0ए0डी0एम0-बैठक सू0 पी0आई0एल0 नम्बर 426/25/2025 दिनांक 12.05.2025

महोदय,

उपरोक्त विषयक संदर्भित पत्र द्वारा मॉगी गयी सूचना सहित मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (IA No. 340/2022, M.A. No. 872/2018/2014&480/2018) M.C. Mehta Versus of India & Ors. में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 में दिये गये निर्देशानुसार वांछित सूचनाएं उपलब्ध कराने हेतु अनुरोध किया गया है।

अतः उक्त के क्रम में अवगत कराना है कि सचिव, उ0प्र0 शासन के पत्र संख्या-343/81-7-2025-43(पर्या)/2014 टी0सी0-3 लखनऊ दिनांक 08.05.2025 द्वारा संशोधित सूचना निर्धारित प्रपत्र में संलग्नकर आपकी सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक: उपरोक्तानुसार।

भक्तदीय,

(कुंज मोहन वर्मा)

प्रभागीय वनाधिकारी / सदस्य संयोजक
जिला गंगा समिति सोनभद्र

संख्या- 2662 अ/समदिनांक

प्रतिलिपि- निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ0प्र0, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति सोनभद्र।
4. सदस्य संयोजक जिला गंगा समिति/अपर जिलाधिकारी वित्त एवं राजस्व, सोनभद्र।

(कुंज मोहन वर्मा)

प्रभागीय वनाधिकारी / सदस्य संयोजक
जिला गंगा समिति सोनभद्र

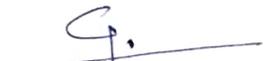
10 राष्ट्रीय हिरत अधिहरण में योजित ओ०ए० सं०-20041778 मेहता बनाम यूनियम आफ अण्डिया व अन्य में पारित आदेश के अनुपालन जनपद-सोनभद्र

SL. No.	Name of Drain	District /Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP which the drain is proposed to be connected after tapping	Status of land allotted for STP	Time line for making the STP functional	Timline For completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9
1	Hinduari Drain	Npp Sonbhadra	Untapped	2.11 MLD	Near Kanshi Ram Awas	Alloted	Jun-28	Jun-29
2	Bijauli Drain	Npp Sonbhadra	Untapped	2.30 MLD	Near Kanshi Ram Awas	Alloted	Jun-28	Jun-29
3	Darin Near Sector-03 Drain	NP Obra	Untapped	3.60 MLD	Chhat Ghat	Alloted	Jun-28	Jun-29
4	Kharetiya Bhandha Drain	NP Obra	Untapped	0.66 MLD	Chhat Ghat	Alloted	Jun-28	Jun-29
5	Kanshi Ram Awas Second Drain	NP Ghorawal	Untapped	0.80 MLD	Kanshi Ram Awas Second (Near kali Mandir)	Alloted	Dec-28	Dec-29
6	GIC Field Drain	NP Duddhi	Untapped	0.20 MLD	Amvar Road Near Jabar duddhi border	Not Alloted	Dec-28	Dec-29
7	Amvar Road Drain	NP Duddhi	Untapped	0.60 MLD	Amvar Road Near Jabar duddhi border	Not Alloted	Dec-28	Dec-29
8	Jhariya Drain	NP Churk Ghurma	Untapped	0.60 MLD	Near Karbaia	Not Alloted	Dec-28	जनपद सोनभद्र के क० सं० 08 से लेकर 19 तक नगरीय निकायो की भौगोलिक सरचना के अनुसार चट्टानी होने के कारण घरों को सीवर के माध्यम से STP से जोडना अत्यन्त दुर्लभ है।
9	Soneswar Ghat Drain	NP Chopan	Untapped	0.50 MLD	Chhat Ghat	Not Alloted	Dec-28	
10	Bajrang Ghat Drain	NP Chopan	Untapped	0.50 MLD	Chhat Ghat	Not Alloted	Dec-28	
11	Dala Masjid Drain	NP Dala Bazar	Untapped	0.90 MLD	Patehra Tola	Alloted	Dec-28	
12	Hindalco Colony Drain	NP Renukoot	Untapped	1.25 MLD	Hindalco colony Near Sai Mandir	Not Alloted	Dec-28	
13	Chitanala Drain	NP Pipri	Untapped	1.50 MLD	MuraliGadhi	Not Alloted	Dec-28	
14	Pant sagar Drain	NP Anpara	Untapped	1.26 MLD	Garbandha	Alloted	Dec-28	
15	Parasi pokhara Drain	NP Anpara	Untapped	0.40 MLD	Garbandha	Alloted	Dec-28	
16	Shiv Mandir Renusagar Drain	NP Anpara	Untapped	0.62 MLD	Garbandha	Alloted	Dec-28	
17	Kabua Nala Drain	NP Anpara	Untapped	0.67 MLD	Garbandha	Alloted	Dec-28	
18	Dibulganj Drain	NP Anpara	Untapped	1.83 MLD	Garbandha	Alloted	Dec-28	
19	Auri Drain	NP Anpara	Untapped	0.80 MLD	Garbandha	Alloted	Dec-28	


 E.O.
 (वि.ग. कुमारी)


 AE JN(U)


 R.O.
 U.P.P.C.B.


 प्रभागीय वनाधिकारी
 सोनभद्र वन प्रभाग
 सोनभद्र

कार्यालय प्रभागीय निदेशक 41779 सामाजिक वानिकी प्रभाग, मऊ।

पत्रांक 2137 /29-1

दिनांक, मऊ, मई 26 /2025

सेवा में,

Annexure-3L

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ।

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014
एम०सी०

मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 02-05-
2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :- आपका पत्रांक 681 /250 / एस०एस०सी०जी० यू०पी०/24 दिनांक 20.05.
2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०- 200 /2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है। उक्त प्रकरण में दिनांक 14.05.2025 को मुख्य सचिव महोदय की अध्यक्षता में आहूत की गयी बैठक में दिये गये निर्देश के क्रम में जिलाधिकारी महोदय द्वारा उत्तरदायी अधिकारी का नाम निम्न प्रकार नामित किया गया है।

अधिकारी का नाम: श्री जियाउल हक

पदनाम: अधिशासी अभियन्ता, जल निगम नगरीय, आजमगढ़।

मोबाइल नम्बर: 7607205214

संलग्नक :- उपरोक्तानुसार।

भवदीय,

(पी.के. पाण्डेय)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग मऊ।

संख्या...../दिनांकित

निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी महोदय / अध्यक्ष जिला गंगा समिति, मऊ।
4. मुख्य विकास अधिकारी महोदय / नोडल अधिकारी, जिला गंगा समिति, मऊ।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।
6. श्री जियाउल हक, अधिशासी अभियन्ता, जल निगम नगरीय, आजमगढ़।

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग मऊ। 158

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across **[Maunath Bhanjan]** towns has been assessed. There are total of **[13]** drains.

Out of these:

[0] drains have been tapped. **[13]** drains remain untapped, of which **[13]** are currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.). and **[0]** balance drains are not being treated through any method.

The cumulative sewage discharge from all the listed drains is approximately **[38.85]** MLD, out of which:

[0] MLD is being treated through **[0]** existing STPs. **[38.85]** MLD is being treated via alternate methods. Hence, **[0]** MLD remains untreated as of the latest update.

A total of **[0 number of drain]** are proposed to be tapped to **[0 number of existing STP]** Sewage Treatment Plants (STP) in the existing network, with a combined treatment capacity of **[0]** MLD. **[March 2028]**

A total of **[0 number of drain]** are proposed to be tapped to **[0 number of STP under construction]** Sewage Treatment Plants (STP) with a combined treatment capacity of **[0]** MLD. **[March 2028]**

A total of **[13 number of drains]** are proposed to be tapped to **[3 number of STPs under planning]** Sewage Treatment Plants (STPs) with a combined treatment capacity of **[56]** MLD. **[March 2028]**

A total of **[13 number of drains]** are to be tapped and provided connection to new STPs of **[56 MLD]**. **[March 2028]**

Status of STP infrastructure:

Total number of Existing STPs in the town are **[0]** with a cumulative capacity of **[0]** MLD.

Land has been allotted for **[1]** STP; land is pending for **[2]**.

Funds have been sanctioned for **[0]** STP, while **[3]** STPs await financial approval.

[0 Number of STP under constriction] STP are expected to be functional by **[NA]**. **[1 Number of STP under planning]** STP are expected to be functional by

[March 2028]. [2 Number of additional STPs required] STPs are expected to be functional by [March 2028].

Household connectivity:

There are [0] independent sewer networks in the city connected [0] STP with cumulative capacity of [0] MLD. There are [55677] Households in the town and of which [0] number of households are connected to existing network.

[55677] Household connections to the STPs are planned to be completed by [March 2028] in [3] locations.

[55677] locations are yet to finalize the household connectivity timeline.

41782

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, मऊ ।

पत्रांक 2102 /29-1

दिनांक, मऊ, मई 19 /2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन, उ०प्र० लखनऊ ।

विषय :- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 02-05-2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :- मा० उप सचिव, उ०प्र० शासन के पत्रांक एन०जी०टी०-343(1)/81-7-2025 -43 (पर्या०)/2014 (पर्या०)/टी०सी०-3 दिनांक 08-05-2025

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 02-05-2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है। उक्त प्रकरण में दिनांक 14-05-2025 को आहूत की गयी बैठक में दिये गये निर्देशानुसार अधिशासी अभियन्ता, जल निगम (नगरीय) को उत्तरदायी अधिकारी नामित किया गया है।
संलग्नक :- उपरोक्तानुसार।

भवदीय,

(पी.के. पाण्डेय)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग मऊ।

संख्या...../दिनांकित

निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी महोदय/ अध्यक्ष जिला गंगा समिति, मऊ।
4. मुख्य विकास अधिकारी महोदय/ नोडल अधिकारी, जिला गंगा समिति, मऊ।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

(पी.के. पाण्डेय)

प्रभागीय निदेशक

सामाजिक वानिकी प्रभाग मऊ।

41783

I	II	III	IV	V			VI	VII
Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
Pathan Tola, Mau	Maunath Bhanjan	Untapped	1.881	STPs of Total 56 MLD Capacity are Proposed in various NPPs under AMRUT Scheme 2.0	Unallotted	Fund allotted under AMRUT 2.0 Programme	March-2028	March-2028
Ghoda Dalal Ki Bari-1		Untapped	5.683					
Khedupura		Untapped	0.595					
Dhekuliya Ghat		Untapped	0.843					
Railway Bridge, Mau		Untapped	1.033					
Ghoda Dalal Ki Bari-2		Untapped	5.690					
Belwa Ghat		Untapped	1.419					
Bam Ghat		Untapped	7.651					
Sati Ghat, Aurangabad Nonhara, Eidgah		Untapped	0.404					
Navpurava		Untapped	0.366					
Bhiti Bridge		Untapped	7.104					
Ghoda Dalal Ki Bari-3		Untapped	5.570					
Bhiti Wadicote		Untapped	0.613					

प्रसांगीय निदेशक
सामाजिक वानिकी प्रभाग
भेजे नाथ भंजन-मऊ

कार्यालय जिलाधिकारी, भदोही

पत्रांक— /29-1/ज्ञानपुर, दिनांक, ज्ञानपुर मई/7,2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय— मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के सम्बन्ध में।

संदर्भ— आपका पत्रांक—565/250/एस०एम०सी०जी० यू०पी०/21 दिनांक 21.04.2025, पर्यावरण वन एवं जलवायु परिवर्तन विभाग अनुभाग-7 उ०प्र० लखनऊ का पत्रांक—एन०जी०टी० 343/81-7-2025-43/2024 टी०सी०-3 दिनांक 08.05.2025 ।

महोदय,

उपरोक्त विषयक संदर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं० 200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

संलग्नक—उपरोक्तानुसार

भवदीय

4
7.12.25
जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, भदोही

RBN

संख्या/2069 समदिनांकित।

प्रतिलिपि—निम्नलिखित को संलग्नकर सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. अपर जिलाधिकारी वित्त एवं राजस्व, भदोही।
4. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, भदोही।
5. प्रभागीय वनाधिकारी/सदस्य संयोजक, जिला गंगा समिति, भदोही।
6. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।

4
7.12.25

जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, भदोही

RBN

Information to be furnished before Honorable National Green Tribunal in matter of
M.C. Mehta v UOI (O.A. 200/2014) Order Dtaed 07.04.2025

District-Sant Ravidas Nagar, Bhadohi

Format 1- Status Summary Table

Sr No.	District Name	Particulars	Status Two Years Ago	Current Status	Future xpected Status	Responsible Department/officers	Remarks
1	Bhadohi	STP for treating sewage from drains flowing into River Ganga or its tributaries	No STP	03 Nos STP of (capacity 17 MLD, 5 MLD, 3MLD) is approved by NMCG and AAE&S issued on 06.03.2025. Tendering is in process.	The STP is expected to be operational by end of year 2027	Jal Nigam (Rural)	Four drains of namely Nai Bazar, Dharuhera drain, Rajpura drain and Chauri drain are proposed to be tapped in mentioned 17 MLD STP, 5 MLD STP, 3MLD STP.
2	Bhadohi	Biomedical Waste Management	As per the report of Regional Office UPPCB Varanasi (Vide letter No. 1714/OAN200/2014/2023 -2024 dated 21.10.2023) <ul style="list-style-type: none"> Total No. Of Health Care Facilities (HCFs) 240 Total No. Of Beds - 2389 Total BMW Generated-615 Kg/Day Total BMW treated (TPA)-224.48 For disposal of BMW 2 CBWTF has been authorized <ol style="list-style-type: none"> M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi M/s Sangam Mediserve Pvt. Ltd. Vill-Jatpur, Handiya, Allahabad 	Total No. Of Health Care Facilities (HCFs) 258 (185 Bedded + 73 Non-Bedded) <ul style="list-style-type: none"> Total No. Of Beds -2803 Total BMW Generated-717 Kg/Day Total BMW treated (TPA)-261.71 Total Untreated BMW (TPA) – Nil For disposal of BMW currently 3 CBWTF has been authorized <ol style="list-style-type: none"> M/s CPC Power India Pvt. Ltd, 310, Mohansarai, Varanasi M/s Sangam Mediserve Pvt. Ltd. Vill-Jatpur, Handiya, Allahabad M/s VRBA Bio Waste Solution Pvt. Ltd. Industrial Area, Ramnagar Phase-1, Chaundali 	ongoing process is being monitored regularly as per requirement	Health Department/UPPCB	----

3	Bhadohi	Municipal Solid Waste Management	The total Municipal Solid Waste (MSW) generation was approximately 56.03 metric tons (MT) per day. As part of best practices, home composting was actively promoted among residents.	Currently, the MSW have been treated with MRF centres having the capacity of 5 TPD established in each ULBs and one solid waste processing plants having capacity of 55 TPD is being Almost Completed at Bhadohi.	06 Month MSW will be Functional, the wet waste generated by the municipal body will be collected for composting and action will be taken to make manure.	ULBs	--
4	Bhadohi	Legacy Waste Management	No Lagacy Waste .	MSW Plants 55 TPD Capacity is Almost Completed.	After starting of MSW Plant in NPP Bhadohi dumpsite will be treated at MSW Plant in NPP Bhadohi.	ULBs	--
5	Bhadohi	Industries Versus Hazardous Waste	As per the report of Regional Office UPPCB Varanasi (Vide letter No. 2025/OAN/200/2014/2023-2024 dated 03.01.2024) <ul style="list-style-type: none"> Total number of Hazardous Waste generating Industries- 25 Total Waste Generation- 2047.39 MT/Annum (Disposed by TSDFs) <ol style="list-style-type: none"> Bharat oil & Waste management Ltd. Gata no-672, Kumbhi Akhbarpur Kanpur Dehat UP Waste Management Project, Kanpur Dehat 	<ul style="list-style-type: none"> Total number of Hazardous Waste generating Industries- 29 Total Waste Generation- 3696.06 MT/Annum (Disposed by TSDFs) Copy of details enclosed <ol style="list-style-type: none"> Bharat oil & Waste management Ltd. Gata no-672, Kumbhi Akhbarpur Kanpur Dehat UP Waste Management Project, Kanpur Dehat 	Ongoing process is being monitored regularly as per requirement	UPPCB	---

	Bhadohi	STP for treating sewage from drains flowing into River Ganga and its tributaries	No STP	03 Nos STP of (capacity 17 MLD, 5 MLD, 3MLD) is approved by NMCG and AAE&S issued on 06.03.2025. Tendering is in process	The STP is expected to be operational by end of year 2027	Jal Nigam (Rural)	Four drains of namely Nai Bazar, Dharuhera drain, Rajpura drain and Chauri drain are proposed to be tapped in mentioned 17 MLD STP, 5 MLD STP, 3MLD STP.
7	Bhadohi	Hotels /Ashram/Dharmshala/ Residential Complexes abutting river ganga and its tributaries.	Total 6 hotels viz. 1. M/S Hotel Shiraj, Station Road 2. M/s Hotel Glori, Station Road 3. M/s Hotel Meghdoot & Restaurant, Station Road 4. M/s Hotel Renuka Palace, Station Road 5. M/s Hotel Nandini Palace Lawn & Banquet Hall, Chauri Mamhar Road 6. M/s Rajpoot Dhaba, G.T. Road- Consent	Total 6 hotels viz. 1. M/S Hotel Shiraj, Station Road 2. M/s Hotel Glori, Station Road 3. M/s Hotel Meghdoot & Restaurant, Station Road 4. M/s Hotel Renuka Palace, Station Road 5. M/s Hotel Nandini Palace Lawn & Banquet Hall, Chauri Mamhar Road 6. M/s Rajpoot Dhaba, G.T. Road- Consent	01 Hotel CTO Approved and 05 Hotel Notice Sent.	Tourism Department/UPPCB	
8	Bhadohi	Regulation of Flood Zone	As per the report of AE Fifth Bandhi Prakhand Varanasi with wide letter no. 787 dated 15.05.2025 told that Regulation of Flood Zone Proposed by National institute of Hydrology, Roorkee.	As per the report of AE Fifth Bandhi Prakhand Varanasi with wide letter No. 787 dated 15.05.2025 told (i)- Special Secretary Irrigation and Water Resources Section-4, Lucknow issued Government Order No. 24/2025/107/2025-27- Irrigation -4-	River Ganga Flood Plain Zone Demarcation Proposed by Irrigation Department.	Bandhi Prakhand Varanasi	

				16(Writ)/NGT/2023 Dated 29.01.2025 O.A.No 515/2023 Ganga Pollution vs State of UP and Others (earlier OA No. 200/2014 M.C. Mehta vs Union of India and others), National Green Tribunal order dated 12.11.24 in compliance of Ganga river Segment -B phase 2 (Unnao to Ballia), on the basis of flood plain zone Coordinates (Latitude and Longitude) flood plane zone is determined. (ii) – For Flood Plan Zoon Demarcation of Varuna. MOA dated 07.12.2024 has been signed by Irrigation Department And National Institute of Hydrology Roorkee (Uttara khand). Flood Plain Zone Work is Under Progress by National Institute of Hydrology Roorkee (Uttarakhand).			
9	Bhadohi	Mining and stone crushing in in riverbed of River Ganga and its tributaries.	As per the report of Mine inspector there is no sand mining in district Bhadohi and the respective area has been already declared an Eco Sensitive Zone	Mining is prohibited in particular area	Strictly prohibition of mining since the area has already been declared Eco Sensitive Zone	Mining Department	
10	Bhadohi	Plastic Waste	There were no plastic waste management units operational. Through imposing penalties and seizures by municipal	Anti-plastic raids are being carried out regularly, heavy penalty is being imposed to defaulters, and plastic	The processed plastic will be utilized in a practical application,	ULBs	

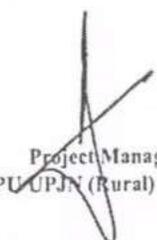
			authorities, usage of single use plastic has been curbed. Awareness programs were regularly conducted.	confiscations have been done. Whatever plastics is being collected with MSW it is being segregated at MRF centres and sold to the recyclers	such as road construction		
11	Bhadohi	Afforestation / Plantation along the bank of River Ganga, its tributaries and flood plain zone.	In the year of 2023-24, 12,800 saplings of various species such as Shisham, Neem, Kanji, Chilbil etc. were planted at Burbuspur Drain, Chauri Drain and Dharaura Drain.	In the year of 2024-25, 82,300 saplings of various species such as Shisham, Neem, Kanji, Chilbil etc. were planted at Ghaskari Morwa River and Ajaypur	In the year of 2025-26 the saplings of various species has been raised and will be planted in monsoon.	Forest Department	

Format 2- Timeline for Implementation of Recommendations

For the recommendations made by the appellant:

Sr. No	Recommendation Provided	Timeline for Completion	Responsible Department/officers
1	Sustainable design of STPs/CETP-with the concept of Reuse, Recycle & Recovery imbibed in project design.	STP is designed as per guidelines of CPHEEO Manual and directions provided by NMCG. Possibilities of re-use shall be explored as per instructions given by higher authorities.	Project Manager GPPU UPJN (Rural) Varanasi/Bhadohi NPP.
2	Uninterrupted operation of exiting STPs (power supply/skilled man power/sewer line connections)	No existing STP	
3	Calibration of all the pumps should be carried out at pumping stations (online) and STPs to generate more reliable data on quantification of sewage.	No existing STP/ Pumping Station.	
4	In case of laying new sewer lines, these should be away from High flood line of the rivers. Similarly pumping stations and STPs must be away from the high flood line to avoid any future breach or by pass.	Shall be Complied for future planning.	Project Manager GPPU UPJN (Rural) Varanasi.
5	Sludge produced by STPs should go through stabilizing treatment, and resource-recovering treatment. Substandard sludge should be prohibited from being disposed in agricultural land and/or landfills.	Shall be made for future planning.	Project Manager GPPU UPJN (Rural) Varanasi.
6	Reuse and recycle of treated wastewater (within 3-5 kms of STP/CETP)	Possibilities of re-use shall be explored as per instructions given by higher authorities	Project Manager GPPU UPJN (Rural) Varanasi/Bhadohi NPP.

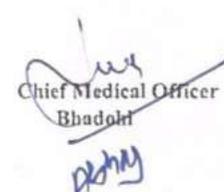
All the information furnished herewith in this report are on the basis of data provided by the concerning Departments.



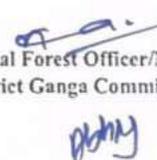
Project Manager
GPPU UPJN (Rural) Varanasi.



Regional Officer
UPPCB Varansi



Chief Medical Officer
Bhadohi



Divisional Forest Officer/Member Secretary,
District Ganga Committee, Bhadohi



Additional District Magistrate
(Finance and Revenue) Bhadohi



District Magistrate/ Chairman
District Ganga Committee, Bhadohi

Information to be furnished before Honorable National Green Tribunal in matter ofM.C. Mehta v UOI (O.A. 200/2014) Order Dated 02.05.2025District-Sant Ravidas Nagar, Bhadohi

MC MEHTA vs. UOI
 OA. No. 200 OF 2014
 STATE OF UTTAR PRADESH

DISTRICT NAME-BHADOHI

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Dhaurahra Nala	Bhadohi/ Bhadohi NPP	Untapped	5.00	17 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	21 months after tendering period	N/A
2	Nai Bazaar Nala	Bhadohi/ Bhadohi NPP	Untapped	6.5	17 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	22 months after tendering period	N/A
3	Rajpura Nala	Bhadohi/ Bhadohi NPP	Untapped	3.4	5 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	23 months after tendering period	N/A
4	Chauri Nala	Bhadohi/ Bhadohi NPP	Untapped	1.7	3 MLD STP	Govt. land available and allotted	Project for I&D and construction of STPs for amount 127.26 Cr. approved under Namami Gange Program.	24 months after tendering period	N/A

13/05/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उपप्र० जल निष्प (ग्रामीण), आरागली

13/05/2025
 District Magistrate/ Chairman
 District Ganga Committee, Bhadohi

Divisional Forest Officer/Member Secretary,
 District Ganga Committee, Bhadohi

13/05/2025
 परियोजना प्रबन्धक
 गंगा प्रदूषण नियंत्रण इकाई
 उपप्र० जल निष्प (ग्रामीण), आरागली

कार्यालय जिलाधिकारी, भदोही
पत्रांक-2096 /29-1, ज्ञानपुर दिनांक, मई, 26 2025

सेवा में,

परियोजना प्रबन्धक, गंगा प्रदूषण नियन्त्रण इकाई,
उ0प्र0 जल निगम (ग्रामीण) वाराणसी।

विषय: मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ.ए. न0 200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित ओदश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को सम्पन्न बैठक के कार्यवृत्त के अनुपालन के सम्बन्ध में।

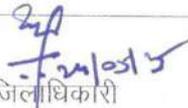
सन्दर्भ: परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन उत्तर प्रदेश, लखनऊ का पत्रांक-681/250/एस0एम0सी0जी0-यूपी/24 दिनांक 20-5-2025

विषयांकित प्रकरण में उपरोक्त संदर्भित पत्र की छाया प्रति इस आशय से संलग्नकर प्रेषित है कि मुख्य सचिव, उ0प्र0 शासन द्वारा प्रकरण में मा0 अधिकरण के आदेश दिनांक 07-5-2025 के अनुपालन में संबंधित 20 जनपदों में प्रत्येक जनपद हेतु जनपद के अधिशासी अभियन्ता उ0प्र0 जल निगम (नगरीय/ग्रामीण) को सीवर संबंधित परियोजनाओं/कार्यों को निर्धारित समय सीमा के अर्न्तगत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किया गया है। उक्त के क्रम में सूच्य है की जनपद भदोही में सीवर सम्बन्धित परियोजनाओं/कार्यों का निष्पादन आप द्वारा किया जा रहा है। अतः मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ.ए. न0 200/2014 एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित ओदश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालनार्थ जनपद भदोही में सीवर सम्बन्धित परियोजनाओं/कार्यों को ससमय पूर्ण कराये जाने हेतु आपको उत्तरदायी अधिकारी नामित किया जाता है।

नामित अधिकारी का नाम, पदनाम एवं मोबाईल नम्बर निम्न प्रकार हैं

पदनाम	नाम	मो0 नम्बर
परियोजना प्रबन्धक, गंगा प्रदूषण नियन्त्रण इकाई उ0प्र0 जल निगम (ग्रामीण) वाराणसी।	ई0 आशीष कुमार सिंह	9473942690

संलग्नक: उपरोक्तानुसार


जिलाधिकारी
भदोही


संख्या- अ/समदिनांक।

प्रतिलिपि- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. परियोजना निदेशक, राज्य स्वच्छ गंगा, मिशन उ0प्र0 लखनऊ।
2. मुख्य विकास अधिकारी/नोडल अधिकारी जिला गंगा समिति, भदोही।
3. प्रभागीय वनाधिकारी/सदस्य सचिव जिला गंगा समिति, भदोही।
4. अधिशासी अभियन्ता, जल निगम (ग्रामीण), भदोही को इस निर्देश के साथ प्रेषित की सम्बन्धित विभाग से समन्वय स्थापित कर कार्य को ससमय पूर्ण कराना सुनिश्चित करें।

/
जिलाधिकारी
भदोही

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Bhadohi Town has been assessed. There are total of **04** drains.

Out of these:

0 drains have been tapped. **0** drains remain untapped, of which **04** drains are currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.) and **0** balance drains are not being treated through any method.

The cumulative sewage discharge from all the listed drains is approximately **16.60** MLD, out of which:

0 MLD is being treated through **0** existing STPs. **16.60** MLD is being treated via alternate methods. Hence, **0** MLD discharge remains untreated as of the latest update.

There is no existing STP.

A total of **04** drains are proposed to be tapped to **03** STPs of total capacity **25** MLD under tendering stage. Proposed to be operational in **21** months after tendering period of appx. **06** months.

Status of STP infrastructure:

Total number of Existing STPs in the district are **0** with a cumulative capacity of **0** MLD.

Land has been allotted for **03** STPs; land is pending for **00** STPs.

Funds have been sanctioned for **0** STPs, while **0** STPs await financial approval.

26/01/2025
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

कार्यालय : प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, जौनपुर।
पत्रांक : 4426/29-1 जौनपुर : दिनांक : 13-05-2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय:- मा: राष्ट्रिय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम० सी० मेहता बनाम यूनियन आफ इंडिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:- पर्यावरण वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र० लखनऊ का पत्रांक N.G.T. 343/81-7-2025-43/2024 T.C.-3 दिनांक 08.05.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० संख्या 200/2014 एम० सी० मेहता बनाम यूनियन आफ इंडिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में सलग्न कर आपकी सेवा में सादर प्रेषित है।

संलग्नक:- उपरोक्तानुसार।

भवदीय



प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, जौनपुर।

4426
संख्या- / समदिनांक।

प्रतिलिपि-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण व वन एवं जलवायु परिवर्तन अनुभाग-7 उ०प्र०, लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश, प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी महोदय/अध्यक्ष जिला गंगा समिति, जौनपुर।
4. मुख्य विकास अधिकारी/नोडल/ जिला गंगा समिति, जौनपुर।
5. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रिय हरित अधिकरण, नई दिल्ली।



प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग, जौनपुर।

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- JAUNPUR

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Mufti Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.8	21 MLD STP Pachhatiya	Completed	Completed	Operational	Actually number of households in the area where sewer line proposed is 19900. Out of which 17500 sewer household chambers have been constructed. Out of 17500, 10846 have been made functional. Remaining Households (19900-10846=9054) will be tapped by July, 2025. Out of 179Km sewer line proposed in project, 176.36 Km sewer line has been laid and out of 176.3 Km, 125.18 Km network has been made Functional.
2	Maluantola Drain	Jaunpur/Jaunpur NPP	Tapped	0.4	22 MLD STP Pachhatiya	Completed	Completed	Operational	
3	Turtipur Drain	Jaunpur/Jaunpur NPP	Tapped	5.2	23 MLD STP Pachhatiya	Completed	Completed	Operational	
4	Hanuman Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	24 MLD STP Pachhatiya	Completed	Completed	Operational	
5	Quila Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.25	25 MLD STP Pachhatiya	Completed	Completed	Operational	
6	Balua Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.26	26 MLD STP Pachhatiya	Completed	Completed	Operational	
7	Rasmandal Drain	Jaunpur/Jaunpur NPP	Tapped	1.41	27 MLD STP Pachhatiya	Completed	Completed	Operational	
8	Achla Devi Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	0.45	28 MLD STP Pachhatiya	Completed	Completed	Operational	
9	Katghar Drain	Jaunpur/Jaunpur NPP	Tapped	1.97	29 MLD STP Pachhatiya	Completed	Completed	Operational	
10	Jogiapur Drain	Jaunpur/Jaunpur NPP	Tapped	0.69	30 MLD STP Pachhatiya	Completed	Completed	Operational	
11	Miyapur Drain	Jaunpur/Jaunpur NPP	Tapped	1.21	31 MLD STP Pachhatiya	Completed	Completed	Operational	
12	Haraitpur Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	32 MLD STP Pachhatiya	Completed	Completed	Operational	
13	Sekhupur Drain	Jaunpur/Jaunpur NPP	Tapped	1.07	33 MLD STP Pachhatiya	Completed	Completed	Operational	
14	Ahyapur Drain	Jaunpur/Jaunpur NPP	Tapped	6.29	34 MLD STP Pachhatiya	Completed	Completed	Operational	

41796

Compliance Report
MC Mehta vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH
(Order dated on 02-05-2025)
DISTRICT NAME-JAUNPUR

As per Hon'ble NGT'S Order dated 02-05-2025, the required information are compiled in tabulated form:

Name of Drain	District/ Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status pf funds provided for the STP	Timeline for making the STP Functional	Timeline for completing the household connectivity to that STP	Accountable officer(s) concern
Multi Mohalla Drain	Jaunpur	Tapped	0.8	Drain Tapped into STP (30 MLD) Pachahatiya Jaunpur	Yes	Through Namami Gange Mission	Functional (From 10-09-2023)	20,000 Household connected with STP at 30 June, 2025 as per according to Jal Nigum Jaunpur	Project Manager Ganga Pollution Prevention Unit U.P. Jal Nigam (Rural) Varanasi & Executive Engineer U.P. Jal Nigam (Urban) Jaunpur
Mulla tola Drain			0.4						
Turtipur Drain			5.2						
Hanuman Ghat Drain			1.86						
Kila Mohalla Drain			0.25						
Balua Ghat Drain			1.26						
Rasmandal Drain			1.41						
Katghara Drain			1.97						
Joglapur Drain			0.69						
Miyapur Drain			1.21						
Haraipur Drain			1.86						
Sekhupur Drain			1.07						
Ahiyapur Drain			6.29						
Achla Devi Ghat Drain			0.45						

17/05/2025
SK/RC

अधिसासी अधिकारी
 नगर पालिका परिषद, जाँनपुर

MC MEHTA vs. UOI
OA. No. 200 OF 2014
STATE OF UTTAR PRADESH

DISTRICT NAME- JAUNPUR

The information be provided in the following tabulated form:

S. No.	Name of Drain	District/Town	Tapped or Untapped	Quantity of Sewage discharge from the Drain (MLD)	STP/STP to which the drain is proposed to be connected after tapping	LAND/Status of Land allotted for STP	FUND/Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	2	3	4	5	6	7	8	9	10
1	Mufti Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.8	21 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
2	Maluantola Drain	Jaunpur/Jaunpur NPP	Tapped	0.4	22 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
3	Turtipur Drain	Jaunpur/Jaunpur NPP	Tapped	5.2	23 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
4	Hanuman Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	24 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
5	Quila Mohalla Drain	Jaunpur/Jaunpur NPP	Tapped	0.25	25 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
6	Balua Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	1.26	26 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
7	Rasmandal Drain	Jaunpur/Jaunpur NPP	Tapped	1.41	27 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
8	Achla Devi Ghat Drain	Jaunpur/Jaunpur NPP	Tapped	0.45	28 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
9	Katghar Drain	Jaunpur/Jaunpur NPP	Tapped	1.97	29 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
10	Jogiapur Drain	Jaunpur/Jaunpur NPP	Tapped	0.69	30 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
11	Miyapur Drain	Jaunpur/Jaunpur NPP	Tapped	1.21	31 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
12	Haraipur Drain	Jaunpur/Jaunpur NPP	Tapped	1.86	32 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
13	Sekhapur Drain	Jaunpur/Jaunpur NPP	Tapped	1.07	33 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur
14	Ahyapur Drain	Jaunpur/Jaunpur NPP	Tapped	6.29	34 MLD STP Pachhatiya	Completed	Completed	Operational	Related to UP Jal Nigam (Urban), Jaunpur

13/05/2021
परियोजना प्रबन्धक
गंगा प्रदूषण नियंत्रण इकाई
उ०प्र० जल निगम (ग्रामीण), वाराणसी

ई-मेल

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, आजमगढ़।

(Email Id - dfoazamgarh@yahoo.co.in)

पत्रांक 2932/18-1, दिनांक आजमगढ़ मई 19, 2025।

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन,
उ०प्र० लखनऊ।

विषय :-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 02.05.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ :-

मा० उप सचिव, उ०प्र० शासन के पत्रांक एन०जी०टी०-343(1)/81-7-2025-43(पर्या०)/2014टी०सी०-3 दिनांक 08.05.2025।

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन हेतु गंगा एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है। उक्त प्रकरण में दिनांक 14.05.2025 को आहूत की गयी बैठक में दिये गये निर्देशानुसार जिलाधिकारी महोदय द्वारा जिला गंगा समिति की बैठक दिनांक 15.05.2025 की कार्यवाही में अधिशासी अभियन्ता, जल निगम (नगरीय/~~ग्रामीण~~) को उत्तरदायी अधिकारी नामित किया गया है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,



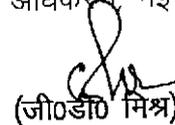
(जी०डी० मिश्र)

प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति, आजमगढ़।

संख्या 2932/ दिनांकित।

प्रतिलिपि :- निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
- 2- सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3- जिलाधिकारी/अध्यक्ष जिला गंगा समिति, आजमगढ़।
- 4- मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, आजमगढ़।
- 5- सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण, नई दिल्ली।



(जी०डी० मिश्र)

प्रभागीय निदेशक/सदस्य संयोजक,
जिला गंगा समिति, आजमगढ़।

41799

कार्यालय जिलाधिकारी, आजमगढ़।

संख्या 863 /एल0बी0सी0

दिनांक 13 मई, 2025

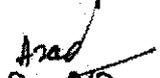
विषय:- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य के आदेश दिनांक 02.05.2025 के अनुपालन के संबंध में।

प्रभागीय निदेशक,

सामाजिक वानिकी प्रभाग आजमगढ़।

कृपया अपने पत्र संख्या-2872/18-1, आजमगढ़ दिनांक 13 मई, 2025 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली ओ0ए0 संख्या-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन में जिला गंगा समिति के माध्यम से गंगा नदी एवं उसकी सहायक नदियों के प्रदूषण के नियंत्रण एवं रोकथाम के सम्बन्ध में नियत प्रारूप पर सूचना चाही गयी है।

उपरोक्त प्रकरण में अधिशासी अधिकारी/नोडल अधिकारी नगर पालिका परिषद आजमगढ़ से नियत प्रारूप पर सूचना प्राप्त की गयी जो मूलरूप में संलग्न कर प्रेषित है।


अपर जिलाधिकारी(वि0/रा0)/
प्रभारी अधिकारी स्थानीय निकाय
आजमगढ़।

41800

MC MEHTA vs. UOI

OA. NO. 200 OF 2014

STATE OF UTTAR PRADESH

DISTRICT NAME – AZAMGARH

The information be provided in the following tabulated form:-

A- Status of drains in Azamgarh

Sr. No.	Name of Drain	District/Town	If tapped or untapped	Quantity of sewage discharge d from the drain (MLD)	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP (in Cr)	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	1-Dhamu Nala	Azamgarh	Untapped	2.85	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
2	2- Grand Hospital	Azamgarh	Untapped	1.2	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
3	3- Raidopur Dav	Azamgarh	Untapped	0.34	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
4	4- Bageswar nagar bandha	Azamgarh	Untapped	2.41	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
5	5- Nirankari Bhawan	Azamgarh	Untapped	1.64	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
6	6- Narauli	Azamgarh	Untapped	1.12	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
7	7- Hadha Baba	Azamgarh	Untapped	1.38	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
8	8- Rahul Nagar Madhay	Azamgarh	Untapped	1.55	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
9	9- Godam ghat	Azamgarh	Untapped	1.81	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined
10	10- Gulami ka pura	Azamgarh	Untapped	1.48	Not proposed for tapping	The work of land search is in process	Fund Not allotted.	Not determined	Not determined

11	11- Datal ghat bathiya pul	Azamgarh	Untapped	0.69	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
12	12- Datal ghat jama masjid	Azamgarh	Untapped	0.51	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
13	13- Sidhan Purana Pul	Azamgarh	Untapped	0.51	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
14	14- Durga Tikies thandi road	Azamgarh	Untapped	0.6	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
15	15- Kainpuri (Bhole ghat)	Azamgarh	Untapped	0.17	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
16	16- Behind bypass Radopur Drain (Chandman)	Azamgarh	Untapped	2.24	Not proposed for tapping	The work of land search is in process	Fund Not allotted	Not determined	Not determined
17	17- Underground Sewage line connecting households of Pandey Bazaar Zone Ward No. 1,3,5,6,8,11,14,15,20,23 completely & 13,19,22,24 partially	Azamgarh	Tapped	4	8 MLD STP under AMRUT	Not Applicable (Construction Complete)	Not Applicable (Construction Complete)	Functional Since 14.02.2025	6152 Households connected by March 2025
18	18- Taseer Pul Drain	Mubarakpur	Untapped	1.52	I&D WORK	Land Not Allotted	Fund Not allotted.	DPR preparation in Progress. (31.03.2028)	NA (I&D WORK) (31.03.2028)
19	19- Teen Darya Pul Drain	Mubarakpur	Untapped	5.24	STP Proposed SBM 2.0	Land Not Allotted	30.46 (By SBM2.0)	DPR preparation in Progress. (31.03.2028)	DPR preparation in Progress. (31.03.2028)
20	20- Ward 16 Ekraonagar Drain	Biriyaganj	Untapped	12	STP Proposed SBM 2.0	Land Not Allotted	21.6 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
21	21- Keshari Chowk Drain	Atraulia	Untapped	1.2	STP Proposed SBM 2.0	Land Not Allotted	1.92 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
22	22- Main Road Amila Marg	Azamgarh	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
23	23- Machhi Market	Jiyanpur	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	2.4 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
24	24- Bypass Bhire Chauraha TO Ratan, From Shiv Poojan ke makan to Ratan Prajapati ke makan	Katgarh Lalganj	Untapped	2.5	STP Proposed SBM 2.0	Land Not Allotted	4.0 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
25	25- Bada Nala	Maharajganj	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
26	26- Qureshi Chowk Drain	Mahul	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	1.62 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)

27	27-Ambedkarnagar, Santkabi nagar Shatri Nagar, Harivansh nagar	Mehnagar	Untapped	1.75	STP Proposed SBM 2.0	Land Not Allotted	2.27 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
28	28-Farahabad, Tkraha Nala, Tiggi pur Nala, kasba Ramilla maidan Nala	Nizamabad	Untapped	1.5	STP Proposed SBM 2.0	Land Not Allotted	1.95 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
29	29-Pipal ghat, Lohiya nagar pul ke pass, Belal School ke pass	Phoolpur	Untapped	1.25	STP Proposed SBM 2.0	Land Not Allotted	1.62 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
30	30- Khudkasta kharewa mod	Saraimir	Untapped	2.25	STP Proposed SBM 2.0	Land Not Allotted	2.92 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
31	31- Budhanpur LIC Office	Budhanpur	Untapped	2.25	STP Proposed SBM 2.0	Land Not Allotted	3.6 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
32	32- Ward B Mishra Market to Bhaishi	Jahanaganj Bazar	Untapped	2.75	STP Proposed SBM 2.0	Land Not Allotted	4.40 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
33	33- Ward 16 Veer Kaura Gahani	Mariganj	Untapped	3.25	STP Proposed SBM 2.0	Land Not Allotted	5.20 (By SBM2.0)	Date 31/03/2028	NA (I&D WORK)
	Total			67.46 MLD					

Note: By Placing iron mesh on the mouth of all drains, solid waste is prevented from flowing into the Tamsa River and the water coming out of the mesh is purified through bioremediation process and released into the Tamsa River. An STP of 8 MLD capacity has been constructed under AMRUT Yojna, connecting households of Pardey Bazaar Zone Ward No.: 1,3,5,8,9,11,14,15,20,23 (completely) & 13,19,22,24 (partially) through an underground sewage pipeline. The treated water is discharged into Dharmu Nala flowing into Tamsa River. Date 31/03/2028

Date 31/03/2028

R
ko

B. Summary of Tapping Status

Sr. No	S.No	Total	Tapped	Partially Tapped	Total Treated Sewage of partially tapped drain(MLD)	Total Untreated Sewage of partially tapped drains	Untapped	Total Sewage Generation (MLD)	Total Treated (MLD)	Total Untreated Sewage (MLD)	Remark
1	Drains (No.s)	33	1	0	0	0	32	67.46	8	4	
2	Discharge (MLD)	67.43	4	0	0	0	63.46	67.46	4.00	63.46	
									%	%	

C: List of STPs in Azamgarh

S.No	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	8 MLD STP Azamgarh	8	4	Operational	1		

D: Report of the Appellant

Note: The appellant has erroneously mentioned Azamgarh in the list of districts directly located on river Ganaga.

Data mentioned in Appellants submission to NGT in matter of M.C. Mehta v. UOI O.A. 200 of 2014								
District	Sewage	Industries/HZW	BMW	MSW / C&D Waste	Legacy Waste	Hotels/Ashrams	FPZ Demarcation /E-Flow	Mining
Azamgarh	17 MLD Sewage generated	No Information	No Information	No Information	No Information	No Information	No Information	No Information

41804 Annexure-3P कार्यालय जिलाधिकारी गोरखपुर

पत्रांक— 6701 /2-6 दिनांक, गोरखपुर, मई 26 /2025

सेवा में,

उप सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग,
उ0प्र0 शासन, लखनऊ।

विषय – मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक -07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को संपन्न बैठक का कार्यवृत्ति के अनुपालन के संबंध में।

सन्दर्भ – पत्र सं. 81-7005(099)/254/2020-07-पर्यावरण, वन एवं जलवायु परिवर्तन, दिनांक 18.05.2025

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक -07.04.2025 एवं दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 को संपन्न बैठक की कार्यवृत्ति के अनुपालन के क्रम में मुख्य सचिव उ0 प्र0 द्वारा निर्देश दिये गये हैं कि गोरखपुर जनपद के अधिशासी अभियंता, जल निगम शहरी एवं ग्रामीण गोरखपुर को सीवर संबंधी परियोजनाओं/कार्यों को निर्धारित समय सीमा के अर्न्तगत पूर्ण कराये जाने एवं प्रगति की सूचनाओं के हस्तान्तरण हेतु उत्तरदायी अधिकारी नामित किया जाए।

उक्त के क्रम में अधिशासी अभियंता, जल निगम शहरी एवं ग्रामीण गोरखपुर को सीवर संबंधी परियोजनाओं/कार्यों के संबंध में उत्तरदायी अधिकारी नामित किया जाता है। जिसका विवरण निम्नवत् है-

क्र. सं.	अधिकारी का नाम	पदनाम	मोबाईल नं0
1	पंकज कुमार	अधिशासी अभियंता, निर्माण खण्ड, जल निगम शहरी, गोरखपुर।	9795624587
2	अखिल आनंद	अधिशासी अभियंता, जल निगम ग्रामीण, गोरखपुर।	9453590179

संलग्नक : उपरोक्तानुसार।

भवदीय


(कृष्णा करुणेश)
जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, गोरखपुर।

पत्रांक/2-6 दिनांकित.....

प्रतिलिपि :- निम्नलिखित को सादर सूचनार्थ हेतु प्रेषित-

1. अपर परियोजना निदेशक, राज्य स्वच्छ गंगा मिशन उ0प्र, 6 राणा प्रताप मार्ग, लखनऊ।
2. जिलाधिकारी महोदय/अध्यक्ष, जिला गंगा समिति, गोरखपुर।
3. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गोरखपुर।
4. प्रभागीय वनाधिकारी/सदस्य संयोजक, जिला गंगा समिति, गोरखपुर।
5. अधिशासी अभियंता, निर्माण खण्ड, जल निगम शहरी, गोरखपुर।
6. अधिशासी अभियंता, जल निगम ग्रामीण, गोरखपुर।


(कृष्णा करुणेश)
जिलाधिकारी/अध्यक्ष
जिला गंगा समिति, गोरखपुर।

41805

कार्यालय प्रभागीय वनाधिकारी, गोरखपुर वन प्रभाग, गोरखपुर

पत्रांक- 6512 / 2-6 दिनांक, गोरखपुर, मई 17/2025

सेवा में,

अपर परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन उ0प्र,
6 राणा प्रताप मार्ग, लखनऊ।

विषय – मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक – 02.05.2025 के अनुपालन के संबंध में।

सन्दर्भ – पत्र दिनांक 16.05.2025.

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक-02.05.2025 के अनुपालन के क्रम में समस्त संबंधित विभागों से सूचनाएं निर्धारित प्रारूप में संकलित करके आपके समक्ष अग्रेतर कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी / सदस्य संयोजक
जिला गंगा समिति
गोरखपुर।

पत्रांक 6512 / 2-6 दिनांक.....

प्रतिलिपि :-निम्नलिखित को सादर सूचनार्थ हेतु प्रेषित-

1. जिलाधिकारी महोदय/अध्यक्ष, जिला गंगा समिति, गोरखपुर।
2. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गोरखपुर।

प्रभागीय वनाधिकारी / सदस्य संयोजक
जिला गंगा समिति
गोरखपुर।

Compliance Report
MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH
(Order dated on 02-05-2025)
DISTRICT NAME – GORAKHPUR

The required information of Gorakhpur district is presented below in a given format as:-

Sr. No.	Name of Drain	District / Town	Tapped or Untapped	Quantity of Sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of Land Allotted for STP	Status of Funds provided for STP	Timeline for Making STP Functional	Timeline for completing the household connectivity to that STP
1	Gordhaiya Nalla	Gorakhpur	Tapped	20.00	Tapped to 15+5MLD STP Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
2	Kudaghat Nalla	Gorakhpur	Tapped		Tapped to 15+5MLD STP Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
3	Mohaddipur Power House Nalla	Gorakhpur	Tapped	30.00	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
4	Rafi Ahmad kidwai school Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
5	Golf Ground Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
6	Paidleyganj Nalla	Gorakhpur	Tapped		Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.

7	Girdharganj Nalla (YadavTola No-1)	Gorakhpur	Tapped	0.28	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
8	Girdharganj Nalla (YadavTolaNo-2)	Gorakhpur	Tapped	1.00	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
9	Avas Vikas Kaccha Nalla	Gorakhpur	Tapped	0.20	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
10	Vishunpurwa Nalla	Gorakhpur	Tapped	1.03	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
11	Sighariya-Maherwa ki Bari (Near15MLD STP)	Gorakhpur	Tapped	2.21	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
12	Navalpurwa Nalla (Near Jalpai Mai Mandir)	Gorakhpur	Tapped	0.10	Tapped to 15+5MLD STP Near Maherwa ki Bari Mahadev Jharkhandi Gorakhpur	Yes	Allotted	Already Functional	Already Connected
13	Sahara Estate Nalla	Gorakhpur	Tapped	0.65	Constructed and Maintained by Sahara Society It self				

14	Nalla Near Smart wheel's Pvt Ltd, Mohaddipur	Gorakhpur	Tapped	0.17	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
15	Shri Rampuram colony drain	Gorakhpur	Tapped	0.12	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
16	Shri Rampuram colony drain-1	Gorakhpur	Tapped	0.03	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Already Connected
17	Shri Rampuram colony drain-2	Gorakhpur	Tapped	0.03	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area. Only I&D work has been done.
18	Shri Rampuram (3) colony drain	Gorakhpur	Tapped	0.01	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
19	Shri Rampuram colony drain near H.No.850	Gorakhpur	Tapped	0.13	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
20	Shri Krishnapuram Nalla	Gorakhpur	Tapped	0.12	30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
21	Suraj Nagar/ Ramnagar colony drain	Gorakhpur	Tapped	0.12	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area.
22	Satya Marg Nalla (Near H.No.112)	Gorakhpur	Tapped	0.38	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
23	ParhaTola drain near Ishrawati Devi	Gorakhpur	Tapped	0.20	Tapped to 30 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Sewer line project yet not proposed in this area

24	Parha Tola drain (Prabhu Dayal Agrawal)	Gorakhpur	Tapped	0.04	Applied 44 MLD STP Adjacent to Gorakhpur Zoo ,Gorakhpur	Yes	Allotted	Already Functional	Only I&D work has been done
25	Domingarh Nalla	Gorakhpur	Untapped	9.03	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
26	Bahrapur Nalla	Gorakhpur	Untapped	4.33	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
27	Illahibagh Nalla	Gorakhpur	Untapped	20.61	DSTP Proposed to be tapped to the 44 MLD STP (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
28	Mirzapur Nalla	Gorakhpur	Untapped	3.28	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto- remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval

29	Ghasiyaya Nalla	Gorakhpur	Untapped	0.30	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
30	Basantpur - Narkatiya Nalla	Gorakhpur	Untapped	1.76	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
31	Hansapur - Rajghat Nalla	Gorakhpur	Untapped	0.82	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval
32	Transport Nagar Nalla	Gorakhpur	Untapped	0.92	DSTP (Proposed to be tapped to the 44 MLD STP) (At Present Phyto-remediation Technique is using for sewage treatment)	Govt. Land is not available (Request for purchase of land through Nagar Nigam is under process)	Not Allotted	Decided after the land approval	Decided after the land approval

33	Kataniya / Mahewa Nalla	Gorakhpur	Untapped	8.91	Proposed to be tapped to 10 MLD STP (Under Construction) at Malauni Bund, near Transport Nagar, Gorakhpur	Yes	Allotted	Already Functional	Only I&D work is in progress. Sewer Line project yet not proposed in this area.
34	Basiyadih Nalla	Gorakhpur	Untapped Land issue, work in progress)	5.84	Proposed to be tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains
35	Subhash Chandra Bose Collony Nalla	Gorakhpur	Tapped	4.49	Tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains
36	Green City Phase-II Nalla	Gorakhpur	Tapped	1.61	Tapped to 10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	Already Functional	Already Connected, Sewer Line and House Connection work has been done in catchment of these drains which is functional
37	Stepping Stone Nalla	Gorakhpur	Untapped	1.89	Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026

38	Bargadwa Gao Jalan Nalla	Gorakhpur	Untapped	8.16	41812 Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Chandra Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026
39	Mahesra- Mohripur Nalla	Gorakhpur	Untapped	5.01	Proposed to be tapped to 30MLD STP (Under Construction) Near Subash Bose Nagar , Gorakhpur	Yes	Allotted	31.03.2026	31.03.2026
40	Hanuman Garhi Nalla	Gorakhpur	Untapped	0.06	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
41	Cango Ghat Nalla 1	Gorakhpur	Untapped	1.83	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years
42	Cango Ghat No 2	Gorakhpur	Untapped	0.1	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years

43	Kutiya Mohalla Nalla	Gorakhpur	Untapped	1.03	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
44	Muktipath Nalla	Gorakhpur	Untapped	0.38	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process.	Not Allotted	2 Years & 6 Months	2 Years
45	Muktipath near Bridge Nalla	Gorakhpur	Untapped	0.09	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years
46	Tarkulani Nalla	Gorakhpur	Untapped	0.08	Proposed to be tapped to 6 MLD STP (At Present Bio-remediation Technique is using for sewage treatment)	Govt. Land is available. DPR under approval process	Not Allotted	2 Years & 6 Months	2 Years

(Vikas Yadav)
DFO/Member Convener
DGC, Gorakhpur

Ash

41814

कार्यालय प्रभागीय वनाधिकारी गोरखपुर वन प्रभाग गोरखपुर

पत्रांक-6391 / 2-6 दिनांक, गोरखपुर, मई 13/2025

सेवा में,

मुख्य वन संरक्षक,
कोर्ट केस, उ०प्र०
लखनऊ।

विषय - मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक - 02.05.2025 के अनुपालन के संबंध में।

सन्दर्भ - आपके पत्र संख्या को०के० 3249/6ई-2 (एन.जी.टी) दिनांक 08.05.205.

महोदय,

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक-02.05.2025 के अनुपालन के क्रम में समस्त संबंधित विभागों से सूचनाएं निर्धारित प्रारूप में संकलित करके आपके समक्ष अग्रतर कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : उपरोक्तानुसार।

भवदीय

प्रभागीय वनाधिकारी/सदस्य संयोजक
जिला गंगा समिति
गोरखपुर।

पत्रांक/2-6 दिनांकित.....

प्रतिलिपि :-निम्नलिखित को सादर सूचनार्थ हेतु प्रेषित-

1. सदस्य सचिव, उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. अपर प्रधान मुख्य वन संरक्षक, परियोजना, उ०प्र० लखनऊ।
3. मुख्य वन संरक्षक, परियोजना, उ०प्र० लखनऊ।
4. जिलाधिकारी महोदय/अध्यक्ष, जिला गंगा समिति, गोरखपुर।
5. मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, गोरखपुर।

प्रभागीय वनाधिकारी/सदस्य संयोजक
जिला गंगा समिति
गोरखपुर।

Compliance Report
MC MEHTA vs. UOI
OA. NO. 200 OF 2014
STATE OF UTTAR PRADESH
(Order dated on 02-05-2025)
DISTRICT NAME – GORAKHPUR

Point 1. Sewage Disposal System:-

A) Total Sewage Generation:- 137.27 MLD

B) Capacity of STP (Functional) :- 60 MLD

Sr.No.	STP Location	Capacity	River/Lake
1.	15+5MLD STP MahadevJharkhandi Gorakhpur	20 MLD	Ramgarhtaal
2.	30 MLD STP Adjacent to Gorakhpur Zoo, Gorakhpur	30 MLD	Ramgarhtaal
3.	10 MLD STP at MalauniBund, near Transport Nagar, Gorakhpur	10 MLD	Rapti River

C) Capacity of STP(Under Construction) :- 78 MLD

Sr.No.	STP Location	Capacity	River/Lake	Time Line
1.	10 MLD STP NearSubash Chandra Bose Nagar , Gorakhpur	10 MLD	Rohini River	31.03.2026
2.	30MLD STP NearSubash Chandra Bose Nagar , Gorakhpur	30 MLD	Rohini River	31.03.2026
3.	38 MLD STP Near Bichhiya Railway Colony, Gorakhpur	38 MLD	Rohini River	December 2025

D)Capacity of STP(Proposed) :- 50 MLD

Sr.No.	STP Location	Capacity	River/Lake	Remark
1.	44 MLD STP (For Tapping 8 Major drains falling in Rapti River)	44 MLD	Rapti River	Land for STP is not finalized.
2.	6 MLD STP , Barhalganj, Gorakhpur	6 MLD	Saryu River	Land available

Point 2. Total No. of drains (Tapped / Untapped) discharging into River or Water bodies:-

- a) Total Number of drains :- 46
 b) Tapped Drains :-26
 c) Untapped drains :-20
 *Out of 20 untapped drains
 1) On 8 drains – Phyto-Remediation technique is using.
 2) On 7 drains : Bio-Remediation technique is using.
 3) On Rest 5 drains stp is under construction.

Sr. No.	Name of Drain	If Tapped or Untapped	Discharge into (Name of River/Water bodies)
1	GordhaiyaNala	Tapped	Ramgarhtaal
2	KudaghatNala	Tapped	
3	MohaddipurPower House Nala	Tapped	
4	Rafi Ahmad kidwaischool Nala	Tapped	
5	Golf Ground Nala	Tapped	
6	PaidleyganjNala	Tapped	
7	GirdharganjNala (YadavTolaNo-1)	Tapped	
8	GirdharganjNala (YadavTolaNo-2)	Tapped	
9	AvasVikasKacchaNala	Tapped	
10	VishunpurwaNala	Tapped	
11	Sighariya-MaherwakiBari (Near15MLD STP)	Tapped	
12	NavalpurwaNala(Near Jalpai Mai Mandir)	Tapped	
13	Sahara Estate Nala	Tapped	
14	NalaNear Smart wheel's PvtLtd, Mohaddipur	Tapped	
15	Shri Rampuramcolony drain	Tapped	
16	Shri Rampuramcolony drain-1	Tapped	
17	ShriRampuramcolony drain-2	Tapped	
18	Shri Rampuram (3) colony drain	Tapped	
19	Shri Rampuram colony drain nearH.No.850	Tapped	
20	Shri KrishnapuramNala	Tapped	
21	Suraj Nagar/Ramnagar colony drain	Tapped	
22	Satya Marg Nala (NearH.No.112)	Tapped	
23	ParhaToladrain near Ishrawati Devi	Tapped	
24	ParhaToladrain (PrabhuDayalAgrawal)	Tapped	
25	DomingarhNalla	Untapped	Rapti River
26	BahrampurNalla	Untapped	

41817

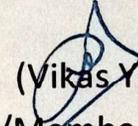
27	IllahibaghNalla	Untapped		
28	MirzapurNalla	Untapped		
29	GhasiyayiNalla	Untapped		
30	BasantpurNarkatiyaNalla	Untapped		
31	HansupurRajghatNalla	Untapped		
32	Transport Nagar Nalla	Untapped		
33	Kataniya/ MahewaNalla	Untapped		Rohini River
34	BasiyadihNalla	Untapped		
35	Subhash Chandra Bose CollonyNalla	Tapped		
36	Green City Phase-II Nalla	Tapped		
37	Stepping Stone Nalla	Untapped		
38	Bargadwa Gao –JalanNalla	Untapped		
39	Mahesra-MohripurNalla	Untapped		
40	Hanuman GarhiNalla	Untapped	Ghaghara River	
41	CangoGhatNalla 1	Untapped		
42	CangoGhat No 2	Untapped		
43	KutiyaMohallaNalla	Untapped		
44	MuktipathNalla	Untapped		
45	Muktipath near Bridge Nalla	Untapped		
46	TarkulaniNalla	Untapped		

****Note- Details of Untapped Drains using Phytoremediation Or Bioremediation system-**

Sr. No.	Name of Drain		
1	DomingarhNalla	Untapped	The sewage generated by these 8 drains are treated by Phytoremediation Pant and then falling into Rapti River.
2	BahrampurNalla	Untapped	
3	IllahibaghNalla	Untapped	
4	MirzapurNalla	Untapped	
5	GhasiyayiNalla	Untapped	
6	BasantpurNarkatiyaNalla	Untapped	
7	HansupurRajghatNalla	Untapped	
8	Transport Nagar Nalla	Untapped	
9	Hanuman GarhiNalla	Untapped	The sewage generated by these 7 drains are treated by Bioremediation Technique and then falling into Ghaghara River.
10	CangoGhatNalla 1	Untapped	
11	CangoGhat No 2	Untapped	
12	KutiyaMohallaNalla	Untapped	
13	MuktipathNalla	Untapped	
14	Muktipath near Bridge Nalla	Untapped	
15	TarkulaniNalla	Untapped	

Point 3. Definitive timeline for completion and operationalization of STPs :-**Capacity of STP (Under Construction) :- 78 MLD**

Sr.No.	STP Location	Capacity	River/Lake	Time Line
1.	10 MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	10 MLD	Rohini River	31.03.2026
2.	30MLD STP Near Subash Chandra Bose Nagar , Gorakhpur	30 MLD	Rohini River	31.03.2026
3.	38 MLD STP Near Bichhiya Railway Colony, Gorakhpur	38 MLD	Rohini River	December 2025


 (Vikas Yadav)
 DFO/Member Convener
 DGC, Gorakhpur


कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, देवरिया
पत्रांक 2799 / 29-8-11 देवरिया, दिनांक, मई 24 / 2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन
उ०प्र० लखनऊ।

विषय – मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक – 02.05.2025 के अनुपालन के संबंध में।

महोदय,

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए. संख्या-200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक-02.05.2025 के अनुपालन के क्रम में समस्त संबंधित विभागों से सूचनाएं निर्धारित प्रारूप में संकलित करके आपके समक्ष अग्रतर कार्यवाही हेतु सादर प्रेषित है।

संलग्नक : उपरोक्तानुसार।

भवदीय

(कासरला राजू)
प्रभागीय निदेशक/सदस्य संयोजक
जिला गंगा समिति देवरिया।

पत्रांक - 2799 / उक्त दिनांकित

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

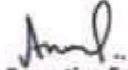
- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र०, लखनऊ।
- 2-सदस्य सचिव उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
- 3-जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, देवरिया।
- 4-मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, देवरिया।
- 5-सुश्री प्रियंका स्वामी स्टैंडिंग काउंसिल, उ०प्र० सरकार राष्ट्रीय हरित अधिकरण नई दिल्ली।

(कासरला राजू)
प्रभागीय निदेशक/सदस्य संयोजक
जिला गंगा समिति देवरिया।

S.No	Name of Drain	District/Town	If tapped Or untapped	Quantity of sewage discharge from the drain	STP to which the drain is proposed to be connect after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
1	Kurna Nala (Civil line east-3 km, Civil line west-4 km)	NPP Deoria	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is uploaded on AMRUT 2.0 Collaboration Platform for approval. Which is Under state review.	3 Years after DPR approval	3 Years after DPR approval
2	Muktidham Nala	NPP Gaura Barhaj	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
3	Patel nager nala								
4	Sant ravidas ghat nala								
5	Sonwa mandir nala								
6	Barhana baba nala								
7	Sulabh sauchalay nala								
8	Sriram singh ka nala								
9	Mangal baba nala								
10	Narvodeswar ghat nala								
11	Gaura nala								
12	Kunti ghat nala								
13	Purvi Kabristan nala								
14	Mukhya Bazar nala								
15	Vaisyakarti ward nala								
16	Drain east side of bridge-100 mtr	NP Rudrapur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
17	Drain West side of bridge-50 mtr	NP Rudrapur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
18	Salempur railway to gandak pul tak	NP Salempur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
19	Sohnag Road to Chhoti gandak tak	NP Salempur	Untapped	Sewage discharge not measured till date.	Not Available	Not Available	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
20	Bhagada Bhawani	Nagar Panchayat Majauliraj	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
21	Gandak river								
22	Hatva Nakhani	NP Bhatni	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
23	Jalpa mata thakurji kuti								
24	Ratasiya mod to sobanpur Nala	NP Bhatpar Rani	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
25	Bahrampur mod se Durga mandir	NP Rampur Karkhana	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
26	Ambedkar ward se durga mandir								
27	Chandra Sekher Azad nagar deoria road	NP Gauri Bazar	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval
28	Shiv mandir Gorakhpur road								
29	Rajmangal chauhan ke ghar se Nahar tak	NP Bariyarpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is approved in SHPSC	3 Years after DPR approval	3 Years after DPR approval

Amf..

30	No Major Drain Available	NP Baitalpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
31	No Major Drain Available	NP Bhaluani	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
32	No Major Drain Available	NP Hetimpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
33	No Major Drain Available	NP Madanpur	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
34	No Major Drain Available	NP Patherdeva	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval
35	No Major Drain Available	NP Terkulwa	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation Action Plan is submitted to State for approval.	3 Years after DPR approval	3 Years after DPR approval


Executive Engineer

Summary Statement (Template)

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Deoria district has been assessed. There are total of 35 drains.

Out of these:

No Drain have been tapped. All drains remain untapped, of which 17 drains are currently being treated using alternate methods (e.g., in-situ treatment, bio-remediation, etc.) by ULBs and balance 18 drains are not being treated through any method. The cumulative sewage discharge from all the listed drains is approximately 75.81 MLD (on the basis of Population Method) out of which:

0 MLD is being treated through existing STPs (STP not available) 39.01 MLD is being treated via alternate methods. Hence, 36.8 MLD remains untreated as of the latest update.

A total of 0 drain are proposed to be tapped to 0 Sewage Treatment Plants (STPs) in the existing network, with a combined treatment capacity of 0 MLD (no existing STP available).

A total of 0 drains are proposed to be tapped to 0 Sewage Treatment Plants (STPs) with a combined treatment capacity 0 MLD (no STP under construction).

A total of 35 drains are proposed to be tapped to 17 (11 STP and 6 FSTP) Sewage Treatment Plants (STPs) with a combined treatment capacity of 48.20 MLD. [3 Years after approval of DPR]

A total of 35 drains are to be tapped and provided connection to new STPs of 48.20 [3 Years after approval of DPR]

Status of STP Infrastructure:

Total number of Existing STPs in the district 0 with a cumulative capacity of 0 MLD.

Land has been allotted for 0 STPs; land is pending for 17 (11 STP and 6 FSTP).

Funds have been sanctioned for 0 STPs, while 17 STPs await financial approval.

0 STPs are expected to be functional by N/A. 17 (11 STP and 6 FSTP) STPs are expected to be functional by 3 Years after approval of DPR.

Household connectivity:

There are 0 independent sewer networks in the city connected 0 STPs with cumulative capacity of 0 MLD. There are 0 Households in the district and of which [number of HH connected to sewer network] number of households are connected to existing network.

[balance number of HH] Household connections to the STPs are planned to be completed by [date/month/year] in [Number of locations] locations.

[Number of locations where HH sewer connection cannot be given] locations are yet to finalize the household connectivity timeline.

Amf.

कार्यालय प्रभागीय निदेशक सामाजिक वानिकी प्रभाग, देवरिया

पत्रांक २७९८ / २१-८-१/देवरिया, दिनांक, मई २५ / 2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन
उ०प्र० लखनऊ।

विषय:- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक - 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ०प्र०शासन की अध्यक्षता में दिनांक 14.05.2025 की बैठक के अनुपालन के संबंध में।

सन्दर्भ :- पत्रांक 681/250/एस०एम०सी०जी०-यू०पी०/24 दिनांक 20.05.2025 ।

महोदय,

मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ नई दिल्ली विचाराधीन Original Application No 200/2014 में पारित मा० अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के क्रम में मुख्य सचिव उ०प्र० द्वारा निर्देश दिये गये हैं। कि सम्बन्धित जनपद के अधिशासी अभियन्ता जल निगम (शहरी) को सीवर सम्बन्धी परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किये गये हैं।

अतः उपरोक्त के क्रम में जनपद-देवरिया के अधिशासी अभियन्ता जल निगम शहरी, देवरिया को सीवर सम्बन्धित परियोजना एवं कार्य हेतु उत्तरदायी अधिकारी नामित किया गया है। जिसका विवरण निम्न है:-

नाम	पदनाम	मोबाईल नं०
श्री अनुप सिंह	अधिशासी अभियन्ता जल निगम शहरी, देवरिया	9473942702

भवदीय

(कासरला राजू)

प्रभागीय निदेशक/सदस्य संयोजक
जिला गंगा समिति देवरिया ।

पत्रांक - २७९८ /

उक्त दिनांकित

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र०, लखनऊ ।
- 2-सदस्य सचिव उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ ।
- 3-जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, देवरिया ।
- 4-मुख्य विकास अधिकारी/नोडल अधिकारी, जिला गंगा समिति, देवरिया ।
- 5-अधिशासी अभियन्ता जल निगम (शहरी) देवरिया ।

(कासरला राजू)

प्रभागीय निदेशक/सदस्य संयोजक
जिला गंगा समिति देवरिया ।

कार्यालय प्रभागीय वनाधिकारी, सा0वा0 प्रभाग, कुशीनगर।

E-Mail Address-dfopadrauna@yahoo.co.in

पत्रांक- 2742/29-1

दिनांक 24/05/2025

सेवा में,

परियोजना निदेशक,
राज्य स्वच्छ गंगा मिशन
उ0प्र0, लखनऊ।

विषय- मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन Original Application No. 200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनिजन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, उ0प्र0शासन की अध्यक्षता में दिनांक 14.05.2025 की बैठक के अनुपालन के संघ में।

सन्दर्भ :- पत्रांक 681/250/एस0एम0सी0जी0 यू0पी0/24 दिनांक 20.05.2025।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ नई दिल्ली विचाराधीन Original Application No. 200/2014 में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के क्रम में मुख्य सचिव उ0प्र0 द्वारा निर्देश दिये गये हैं कि सम्बन्धित जनपद के अधिशासी अभियन्ता जल निगम नगरीय/ग्रामीण को सीवर सम्बन्धी परियोजनाओं/कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण कराये जाने हेतु जनपद के अन्तर्गत उत्तरदायी अधिकारी नामित किया जाना है।

अतः जनपद-कुशीनगर द्वारा अधिशासी अभियन्ता जल निगम नगरीय, कुशीनगर को जनपद स्तर उत्तरदायी अधिकारी नामित किया जाता है। जिसका विवरण निम्न है-

नाम	पदनाम	मोबाईल नम्बर	अभियुक्ति
श्री उत्कर्ष श्रीवास्तव	अधिशासी अभियन्ता जल निगम (नगरीय) कुशीनगर	9554815293	-
श्री अरुण कुमार	अधिशासी अभियन्ता जल निगम (ग्रामीण) कुशीनगर	6387086500	-

(वरुण सिंह)

प्रभागीय वनाधिकारी/सदस्य संयोजक
कुशीनगर।

पत्रांक- 2742 / उक्त दिनांकित।

प्रतिलिपि:- निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ0प्र0, लखनऊ।
2. सदस्य सचिव उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष जिला गंगा समिति, कुशीनगर।
4. मुख्य विकास अधिकारी/नोडल जिला गंगा समिति, कुशीनगर।
5. अधिशासी अभियन्ता जल निगम (नगरीय) कुशीनगर।
6. अधिशासी अभियन्ता जल निगम (ग्रामीण) कुशीनगर।

(वरुण सिंह)

प्रभागीय वनाधिकारी/सदस्य संयोजक
कुशीनगर।

कार्यालय प्रभागीय वनाधिकारी, सा0वा0 प्रभाग, कुशीनगर

E-Mail Address-dfopadrauna@yahoo.co.in

पत्रांक 2754 /24-1 दिनांक, पडरौना, मई 26/2025
 सेवा में,
 परियोजना निदेशक,
 राज्य स्वच्छ गंगा मिशन
 उ०प्र०, लखनऊ।

विषय:-मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित ओ.ए.सं०-200/2014 (I.A. No. 340/2022. MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के सम्बंध में।

सन्दर्भ :- पत्रांक 681/250/एस०एम०सी०जी० यू०पी०/24 दिनांक 20.05.2025

महोदय,

मा० राष्ट्रीय हरित नई दिल्ली में योजित ओ.ए.सं०-200/2014 (I.A. No. 340/2022. MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन के क्रम में सम्बंधित विभागों से सूचनाएं निर्धारित प्रारूप में संकलित करके आपके समक्ष अग्रेतर कार्यवाही हेतु सादर प्रेषित है।
 संलग्नक:- उपरोक्तानुसार।

(वरुण सिंह)
 प्रभागीय वनाधिकारी,
 कुशीनगर

2754

प्रतिलिपि:- निम्नलिखित को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित।

1. सदस्य सचिव उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. जिलाधिकारी/अध्यक्ष जिला गंगा समिति, कुशीनगर।
3. मुख्य विकास अधिकारी/नोडल जिला गंगा समिति, कुशीनगर।

(वरुण सिंह)
 प्रभागीय वनाधिकारी,
 कुशीनगर

41826



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर

Email – eecd_kushinagarupjn@yahoo.com

A. Summary of Drains, Tapping, Treatment Status

S.No	District	Total Drains	Tapped Drains #	Partially Tapped Drains #	Untapped Drains #	Total Sewage Generation (MLD)	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains (MLD)	Total Treated Sewage (MLD)	Total Treated Sewage %	Total Untreated Sewage (MLD)	Total Untreated Sewage %	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	NPP Kushinagar	13	0	0	13	18.26	0	18.26	0	0%	18.26	100%	
2	NPP Padrauna	4	0	0	4	18.4	0	18.4	0	0%	18.4	100%	
3	NPP Kaptanganj	5	0	0	5	3.58	0	3.58	0	0%	3.58	100%	
4	NPP Seorahi	6	0	0	6	5.57	0	5.57	0	0%	5.57	100%	
5	NPP Tamkuhiraj	5	0	0	5	2.97	0	2.97	0	0%	2.97	100%	
6	NPP Fazilnagar	4	0	0	4	2.9	0	2.9	0	0%	2.9	100%	
7	Npp Hata	5	0	0	5	15.93	0	15.93	0	0%	15.93	100%	
8	Npp Ramkola	4	0	0	4	10.25	0	10.25	0	0%	10.25	100%	
9	Npp Mathauli	3	0	0	3	2.5	0	2.5	0	0%	2.5	100%	
10	Npp Chhitauni	1	0	0	1	3.53	0	3.53	0	0%	3.53	100%	
11	Npp Sukrauli	1	0	0	1	2.98	0	2.98	0	0%	2.98	100%	
12	Npp Dudahi	2	0	0	2	3.12	0	3.12	0	0%	3.12	100%	
13	Npp Khadda	1	0	0	1	2.29	0	2.29	0	0%	2.29	100%	
Total Summary		54	0	0	54	92.28	0	92.28	0	0	92.28	100%	


Executive Engineer
Const Div. UP Jal Nigam
(Urban) Kushinagar

41827



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर
Email – eeed_kushinagarupjn@yahoo.com

B. Summary of Existing STPs

S.No	District	Agency	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	NPP Kushinagar	UPJN (U)	0	0	NA	NA	0	NA	NA
2	NPP Padrauna	UPJN (U)	0	0	NA	NA	0	NA	NA
3	NPP Kaptanganj	UPJN (U)	0	0	NA	NA	0	NA	NA
4	NPP Seorahi	UPJN (U)	0	0	NA	NA	0	NA	NA
5	NPP Tamkuhiraj	UPJN (U)	0	0	NA	NA	0	NA	NA
6	NPP Fazilnagar	UPJN (U)	0	0	NA	NA	0	NA	NA
7	Npp Hata	UPJN (U)	0	0	NA	NA	0	NA	NA
8	Npp Ramkola	UPJN (U)	0	0	NA	NA	0	NA	NA
9	Npp Mathauli	UPJN (U)	0	0	NA	NA	0	NA	NA
10	Npp Chhitauni	UPJN (U)	0	0	NA	NA	0	NA	NA
11	Npp Sukrauli	UPJN (U)	0	0	NA	NA	0	NA	NA
12	Npp Dudahi	UPJN (U)	0	0	NA	NA	0	NA	NA
13	Npp Khadda	UPJN (U)	0	0	NA	NA	0	NA	NA
Total			0	0			0		

Executive Engineer
Const Divi. U.P Jal Nigam
(Urban) Kushinagar 206



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर

Email – eedc_kushinagarupjn@yahoo.com

C. Status of STPS (Existing/Under construction/Sanctioned/Proposed) as per SMCG-Uttar Pradesh

S.No.	District	Existing STP		Under Construction/		Proposed STP		Remarks
		No	Total Capacity (MLD)	No	Total Capacity	No	Total Capacity	
1	NPP Kushinagar							
2	NPP Padrauna	0	NA	0	NA	0	NA	
3	NPP Kaptanganj	0	NA	0	NA	0	NA	
4	NPP Seorahi	0	NA	0	NA	0	NA	
5	NPP Tamkuhiraj	0	NA	0	NA	0	NA	
6	NPP Fazilnagar	0	NA	0	NA	0	NA	
7	Npp Hata	0	NA	0	NA	0	NA	
8	Npp Ramkola	0	NA	0	NA	0	NA	
9	Npp Mathauli	0	NA	0	NA	0	NA	
10	Npp Chhitauni	0	NA	0	NA	0	NA	
11	Npp Sukrauli	0	NA	0	NA	0	NA	
12	Npp Dudahi	0	NA	0	NA	0	NA	
13	Npp Khadda	0	NA	0	NA	0	NA	
Total								


Executive Engineer
Const Div. UP Jal Nigam
(Urban) Kushinagar

41829



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर
Email – eeed_kushinagarupjn@yahoo.com

D. Summary of STPs Under Construction/Proposed/Planned as per DGC

S.No	District	STP #	Stage	Total Capacity (MLD)	Expected Date of Completion
1	NPP Kushinagar	0	PLANNED	12.5	Dec-27
2	NPP Padrauna	0	PLANNED	10	Dec-27
3	NPP Kaptanganj	0	NA	NA	NA
4	NPP Seorahi	0	NA	NA	NA
5	NPP Tamkuhiraj	0	NA	NA	NA
6	NPP Fazilnagar	0	NA	NA	NA
7	Npp Hata	0	PLANNED	NA	NA
8	Npp Ramkola	0	NA	NA	NA
9	Npp Mathauli	0	NA	NA	NA
10	Npp Chhitauni	0	NA	NA	NA
11	Npp Sukrauli	0	NA	NA	NA
12	Npp Dudahi	0	NA	NA	NA
13	Npp Khadda	0	NA	NA	NA
Total					


Executive Engineer
Const Div. UP Jal Nigam
(Urban) Kushinagar

41830



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर

Email – eeed_kushinagarupjn@yahoo.com

E. Summary of Drains under Bioremediation

S.No	District	No of Untapped Drain	Alternate Treatment Adopted	Discharge in MLD	No of Partially Tapped Drains	Alternate Treatment Adopted	Discharge
1	NPP Kushinagar	13	NO	18.26	0	NA	Year 2026
2	NPP Padrauna	4	NO	18.4	0	NA	Year 2026
3	NPP Kaptanganj	5	NO	3.58	0	NA	Year 2026
4	NPP Seorahi	6	NO	5.57	0	NA	Year 2026
5	NPP Tamkuhiraj	5	NO	2.97	0	NA	Year 2026
6	NPP Fazilnagar	4	NO	2.9	0	NA	Year 2026
7	Npp Hata	5	NO	15.93	0	NA	Year 2026
8	Npp Ramkola	4	NO	10.25	0	NA	Year 2026
9	Npp Mathauli	3	NO	2.5	0	NA	Year 2026
10	Npp Chhitauni	1	NO	3.53	0	NA	Year 2026
11	Npp Sukrauli	1	NO	2.98	0	NA	Year 2026
12	Npp Dudahi	2	NO	3.12	0	NA	Year 2026
13	Npp Khadda	1	NO	2.29	0	NA	Year 2026
		54		92.28			


Executive Engineer
Const Div. UP Jal Nigam
(Urban) Kushinagar 209

41831



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर
Email – eecd kushinagarupjn@yahoo.com

F. Summary of Water Quality Monitoring of River Chhoti Gandak

S.No	District	Location/Criteria	Date of sampling	pH	Status	D.O	Status	BOD	Status	FC	Status	FS	Status
Criteria	Primary Water Quality Criteria Notified for Outdoor			6.5-8.5		≥5mg/lit		≤3mg/lit		≤2500 mpn/100 ml		≤500 mpn/100 ml	
1		U/s											
		D/s											
2		U/s		8									
		D/s											
3		U/s											
		D/s											
4		U/s											
		D/s											
Conclusion													

If there are more than one river insert rows at appropriate location


Executive Engineer
 Const Div. U.P Jal Nigam
 (Urban) Kushinagar

41832



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियंता, निर्माण खण्ड, कुशीनगर
भूतनाथ कालोनी निकट रेलवे स्टेशन बाईपास रोड पडरौना जिला-कुशीनगर

Email - eeed_kushinagarupin@yahoo.com

G Status of Drains as per CPCB and DGC

S.No	District	River	No of Drains as per CPCB	Total Discharge in MLD as per CPCB	No of Drains as per DGC	Total Discharge in MLD as per DGC	Tapped drains as per CPCB	Tapped drains as per DGC	BOD Load as per CPCB	BOD Load as per DGC	Total drains Bioremediated as per CPCB	Total Drains Bioremediated as per DGC
1	NPP Kushinagar		13	18.26	13	18.26	0	0				
2	NPP Padrauna		4	18.4	4	18.4	0	0				
3	NPP Kaptanganj		5	3.58	5	3.58	0	0				
4	NPP Seorahi		6	5.57	6	5.57	0	0				
5	NPP Tamkuhiraj		5	2.97	5	2.97	0	0				
6	NPP Fazilnagar		4	2.9	4	2.9	0	0				
7	Npp Hata		5	15.93	5	15.93	0	0				
8	Npp Ramkola		4	10.25	4	10.25	0	0				
9	Npp Mathauli		3	2.5	3	2.5	0	0				
10	Npp Chhitauni		1	3.53	1	3.53	0	0				
11	Npp Sukrauli		1	2.98	1	2.98	0	0				
12	Npp Dudahi		2	3.12	2	3.12	0	0				
13	Npp Khadda		1	2.29	1	2.29	0	0				
Total			54	92.28	54	92.28	0	0				


Executive Engineer
 Const Divi. U.P Jal Nigam
 (Urban) Kushinagar 211

Summary Statement KUSHINAGAR

As per the data compiled in accordance with the Hon'ble NGT's order dated 06 November 2024, the status of sewage management across Kushinagar district's 13 towns has been assessed. There are total of **54** major /minor drains in these urban local bodies which primarily serves the purpose of carrying waste water generated in the town area to some disposal point located somewhat outside the major populated area.

Out of these none of the drains have been tapped at present. **All 54** drains remain untapped and are not being treated through any method.

The cumulative sewage discharge from all the listed drains is approximately **92** MLD which remains untreated as of the latest update.

Under Swacch Bharat Mission (Urban) 2.0 all the major drains numbering 54 which are discharging wastewater are proposed to be tapped to the planned Sewage Treatment Plants (STPs) with a combined treatment capacity of **roughly 92 MLD by 2027** .

At present in Kushinagar district there is no existing or under construction sewage Treatment Plant.

Status of STP infrastructure:

At present in Kushinagar district there is no existing or under construction sewage Treatment Plant.

Land has been allotted for **10** STPs and land is pending for **03 STPs under planning** .

At present DPR of Padrauna Nagar Palika Parishad , Kushinagar Nagar Palika Parishad and Hata Nagar Palika Parishad is being prepared under SBM (Urban) 2.0 for I&D works and STP works.

These planned STPs are expected to be functional by **December 2027**.

Household connectivity:

There are **none** independent sewer networks in any of the towns. There are nearly 167000 Households in the various ULBs of the district and none of which is connected to network.

DPR for sewer network and Household connections to the STPs are being prepared and will be executed within 3 years of granting of necessary approval .

A. Summary of Drains, Tapping, Treatment Status

S.No	District	Total Drains	Tapped Drains #	Partially Tapped Drains #	Untapped Drains #	Total Sewage Generation (MLD)	Total Treated Sewage of partially tapped drain (MLD)	Total Untreated Sewage of partially tapped drains (MLD)	Total Treated Sewage (MLD)	Total Treated Sewage %	Total Untreated Sewage (MLD)	Total Untreated Sewage %	Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	NPP Kushinagar	13	0	0	13	18.26	0	18.26	0	0%	18.26	100%	
2	NPP Padrauna	4	0	0	4	18.4	0	18.4	0	0%	18.4	100%	
3	NPP Kaptanganj	5	0	0	5	3.58	0	3.58	0	0%	3.58	100%	
4	NPP Seorahi	6	0	0	6	5.57	0	5.57	0	0%	5.57	100%	
5	NPP Tamkuhiraj	5	0	0	5	2.97	0	2.97	0	0%	2.97	100%	
6	NPP Fazilnagar	4	0	0	4	2.9	0	2.9	0	0%	2.9	100%	
7	Npp Hata	5	0	0	5	15.93	0	15.93	0	0%	15.93	100%	
8	Npp Ramkola	4	0	0	4	10.25	0	10.25	0	0%	10.25	100%	
9	Npp Mathauli	3	0	0	3	2.5	0	2.5	0	0%	2.5	100%	
10	Npp Chhitauni	1	0	0	1	3.53	0	3.53	0	0%	3.53	100%	
11	Npp Sukrauli	1	0	0	1	2.98	0	2.98	0	0%	2.98	100%	
12	Npp Dudahi	2	0	0	2	3.12	0	3.12	0	0%	3.12	100%	
13	Npp Khadda	1	0	0	1	2.29	0	2.29	0	0%	2.29	100%	
Total Summary		54	0	0	54	92.28	0	92.28	0	0	92.28	100%	

B. Summary of Existing STPs

S.No	District	Agency	STP	Capacity (MLD)	Utilisation Capacity (MLD)	Operational Status	No of Drains tapped in	Compliance Status w.r.t Hon'ble NGT Vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2027
1	NPP Kushinagar	UPJN (U)	0	0	NA	NA	0	NA	NA
2	NPP Padrauna	UPJN (U)	0	0	NA	NA	0	NA	NA
3	NPP Kaptanganj	UPJN (U)	0	0	NA	NA	0	NA	NA
4	NPP Seorahi	UPJN (U)	0	0	NA	NA	0	NA	NA
5	NPP Tamkuhiraj	UPJN (U)	0	0	NA	NA	0	NA	NA
6	NPP Fazilnagar	UPJN (U)	0	0	NA	NA	0	NA	NA
7	Npp Hata	UPJN (U)	0	0	NA	NA	0	NA	NA
8	Npp Ramkola	UPJN (U)	0	0	NA	NA	0	NA	NA
9	Npp Mathauli	UPJN (U)	0	0	NA	NA	0	NA	NA
10	Npp Chhitauni	UPJN (U)	0	0	NA	NA	0	NA	NA
11	Npp Sukrauli	UPJN (U)	0	0	NA	NA	0	NA	NA
12	Npp Dudahi	UPJN (U)	0	0	NA	NA	0	NA	NA
13	Npp Khadda	UPJN (U)	0	0	NA	NA	0	NA	NA
Total			0	0			0		

C. Status of STPS (Existing/Under construction/Sanctioned/Proposed) as per SMCG-Uttar Pradesh

S.No.	District	Existing STP		Under Construction/		Proposed STP		Remarks
		No	Total Capacity (MLD)	No	Total Capacity	No	Total Capacity	
1	NPP Kushinagar	0	NA	0	NA	0	NA	
2	NPP Padrauna	0	NA	0	NA	0	NA	
3	NPP Kaptanganj	0	NA	0	NA	0	NA	
4	NPP Seorahi	0	NA	0	NA	0	NA	
5	NPP Tamkuhiraj	0	NA	0	NA	0	NA	
6	NPP Fazilnagar	0	NA	0	NA	0	NA	
7	Npp Hata	0	NA	0	NA	0	NA	
8	Npp Ramkola	0	NA	0	NA	0	NA	
9	Npp Mathauli	0	NA	0	NA	0	NA	
10	Npp Chhitauni	0	NA	0	NA	0	NA	
11	Npp Sukrauli	0	NA	0	NA	0	NA	
12	Npp Dudahi	0	NA	0	NA	0	NA	
13	Npp Khadda	0	NA	0	NA	0	NA	
Total								

D. Summary of STPs Under Construction/Proposed/Planned as per DGC

S.No	District	STP #	Stage	Total Capacity (MLD)	Expected Date of Completion
1	NPP Kushinagar	0	PLANNED	12.5	Dec-27
2	NPP Padrauna	0	PLANNED	10	Dec-27
3	NPP Kaptanganj	0	NA	NA	NA
4	NPP Seorahi	0	NA	NA	NA
5	NPP Tamkuhiraj	0	NA	NA	NA
6	NPP Fazilnagar	0	NA	NA	NA
7	Npp Hata	0	PLANNED	NA	NA
8	Npp Ramkola	0	NA	NA	NA
9	Npp Mathauli	0	NA	NA	NA
10	Npp Chhitauni	0	NA	NA	NA
11	Npp Sukrauli	0	NA	NA	NA
12	Npp Dudahi	0	NA	NA	NA
13	Npp Khadda	0	NA	NA	NA
Total					

E. Summary of Drains under Bioremediation

S.No	District	No of Untapped	Alternate Treatment Adopted	Discharge in MLD	No of Partially Tapped Drains	
					Alternate Treatment Adopted	Discharge
1	NPP Kushinagar	13	NO	18.26	0	
2	NPP Padrauna	4	NO	18.4	0	NA Year 2026
3	NPP Kaptanganj	5	NO	3.58	0	NA Year 2026
4	NPP Seorahi	6	NO	5.57	0	NA Year 2026
5	NPP Tamkuhiraj	5	NO	2.97	0	NA Year 2026
6	NPP Fazilnagar	4	NO	2.9	0	NA Year 2026
7	Npp Hata	5	NO	15.93	0	NA Year 2026
8	Npp Ramkola	4	NO	10.25	0	NA Year 2026

41838

9	Npp Mathauli	3	NO	2.5	0	NA	Year 2026
10	Npp Chhitauni	1	NO	3.53	0	NA	Year 2026
11	Npp Sukrauli	1	NO	2.98	0	NA	Year 2026
12	Npp Dudahi	2	NO	3.12	0	NA	Year 2026
13	Npp Khadda	1	NO	2.29	0	NA	Year 2026
		54		92.28			

F. Summary of Water Quality Monitoring of River Chhoti Gandak

S.No	District	Location/Criteria	Date of sampling	pH	Status	D.O	Status	BOD	Status	FC	Status	FS	Status
Criteria	Primary Water Quality Criteria Notified for Outdoor			6.5-8.5		≥5mg/l		≤3mg/l		≤2500 mpn/100 ml		≤500 mpn/100 ml	
1		U/s											
		D/s											
2		U/s		8									
		D/s											
3		U/s											
		D/s											
4		U/s											
		D/s											
Conclusion													

If there are more than one river insert rows at appropriate location

G Status of Drains as per CPCB and DGC

S.No	District	River	No of Drains as per CPCB	Total Discharge in MLD as per CPCB	No of Drains as per DGC	Total Discharge in MLD as per DGC	Tapped drains as per CPCB	Tapped drains as per DGC	BOD Load as per CPCB	BOD Load as per DGC	Total drains Bioremediated as per CPCB	Total Drains Bioremediated as per DGC
1	NPP Kushinagar		13	18.26	13	18.26	0	0				
2	NPP Padrauna		4	18.4	4	18.4	0	0				
3	NPP Kaptanganj		5	3.58	5	3.58	0	0				
4	NPP Seorahi		6	5.57	6	5.57	0	0				
5	NPP Tamkuhiraj		5	2.97	5	2.97	0	0				
6	NPP Fazilnagar		4	2.9	4	2.9	0	0				
7	Npp Hata		5	15.93	5	15.93	0	0				
8	Npp Ramkola		4	10.25	4	10.25	0	0				
9	Npp Mathauli		3	2.5	3	2.5	0	0				
10	Npp Chhitauni		1	3.53	1	3.53	0	0				
11	Npp Sukrauli		1	2.98	1	2.98	0	0				
12	Npp Dudahi		2	3.12	2	3.12	0	0				

41840

13	Npp Khadda		1	2.29	1	2.29	0	0				
Total			54	92.28	54	92.28	0	0				

कार्यालय प्रभागीय वनाधिकारी, सोहगीवरवा वन्य जीव प्रभाग, महाराजगंज।
पत्रांक:- 6018 /29-1, दिनांक, महाराजगंज, मई 26 /2025

सेवामें,

परियोजना निर्देशक

राज्य स्वच्छ गंगा मिशन

30प्र0 लखनऊ।

विषय:-मा0 राष्ट्रीय हरित अधिकरण,नई दिल्ली में विचाराधीन Original Application No.200/2014 (I.A. No. 340/2022, MA No. 872/2018, MA No. 875/2014 & MA No. 480/2018) एम.सी. मेहता बनाम यूनियन ऑफ इण्डिया एवं अन्य में पारित आदेश दिनांक- 02.05.2025 के अनुपालन की समीक्षा हेतु मुख्य सचिव, 30प्र0 शासन की अध्यक्षता में दिनांक 14.05.2025 की बैठक क अनुपालन के संबंध में।

सन्दर्भ :- पत्रांक 681/250/एस0एम0सी0जी0-यू0पी0/24 दिनांक 20.05.2025 ।

महोदय,

मा0 राष्ट्रीय हरित अधिकरण, मुख्य पीठ नई दिल्ली विचाराधीन Original Application No200/204 में पारित मा0 अधिकरण के आदेश दिनांक 07.04.2025 एवं 02.05.2025 के अनुपालन के क्रम में मुख्य सचिव 30प्र0 द्वारा निर्देश दिये गये है। कि सम्बन्धित जनपद के अधिशासी अभियन्ता जल निगम (शहरी) को सीवर सम्बन्धी परियोजनाओं / कार्यों को निर्धारित समय सीमा के अन्तर्गत पूर्ण करायेजाने हेतु जनपद स्तर पर उत्तरदायी अधिकारी नामित किये गये है।

अतः उपरोक्त के क्रम में जनपद-देवरिया के अधिशासी अभियन्ता जल निगम शहरी, देवरिया को सीवर सम्बन्धित परियोजना एवं कार्य हेतु उत्तरदायी अधिकारी नामित किया गया है। जिस का विवरण निम्न है:-

नाम	पदनाम	मोबाईल नं0
श्रीअनुप सिंह	अधिशासीअभियन्ता जल निगम शहरी, देवरिया	9621818570

भवदीय

(सुर्वे निरंजन राजेंद्र)

प्रभागीय वनाधिकारी / सदस्य संयोजक

जिला गंगा समिति महाराजगंज ।

पत्रांक- 6018 / उक्तदिनांकित

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7,30प्र0,लखनऊ ।
- 2-सदस्य सचिव 30प्र0 प्रदूशनियंत्रण बोर्ड,लखनऊ ।
- 3-जिलाधिकारी/अध्यक्ष, जिलागंगासमिति, महाराजगंज ।
- 4-मुख्य विकास अधिकारी/नोडल अधिकारी,जिला गंगा समिति, महाराजगंज।
- 5-अधिशासी अभियन्ता जल निगम (शहरी) देवरिया ।

(सुर्वे निरंजन राजेंद्र)

प्रभागीय वनाधिकारी / सदस्य संयोजक

जिला गंगा समिति महाराजगंज ।

41842

कार्यालय-प्रभागीय वनाधिकारी, साहगीबरवा वन्य जीव प्रभाग, महाराजगंज।

पत्रांक 5841/29-1, दिनांक: महाराजगंज, माह, मई 17 /2025

सेवा में,

परियोजना निदेशक,

राज्य स्वच्छ गंगा मिशन,

उ०प्र० लखनऊ।

विषय:-

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दि० 02.05.2025 के अनुपालन के सम्बन्ध में।

सन्दर्भ:-

आपका पत्रांक 565/250/ एस०एम०सी०जी०-यू०पी०/21 दिनांक 21.04.2025

महोदय,

उपरोक्त विषयक सन्दर्भित पत्र के क्रम में मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०-200/2014 एम०सी० मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 02.05.2025 के अनुपालन हेतु गंगा, एवं उसकी सहायक नदियों में प्रदूषण की रोकथाम हेतु एन०जी०टी० के आदेश में वर्णित विभिन्न कार्यवाही की सूचना निर्धारित प्रारूप में संलग्न कर शपथ पत्र तैयार कराये जाने हेतु आपकी सेवा में सादर प्रेषित है।

अतः रिपोर्ट आपकी सेवा में सादर प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय,

(सुर्वे निरंजन राजेंद्र)

प्रभागीय वनाधिकारी/सदस्य सचिव
जिला गंगा समिति महाराजगंज।

संख्या- 5841 -अ/समदिनांकित।

प्रतिलिपि:- निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ।
2. सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ।
3. जिलाधिकारी/अध्यक्ष जिला गंगा समिति महाराजगंज।
4. सुश्री प्रियंका स्वामी, स्टैण्डिंग काउन्सिल, उ०प्र० सरकार, राष्ट्रीय हरित अधिकरण नई दिल्ली।

(सुर्वे निरंजन राजेंद्र)

प्रभागीय वनाधिकारी/सदस्य सचिव
जिला गंगा समिति महाराजगंज।



उत्तर प्रदेश जल निगम (नगरीय)

कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड

भुजौली कालोनी, देवरिया-274001

पत्रांक 878 / फाइल-22B/98 दिनांक 16.05.2025

सेवा में,

✓ प्रभागीय वनाधिकारी / सदस्य संयोजक,
जिला गंगा समिति,
जनपद-महराजगंज,

प्रभागीय निदेशक / सदस्य संयोजक,
जिला गंगा समिति,
जनपद-देवरिया।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के सम्बन्ध में मुख्य सचिव की अध्यक्षता में दिनांक 14.05.2025 को बैठक में चाही गयी सूचना प्रेषण के सम्बन्ध में।

महोदय,

उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 सं0-200/2014 एम0सी0 मेहता बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेशों के सम्बन्ध में मुख्य सचिव की अध्यक्षता में दिनांक 14.05.2025 को बैठक आहूत की गयी। बैठक में दिये गये निर्देशानुसार मा0 एन0जी0टी0 के आदेश दिनांक 02.05.2025 के अनुसार चाही गयी वांछित सूचना निर्धारित प्रारूप पर तैयार कर अग्रतर कार्यवाही हेतु प्रेषित है।

संलग्नक:-उपरोक्तानुसार।

भवदीय


(अनूप सिंह)
अधिशासी अभियन्ता

Name of Drain	District/town	If tapped Or untapped	(Present 2024) Quantity of sewage discharge from the drain in MLD	STP to which the drain is proposed to be connect after tapping	Satus of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity
Indira nagar to Gandhi Nagar Nala	NPP Mahrajganj	Untapped	-	Not Available	Alloted	City Sanitation ActionPlan is apaproved in SHPSC	Preparation of DPR for STP in process.	3 Years after DPR approval
Amurtiya to Hanuman Gadi Nala			1.64					
Padri to Nagar Seema Nala			0.43					
Saxena Nagar Gaytri Temple Nala			0.52					
Amurtiya to Samshan Ghat Nala			0.43					
Vinod Sahani to RCC Puliya			0.43					
Nehrunagar to Bhullanpur Nala			0.6					
V.A.H Academy Nala			-					
Anand Nagar to Gorakhpur Road Nala	Nagar Panchayat Anandnagar	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Anand Nagar to Nautanwa Road Nala								
Anand Nagar to Maharajganj Road Nala								
Anand Nagar to Brijmanganj Road Nala								
No Major Drain Avaliable	Nagar Panchayat Brijmanganj	-	-	-	-	-	-	-
Rajendra gupta ke ghar se Radheshyam ke ghar ke pas tak(disposal in pond)	Nagar Panchayat Chauk	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Math road se sonari tak (Disposal in nahar)								
Anil maddhesiya ke ghar se masjid road hote huye Ashik ke ghar tak								
Range gate ke purab side Gudari ke ghar se kali mandir ke pas (disposal in pokhari)								
Mandir gate se range hote huye Bargadahi road tak (disposal in Gadwade pokhari me)								
Theki chauraha se purab side Maharajganj road (disposal in nahar)								
Ward No-9 Me Ramgati ke Makan se pashim taxi stand ke pass tak.	Nagar Panchayat Ghughuli	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Subash chok se Nebua Naurangiya mod hote huye Baikunthi nadi ke pul tak.								
Kaptanganj Road par Puliya se Subash chok tak.								
Ward No-7 DAV College Tiraha ke Pul se Railway Dhala tak.								
Ward No-1 me Ramesh ke ghar se Kaptanganj Road par Tiwari chok ke pas tak.								
Ward No-5 me Janardan Mishra ke ghar se Virendra jaiswal ke ghar tak.								

Ward no 12 KABRISTAN SE CHAPWA HOTE HUE HOSPITAL TAK	Nagar Palika Parishad Nautanwa	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Ward 11 MADHUBAN NAGAR SE BYPSS								
WARD NO. 11 MADHUBAN SE BHUNDI MAHARANA PRATAP SCHOOL								
WARD NO. 14,15 AND 19KHANUA CHAURAHE SE BANAILIYA MANDIR TAK DONO SIDE								
WARD NO.7,8 THUTHIBARI CHAURAHE SE MANDI SAMITI TAK DONO SIDE	Nagar Panchayat Nichloul	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Marwadi ,mahashay haredih via Siswa road Indian oil petrol pump ke bagal tak Natural drain								
Azad,lohiya ghodahawa via harediha chiutaha road near Law school								
Krishna Nagar,kanha pashu aashray ,jiginihwa ,kot azad ,pandey hindi miya jiginihwa ,bargadwa via kanha pashushala	Nagar Panchayat Paniyara	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Main road Karmahiya Chaurahe se main road nahar Chauraha								
Thakahiya tola se main road Durga mandir tak	Nagar Panchayat Partawal	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
Chhatiram ward no-12 se hote huye Gorakhpur road ward 10 tak								
Chhatiram ward no-12 Paschim patri se hote huye ward 10 tak								
ward no 01 Ambedkar nagar se hote huye ward no 15 tak								
Ward no-01 Ambedkar nagar se hote huye dachhin patri ward no 15 tak								
Ward no-15 Mahanth awaith nath nagar se hote huye dachhin patri ward no 15 tak								
ward no 15 mahanth awaith nath nagar se hote huye hospital road purab patri ward no 15 tak								
ward no 11 swatantra senani nagar se hote huye BRC ward no 15 tak								
Ward no -05 Kabristan se Block road tak	Nagar Palika Parishad Siswa Bazar	Untapped	Sewage discharge measurement being Process	Not Available	Allotted	City Sanitation ActionPlan is apaproved in SHPSC	Preparation of DPR for STP in process.	3 Years after DPR approval
Ward no-03 Nahar puliya se Aara machine ke pas								
1-Ward no 09 Subhas Nagar, Sonauli	Nagar Panchayat Sonauli	Untapped	Sewage discharge not measured till date.	Not Available	Not allotted	City Sanitation ActionPlan is apaproved in SHPSC	-	3 Years after DPR approval
2-Ward no 10 Ramjanki Mandir ke pas								


Executive Engineer

कार्यालय प्रभागीय निदेशक, सामाजिक वानिकी प्रभाग, प्रयागराज

पत्रांक- 2246 / TC 22-10 दिनांक, प्रयागराज, 17/5/2025

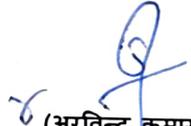
सेवा में ,
परियोजना निदेशक
राज्य स्वच्छ गंगा मिशन, उ०प्र०,
नमामि गंगे तथा ग्रामीण जलापूर्ति विभाग, लखनऊ।

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा Original Application No. 200/2014 M.C. Mehta Versus Union of India & Others. में पारित आदेश दिनांक 02/05/2025 के अनुपालन हेतु सूचना उपलब्ध कराने के संबंध में ।

संदर्भ- प्रमुख सचिव, नमामि गंगे एवं ग्रामीण जलापूर्ति विभाग, उत्तर प्रदेश शासन, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग - 7, पत्रांक संख्या- एन०जी०टी०-343/81-7-2025-43 (पर्या)/2014 टी०सी०-3, दिनांक 08.05.2025

महोदय,

मा० राष्ट्रीय हरित अधिकरण, मुख्य पीठ, नई दिल्ली में विचाराधीन वाद संख्या Original Application No. 200/2014 (एम.सी. मेहला बनाम भारत सरकार एवं अन्य) के संबंध में दिनांक 02.05.2025 को पारित आदेश के अनुपालन में यह अवगत कराना है उक्त सूचनाएं कार्यालय परियोजना प्रबंधक, गंगा प्रदूषण नियंत्रण इकाई उत्तर प्रदेश जल निगम (ग्रामीण) प्रयागराज द्वारा पत्रांक संख्या 479/NGT/06 दिनांक 09.05.2025 को इस कार्यालय को उपलब्ध कराई गई है। यह सूचनाएं निर्धारित प्रारूप में संलग्न कर आपके अवलोकन एवं अग्रिम आवश्यक कार्यवाही हेतु प्रेषित की जा रही है।


(अरविन्द कुमार यादव)

प्रभागीय निदेशक/ सदस्य सचिव
जिला गंगा समिति प्रयागराज
सामाजिक वानिकी प्रभाग, प्रयागराज

पत्रांक- 2246 TC 22-10 समदिनांकित।

प्रतिलिपि-निम्नलिखित को संलग्नक सहित सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1-सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन अनुभाग-7, उ०प्र० लखनऊ ।

2-सदस्य सचिव, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, लखनऊ ।

3.मुख्य वन संरक्षक, सामाजिक वानिकी दक्षिणी क्षेत्र प्रयागराज ।

4-जिलाधिकारी / अध्यक्ष, जिला गंगा समिति प्रयागराज, ।

5-मुख्य विकास अधिकारी / नोडल अधिकारी, जिला गंगा समिति, प्रयागराज ।


(अरविन्द कुमार यादव)

प्रभागीय निदेशक/ सदस्य सचिव
जिला गंगा समिति प्रयागराज
सामाजिक वानिकी प्रभाग, प्रयागराज

41847



कार्यालय परियोजना प्रबन्धक,
गंगा प्रदूषण नियंत्रण इकाई,
उ० प्र० जल निगम(ग्रामीण), प्रयागराज

Email -pm1gunga.allahabad@gmail.com

पत्रांक : ५७९ / NGT / ०६

दिनांक: ०९/०५/२०२५

सेवा में,

प्रभागीय निदेशक
सामाजिक वानिकी प्रभाग,
प्रयागराज।/
सदस्य सचिव
जिला गंगा समिति,
प्रयागराज।

विषय:- मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा Original Application No. 200/2014 MC Mehta Vs Union of India and Others में पारित आदेश दिनांक 02.05.2025 के अनुपालन हेतु सूचना उपलब्ध कराने के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपका पत्रांक 2191/TC22-10 दिनांक 08.05.2025 के द्वारा मा० राष्ट्रीय हरित अधिकरण नई दिल्ली द्वारा Original Application No. 200/2014 MC Mehta Vs Union of India and Others में पारित आदेश दिनांक 02.05.2025 के अनुपालन में कार्यालय से सम्बन्धित सूचना संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(एस० एस० परमार)
परियोजना प्रबन्धक

पृ०सं० एवं दिनांक-उपरोक्तानुसार।

प्रतिलिपि (संलग्नक सहित) -निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी/अध्यक्ष, जिला गंगा समिति, प्रयागराज।
2. नगर आयुक्त, नगर निगम, प्रयागराज।
3. मुख्य अभियन्ता, नगर निगम, प्रयागराज।
4. अधीक्षण अभियन्ता, मण्डल कार्यालय, उ०प्र० जल निगम (ग्रामीण), प्रयागराज।
5. अधीक्षण अभियन्ता, निर्माण मण्डल, उ०प्र० जल निगम (नगरीय), प्रयागराज।
6. अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय), प्रयागराज।
7. क्षेत्रीय अधिकारी, उ०प्र० प्रदूषण नियंत्रण बोर्ड, प्रयागराज।
8. पर्यावरण अभियन्ता, नगर निगम, प्रयागराज।

परियोजना प्रबन्धक

**Information regarding Hon'ble NGT order dated 02.05.2025 in Original Application No. 200/2014
MC Mehta Vs Union of India & Ors.**

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
1	Chachar Drain	Prayagraj	Tapped	25.70	80 MLD capacity Naini-I STP	Land allotted	Sanctioned	STP is functional	
2	Drain at Gate No. 9	Prayagraj	Tapped	2.21					
3	Drain at Gate No. 13	Prayagraj	Tapped	2.03					
4	Dariyabad Jogighat Drain Meerapur	Prayagraj	Tapped	0.51					
5	Balua ghat JCC Backside	Prayagraj	Tapped	0.15					
6	Drain near Chachar Drain/Bargad Ghat Meerapur	Prayagraj	Tapped	0.19					
7	Ghaghar Drain I-A / Sadiyapur Drain	Prayagraj	Tapped	0.26					
8	Ghaghar Drain I-A1	Prayagraj	Tapped	0.21					
9	Ghaghar Drain I-B/Harshvardhan Drain	Prayagraj	Tapped	0.10					
10	Sasur Khaderi Drain	Prayagraj	Tapped	18.50					
11	Main Ghaghar Drain	Prayagraj	Tapped	26.58	50 MLD Capacity Numayadahi STP	Land allotted	Sanctioned	STP is functional	
12	Karela Bagh Drain	Prayagraj	Tapped	0.61					
13	Karela Bagh Drain A-1	Prayagraj	Tapped	0.75					
14	Karela Bagh Drain A-2	Prayagraj	Tapped	0.74					
15	Chilla Drain	Prayagraj	Tapped	1.23	29 and 14 MLD Salori STP	Land allotted	Sanctioned	STP is functional	
16	Allenganj Nala / Buxi Bund Drain Salori Drain (Partially Tapped)	Prayagraj	Tapped	20.56 11.30					
17	Mehdauri Gaon Drain	Prayagraj	Tapped	1.48	60 MLD Capacity Rajapur STP	Land allotted	Sanctioned	STP is functional	
18	Rasulabad Puccaghat Drain	Prayagraj	Tapped	1.63					
19	Jondhwal Rasulabad Drain (Murdaghat)	Prayagraj	Tapped	1.58					
20	Jondhwal Ghat Drain/Chuhara Mandir	Prayagraj	Tapped	1.38					
21	Morigate Drain	Prayagraj	Tapped	8.46					
22	Drains of Daraganj Area	Prayagraj	Tapped	2.11					
23	Mumfordganj Drain	Prayagraj	Tapped	10.56					
24	Ponghat Nala	Prayagraj	Tapped	7.71	10 MLD Ponghat STP	Land allotted	Sanctioned	STP is functional	
25	Baretha/Kashipur	Prayagraj	Tapped	1.05					
26	Kodra Nala	Prayagraj	Tapped	13.36	25 MLD Kodra STP	Land allotted	Sanctioned	STP is functional	
27	Nehru Park Nala	Prayagraj	Tapped	2.72					
28	Yadavpur drain	Prayagraj	Tapped	0.65					

OSM
P.E

S.S.
PM

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP
29	Shantipuram Drain	Prayagraj	Tapped	4.69	14 MLD Phaphamau STP	Land allotted	Sanctioned	STP is functional	-
30	Basna Drain	Prayagraj	Tapped	4.62					
31	Indira Awas Drain / Jai Gurudev Ashram Drain	Prayagraj	Tapped	1.19					
32	Mawaiya Nala	Prayagraj	Tapped	29.97	42 MLD Naini STP	Land allotted	Sanctioned	STP is functional	-
33	Mahewa Ghat Drain No. 1	Prayagraj	Tapped	0.75					
34	Mahewa Ghat Drain No. 2	Prayagraj	Tapped	0.42					
35	Mahewa Ghat Drain No. 3	Prayagraj	Tapped	0.61					
36	Arail Drain No. 2 (Kharkauni drain)	Prayagraj	Tapped	3.31					
37	Sachcha Baba Ashram Drain	Prayagraj	Tapped	1.49					
38	Near Arail Ghat	Prayagraj	Tapped	0.21					
39	Mahewa Pasi Tola Drain No. 1	Prayagraj	Tapped	0.72					
40	Mahewa Pasi Tola Drain No. 2	Prayagraj	Tapped	0.41					
41	Mahewa Pasi Tola Drain No. 3	Prayagraj	Tapped	0.62					
42	Mahewa Pasi Tola Drain No. 4	Prayagraj	Tapped	0.31					
43	Mahewa Pasi Tola Drain No. 5	Prayagraj	Tapped	0.41					
44	3 small drain near mahewa ghat	Prayagraj	Tapped	2.11					
45	Madoka Drain	Prayagraj	Tapped	3.62					
46	5 small drains near Gangoli Shivala Drain (Augharwa Nala, Bhola Mandir Nala, Gangoli Shivala Nala I, Gangoli Shivala Nala II, Savitri Nagar Nala)	Prayagraj	Tapped	1.02	16 MLD capacity Jhansi STP	Land allotted	Sanctioned	STP is functional	-
47	Dham Drain	Prayagraj	Tapped	0.44					
48	Shastri Bridge Drain (inc. 3 small drains)	Prayagraj	Tapped	0.64					
49	Triveni Marg Drain I	Prayagraj	Tapped	1.15					
50	Triveni Marg Drain II	Prayagraj	Tapped	0.62					
51	Ulta Quila I	Prayagraj	Tapped	0.33					
52	Ulta Quila II	Prayagraj	Tapped	0.26					
53	Lotey Haren/Havelia Nala	Prayagraj	Tapped	6.53					
54	Lakkar Drain	Prayagraj	Tapped	0.63					
Total discharge of Tapped drains (A)				231.40					
55	Dariyabad Kakahraghat Drain Meerapur	Prayagraj	Untapped	2.11	50 MLD Naini STP	Land allotted	Sanctioned	Dec-26	-
56	Dariyabad Pipalghat Drain	Prayagraj	Untapped	0.12					

Ami
PE

Sh
PM

Sl No	Name of Drains	District/Town	If tapped or untapped	Quantity of sewage discharged from the drain	STP to which the drain is proposed to be connected after tapping	Status of land allotted for STP	Status of funds provided for the STP	Timeline for making the STP functional	Timeline for completing the household connectivity to that STP	
57	Salori Drain (Partially)	Prayagraj	Untapped	8.78	43 MLD Salori STP	Land allotted	Sanctioned	Apr-26	-	
58	Shivkuti Drain No. 1	Prayagraj	Untapped	1.19						
59	Shivkuti Drain No. 2	Prayagraj	Untapped	0.16						
60	Shivkuti Drain No. 3 (North)	Prayagraj	Untapped	0.22						
61	Shivkuti Drain No. 4	Prayagraj	Untapped	0.28						
62	Shivkuti Drain No. 5	Prayagraj	Untapped	0.32						
63	Shivkuti Drain No. 6	Prayagraj	Untapped	0.28						
64	Shivkuti Drain No. 7 (East)	Prayagraj	Untapped	0.77						
65	Govindpur Colony Drain (Purani Basti)	Prayagraj	Untapped	0.22						
66	Govindpur Colony Drain No. 1	Prayagraj	Untapped	0.28						
67	Govindpur Colony Drain No. 2	Prayagraj	Untapped	0.32						
68	Govindpur Colony Drain No. 3	Prayagraj	Untapped	0.16						
69	Govindpur Colony Drain No. 4	Prayagraj	Untapped	0.27						
70	Jondhwal Drain	Prayagraj	Untapped	6.75						90 MLD Rajapur STP
71	Shankarghat Drain -01	Prayagraj	Untapped	0.44						
72	Shankarghat Drain -02	Prayagraj	Untapped	0.95						
73	A.D.A. Colony Drain / Jwaladevi	Prayagraj	Untapped	4.28						
74	Shankarghat Colony Drain (Near Phaphamau Bridge)	Prayagraj	Untapped	0.95						
75	Rajapur Drain	Prayagraj	Untapped	27.17						
76	Sadar Bazar Drain	Prayagraj	Untapped	4.79						
77	Gokula Drain	Prayagraj	Untapped	1.22	BOD Load is very less.				-	
78	Baswar	Prayagraj	Untapped	0.17	Bioremediation is being done by Nagar Nigam. Prayagraj					-
Total discharge of Untapped drains (B)				62.19						
79	Co-Operative Drain	Prayagraj	Tapping is	0.00	Dry weather flow is Zero. hence tapping is not					-
80	Fort Drain No. 1	Prayagraj	not	0.00						-
81	Fort Drain No. 2	Prayagraj	required	0.00						-
Total discharge of drains for which tapping not required (C)				0.00						
Grand Total (A+B+C)				293.59						

Note: Untapped drains from Sr. No. 55 to 78 are being treated temporarily via onsite method by Jal Nigam (Urban) and Nagar Nigam, Prayagraj. 14 MLD Salori STP is being operated and maintained under supervision of Jal Nigam (Urban)

P.E.

S.S.P.
P.M.